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Monday,
1st August, 2022
10 Sravana, 1944 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)
(PART-II)

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RAJYA SABHA

Monday, the 1st August, 2022 / 10 Sravana, 1944 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

APPEAL FOR MAINTAINING DECORUM IN THE HOUSE

MR. CHAIRMAN: Papers to be laid on the Table; General (Retd.) V. K. Singh. ...*(Interruptions)*... That has nothing to do with the House. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*...

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; AND THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GENERAL (RETD.) V. K. SINGH): Sir, ...*(Interruptions)*...

MR. CHAIRMAN: That has nothing to do with the House. ..*(Interruptions)*... That has nothing to do with the House. ..*(Interruptions)*... You are harming interest of others. ...*(Interruptions)*... You are harming interest of others. ...*(Interruptions)*... This House has nothing to do with this. ...*(Interruptions)*... Please try to understand. ...*(Interruptions)*... I have been... ...*(Interruptions)*... Mr. Anil Desai, please go back to your seat. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... You cannot use the House. ...*(Interruptions)*... You settle the scores outside. ...*(Interruptions)*... The House is adjourned to meet at 12 o' clock.

The House then adjourned at one minute past eleven of the clock.

The House reassembled at twelve of the clock,

[THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) *in the Chair.*]

ORAL ANSWERS TO QUESTIONS

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Members, this is the time for Question Hour. Question No. 151, Shri Sandosh Kumar. ...*(Interruptions)*...

Profit and loss making khadi units

*151. SHRI SANDOSH KUMAR P: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the names of all registered Micro, Small and Medium Enterprises (MSMEs) units producing khadi apparels in each State;
- (b) the number of khadi units that are profitable since 2019;
- (c) the number of loss making khadi units since 2019; and
- (d) whether Government has taken any step to make the khadi apparel units sustainable and profitable?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) to (c) Khadi is produced by Khadi Institutions (KIs) which are registered with Khadi and Village Industries Commission (KVIC). Khadi Institutions involved in production and sale of Khadi and Khadi apparel are registered under the Societies Registration Act 1860 or under relevant State Societies Registration Act/ Co-operative Societies registered under Cooperative Societies Act 1912/ Trusts created for charitable purposes, etc. The State-wise names of the registered Khadi Institutions producing Khadi/Khadi apparel is placed at **Annexure-I**.

KIs are non-profit entities. In those cases where surplus is generated, the same is not allowed to be distributed as profit but ploughed back by the KIs for further development of Khadi and Village Industries activities. In case there is a deficit, the same is adjusted out of the reserve fund or capital fund of KIs.

(d) Details of steps taken/being taken by the Government, through KVIC, to make the Khadi Institutions sustainable is placed at **Annexure-II**.

Annexure-I

State-wise details of the registered Khadi Institutions producing Khadi/Khadi apparels

| State-wise number of Khadi producing Institutions as on 31.03.2022 | | |
|--|--------------------|---------------------------|
| S. No. | Name of State/UT | No. of Khadi Institutions |
| 1. | Andhra Pradesh | 126 |
| 2. | Arunachal Pradesh | 2 |
| 3. | Assam | 20 |
| 4. | Bihar | 87 |
| 5. | Chandigarh (UT) | - |
| 6. | Chhattisgarh | 19 |
| 7. | Delhi | 9 |
| 8. | Goa | - |
| 9. | Gujarat | 211 |
| 10. | Haryana | 128 |
| 11. | Himachal Pradesh | 13 |
| 12. | Jammu & Kashmir | 85 |
| 13. | Jharkhand | 22 |
| 14. | Karnataka | 194 |
| 15. | Kerala | 30 |
| 16. | Madhya Pradesh | 26 |
| 17. | Maharashtra | 27 |
| 18. | Manipur | 4 |
| 19. | Meghalaya | - |
| 20. | Mizoram | - |
| 21. | Nagaland | 1 |
| 22. | Odisha | 67 |
| 23. | Pondicherry | - |
| 24. | Punjab | 21 |
| 25. | Rajasthan | 142 |
| 26. | Sikkim | - |
| 27. | Tamil Nadu | 75 |
| 28. | Telangana | 6 |
| 29. | Tripura | - |
| 30. | Uttar Pradesh | 648 |
| 31. | Uttarakhand | 61 |
| 32. | West Bengal | 374 |
| | Grand Total | 2398 |

| S. No. | State/UT |
|---------------|---|
| | Andhra Pradesh |
| 1 | Khadi Wears |
| 2 | Sri Baba Khadi Rural Development Association |
| 3 | Garladinne Gramodaya Khadi Silk Seva Sangham |
| 4 | Sri Chowdeswari Khadi And Silk Gramodyog Samastha |
| 5 | Sri Hanuman Khadi & Silk Development Society |
| 6 | Sri Sai Silk Khadi Gramodyog Seva Sangham |
| 7 | Resham Khadi Gramodyog Sangham |
| 8 | Gramodyog Seva Sangham |
| 9 | Sri Lakshmi Khadi And Silk Development Society |
| 10 | Sri Ananthalakshmi Khadi And Silk Rural Development Association |
| 11 | The Guntur Zilla Khadi Gramodyog Samastha |
| 12 | Seva Samiti |
| 13 | Visalakshi Khadi Silk Grameena Samastha |
| 14 | Rayalaseema Grameena Vikasa Mandali |
| 15 | Annapurna Khadi Silk Grameena Samastha |
| 16 | Sri Chowdeswari Khadi Silk Grameena Samastha |
| 17 | Gramodyog Khadi Silk Society |
| 18 | Manikanta Khadi Silk Rural Development Association |
| 19 | Sri Krishna Kala Jyothi Silk Khadi Weavers Ics Ltd. |
| 20 | Sree Vijaya Lakshmi Khadi Development Association |
| 21 | Sri Satyadeva Khadi & Silk Weavers Association |
| 22 | Sri Jaladeeshwara Khadi & Silk Weavers Association |
| 23 | Sri Markandeya Khadi Rural Development Association |
| 24 | Sri Padmavati Khadi Rural Development Association |
| 25 | Sri Sadguru Sri Sai Khadi Development Association |
| 26 | Sree Kartikeya Khadi Rural Development Association |
| 27 | Sri Akilandeshwari Khadi Development Association |
| 28 | Sri Beeralingeswara Khadi Rural Development Association |
| 29 | Shilpa Kala Khadi & Silk Development Society |
| 30 | Sri Vinayaka Khadi & Silk Development Society |
| 31 | Sri Lakshmi Narasimha Swamy Khadi Silk Twisting & Weaving Coop |
| 32 | Sri Ramana Maharshi Khadi And Silk Development Society |
| 33 | Skd Society For Development Of Khadi Products |
| 34 | Sri Pavana Silk Khadi Rural Development Society |

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| 35 | Sri Sai Khadi Silk Gramodyog Samastha |
| 36 | Sumathi Khadi Silk Ics Ltd. |
| 37 | Sudarshan Khadi Silk Rural Development Association |
| 38 | Sangamithra Seva Khadi And Silk Rural Development Association |
| 39 | Sri Durgadevi Silk Khadi Industrial Co-Op Society Ltd. |
| 40 | Manikanta Khadi And Silk Development Society |
| 41 | Karthikeya Khadi And Silk Development Association |
| 42 | Jai Hanuman Khadi And Silk Gramodyog Samastha |
| 43 | Shiva Khadi And Silk Gramodyogsamastha |
| 44 | Sree Varasiddi Vinayaka Khadi Silk Development Association |
| 45 | Bhavani Khadi & Silk Development Association |
| 46 | Sri Kanakadurga Khadi And Silk Development Association |
| 47 | Seva Mandir |
| 48 | Sri Chowdeswari Devi Khadi And Silk Rural Development Society |
| 49 | Ranganatha Khadi Silk Grameena Samastha |
| 50 | Sri Chowdeswari Khadi Spinning And Weaving Co-op. Society |
| 51 | Sri Gurappa Khadi Weavers Industrial Co-operative Society |
| 52 | Kodigenahalli Cumbly Weavers Co.op. P & S Society Ltd. |
| 53 | Sree Bhum Bhum Babha Silk Khadi Development Association |
| 54 | Divi Seema Sarvodaya Sahayaka Samiti |
| 55 | Sri Hari Khadi Silk Village Association |
| 56 | Sree Lakshmi Venkateswara Khadi Silk Grameena Society |
| 57 | Sree Vijaya Lakshmi Khadi Rural Development Association |
| 58 | Khadi Gramodyog Samiti |
| 59 | Sri Lakshmi Kambagiri Swamy Khadi & Silk Development |
| 60 | Sri Anjaneya Swamy Khadi And Silk Rural Development Association |
| 61 | Bapuji Khadi Silk Swarajya Seva Sangham |
| 62 | Sri Bhavani Shankar Khadi & Silk Development Society |
| 63 | Sri Kambagiri Swamy Silk Khadi Rural Development Association |
| 64 | Sri Venkateswara Khadi Rural Development Association |
| 65 | Sri Kanaka Dasa Khadi Rural Development Association |
| 66 | The Kurubavandlapally Kumbly Weavers Ics Ltd., |
| 67 | Sri Venkateswara Khadi & Silk Rural Development Society |
| 68 | Sri Rama Khadi Rural Development Association |
| 69 | Sri Padma Jyothi Khadi Village Development Association |
| 70 | Sri Mylara Lingeswara Khadi Rural Development Association |

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| 71 | Kurnool Zilla Grama Parisramala Sangham, Kondapeta |
| 72 | Sri Pavan Kumar Khadi Silk Rural Development Association |
| 73 | Dharmadatha Khadi And Silk Rural Development Society |
| 74 | Gayathry Khadi And Silk Rural Development Association |
| 75 | Sri Chennakesava Silk Khadi Development Association |
| 76 | Sri Lakshmi Venkateswara Khadi Silk Rural Development |
| 77 | Sree Chamundeswari Khadi Silk Weavers Society |
| 78 | Khadi And Village Industry Service Center |
| 79 | Chivitha Khadi Silk Grameena Samstha |
| 80 | Sri Abhaya Anjaneya Swamy Khadi Silk Society |
| 81 | Sri Durga Khadi And Silk Women Rural Development |
| 82 | Sri Lalithamba Khadi And Silk Development Society |
| 83 | Pingali Venkaiah Khadi Gramodyog Samithi |
| 84 | Sai Krishna Khadi And Development Society |
| 85 | Ghantasala Khadi Rural Development Association |
| 86 | Paavana Khadi Silk Gramodyog Samithi |
| 87 | Sri Prasananjaneya Silk And Wool Khadi Rural Development |
| 88 | Sri Vasikerappa Swamy Silk And Wool Khadi Rural Development |
| 89 | Someswara Khadi Gramodyoga Samstha |
| 90 | Sri Rajeswari Khadi Seva Samithi |
| 91 | Priyadarshini Khadi And Silk Society |
| 92 | Sri Lakshminarasimhaswamy Khadi & Village Industries |
| 93 | Sri Satya Sai Gramodyog Silk Parisramala Sangham |
| 94 | Subhash Khadi And Silk Development Society |
| 95 | Bharat Mata Khadi Silk Gramodyog Sangham |
| 96 | Sri Subramanyeswara Twisting Reeling Silk Cotton And Wool Khadi |
| 97 | Sri Ganesh Khadi And Silk Gramodyog Association |
| 98 | Sri Maruthi Khadi Silk Rtw Ics Ltd. |
| 99 | Sri Rajasekhara Khadi Gramodyog Sangham |
| 100 | Sri Bhuvaneswari Khadi & Silk Development Society |
| 101 | Sri Sai Khadi Grameena Jyothi Samstha |
| 102 | The Dodagatta Kumbly Cotton & Silk Weavers Ics Ltd., |
| 103 | Sree Jaya Lakshmi Matha Silk Khadi Development Society |
| 104 | Costal Khadi Gramodyog Samstha |
| 105 | Sri Balaji Khadi Rural Development Association |
| 106 | Sri Bharathi Silk Khadi Development Association |

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| 107 | Urukunda Eeranna Khadi Rural Development Society |
| 108 | Shiva Shankara Khadi Seva Samithi |
| 109 | Rayalaseema Khadi Gramodyog Samastha |
| 110 | Grama Seva Sangha |
| 111 | Charvitha Khadi Silk Grameena Samstha |
| 112 | Sri Durga Womens Khadi Gramodyog Samastha |
| 113 | Swarajya Sangh |
| 114 | Swarajya Sangh |
| 115 | Swarajya Sangh Tuni |
| 116 | Grama Swarajya Sangham |
| 117 | Srikakulam Zilla Nirmana Karyakrama Sangham |
| 118 | Andhra Fine Khadi Karmikabhivrudhi Sangham |
| 119 | Swarajya Sangh Pithapuram |
| 120 | Gandhi Khadi And V.I. Prod And Sales lcs Ltd. |
| 121 | Grama Swarajya Sangh |
| 122 | Swarajya Sangh Vemulapudi |
| 123 | Sree Bapuji Coastal Khadi Gramodyog Swarajya Sangh |
| 124 | The East Godavari Dist.Khadi & Rural Development Sanstha |
| 125 | Sri Gandhi Khaddar Society |
| 126 | Narsapuram Taluka Khadi Gramodyog Samithi |
| | Arunachal Pradesh |
| 127 | Arunachal Pradesh Seva Sangh |
| 128 | Rural Development Society |
| | Assam |
| 129 | Barkhetri Unnayan Samity |
| 130 | Gram Swaraj Parisahad |
| 131 | Gram Lok Seva Sangh |
| 132 | Uttar Purbanchal Khadi Gramodyog Maha Sangh |
| 133 | Dakshin Kamrup Samagra Vikas Parishad |
| 134 | Tamulpur Anchalik Gramdan Sangh |
| 135 | Bogidole Khadi And V. I. |
| 136 | Pragatishil Khadi Samity |
| 137 | Mouman Seva Ashram |
| 138 | Balijana Anchalik Jana Seva Samity |
| 139 | Borkhola Gram Udhyog Society |
| 140 | Kasturba Seva Mandir |

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| 141 | Katigorah Gram Unnayan Parishad |
| 142 | Anchlik Gram Unnayan Parishad |
| 143 | Sarbu Gram Seva Sangh |
| 144 | Beenez A Social Development Society |
| 145 | Janakalyan Samagra Bikash Parishad |
| 146 | Fulguri Ansolic Khadi Gran Udhyog Trust |
| 147 | East India Rural Development Association |
| 148 | Assam Khadi And V. I. Board |
| | Bihar |
| 149 | Gram Nirman Mandal |
| 150 | Sitamadhi Zila Khadi Gramodyog Sangh |
| 151 | Muzaffarpur Zila Khadi Gramodyog Sangh |
| 152 | Saran Zila Khadi Gramodyog Sangh |
| 153 | Bhabhua Annumandal Khadi Gramodyog Sangh |
| 154 | Adarsh Mahila Vikas Sahyog Samity Ltd. |
| 155 | Kush Gram Khadi Gramodyog |
| 156 | Khadi Shilp Niketan |
| 157 | Sarvodaya Ashram |
| 158 | Resham Khadi Udyog Sangh |
| 159 | Ram Prakash Khadi Avum Gramodyog Sewa Ashram |
| 160 | Sajour Silk Khadi Gramodyog Samity |
| 161 | Ugra Narayan Khadi Gramodyog Ashram |
| 162 | Silk Khadi Samity |
| 163 | Gramin Vikas Sansthan |
| 164 | Rosara Annumandaliya Khadi Gramodyog Vikas Manadal |
| 165 | Narayanpur Gramin Vikas Sansthan |
| 166 | Manav Kalyan Seva Trust |
| 167 | Shandilya Khadi Gramaodyog Ashram |
| 168 | Vikas Samity |
| 169 | Rama Khadi Gramodyog Sansthan |
| 170 | Bhagalpur Silk Khadi Samity |
| 171 | Jan Seva Ashram |
| 172 | Pasmanda Gramin Vikas Sansthan |
| 173 | Kamabal Bunkar Sansthan |
| 174 | Basudeo Khadi Gramodyog Samity |
| 175 | Alpshankhayak Khadi Ashram |

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| 176 | Bihar Udyog Mandal |
| 177 | Nisha Gramin Vikas Sansthan |
| 178 | Saharsa Zila Khadi Gramodyog Sangh |
| 179 | Patna Zila Khadi Gramodyog Sangh. |
| 180 | Nav Bihar Samaj Kalyan Pratisthan Kendra |
| 181 | Champapuri Resham Bunkar Avam Samajik Utthan Samity |
| 182 | Tasar Khadi Weavers Samity |
| 183 | Dhupa Mahila Khadi Gramodyog Sansthan |
| 184 | Resham Khadi Seva Udyog |
| 185 | Sarvangin Vikas Sansthan |
| 186 | Mokama Gram Swaraj Samity |
| 187 | Gramin Jan Vikas Bunkar Sansthan |
| 188 | Shiv Khadi Gramodyog Sangh |
| 189 | Razique Khadi Gramodyog Sangh |
| 190 | Kulsum Memorial Mahila Vikas Sansthan |
| 191 | Ashique Shikshit Berojgar Vikas Sangh |
| 192 | Sadique Gramin Vikas Sansthan |
| 193 | Habibullah Gramin Vikas Khadi & Gramodyog Sangh |
| 194 | Gram Bharti Sarvoday Ashram |
| 195 | Mahila Vikas Ashray |
| 196 | Kaushalya Khadi Gramodyog Samity |
| 197 | Maa Janaki Khadi Gramodyog Ashram |
| 198 | Nalanda Zila Khadi Gramodyog Sangh |
| 199 | Kshetriya Khadi Gramodyog Sangh |
| 200 | Darbhanga Zila Khadi Gramodyog Sangh |
| 201 | Gopalganj Zila Khadi Gramodyog Sangh |
| 202 | Gram Swaraj Sangh |
| 203 | Rohtas Khadi Gramodyog Sangh |
| 204 | Khadi Gramodyog Vikas Sanstha |
| 205 | Narsinghpur Khadi Kendrit Rachanatmak S.S.Ltd. |
| 206 | Arunoday Rachanatmak Parishar |
| 207 | Ashanurup Lok Seva Sansthan |
| 208 | Samastipur Annumandaliya Khadi Gramodyog Samity |
| 209 | Purbi Champaran Zila Khadi Gramodyog Sangh |
| 210 | Paschim Champaran Zila Khadi Gramodyog Sangh |
| 211 | Madhubani Zila Khadi Gramodyog Sangh |

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| 212 | Nath Nagar Gramodaya Sahyog Samiti Ltd |
| 213 | Panchrukhi Silk Khadi Gramodyogik Sahyog Samiti Ltd. |
| 214 | Sarosopahi Poly Vastra Utpadak Gramdaay Sahyog Samity Ltd. |
| 215 | Bharual Gramoday Sahyog Samity Ltd. |
| 216 | Mithilanchal Khadi Gramodyog Vikas Sangh |
| 217 | Aditdih Khadi Gramodyog Bunkar Vikas Sangh |
| 218 | Mithila Khadi Gramodyog Bunkar Ashram |
| 219 | Sheikhpura Gramodaya Sahyog Samity Ltd. |
| 220 | Dumra Khadi Gramodyog Sangh |
| 221 | Azad Khadi Gramodyog Bunkar Seva Sansh |
| 222 | Makaranda Bhandariso Gramoday Sahyog Samity Ltd. |
| 223 | Laxminagar Gramodyog Sahyog Samity Ltd. |
| 224 | Swadeshi Kambal Ashram |
| 225 | Bhagwanpur Gramoday Sahyog Samity Ltd. |
| 226 | Resham Khadi Vikas S.S.Ltd. |
| 227 | Tisiouta Gramaodaya Sahyog Samity Ltd. |
| 228 | Gram Nirman Samity |
| 229 | Nazir Ali Educational Welfare Development Society |
| 230 | Pirojgarh Gramoday S.S.Ltd. |
| 231 | Tajpur Gramoday S.S.Ltd. |
| 232 | Bihar State Khadi & V.I.Board |
| 233 | Ganesh Pease Foundation |
| 234 | Jagdish Khadi & Gramodyog Vikas Sanstha |
| 235 | Kalawati Khadi Gramodyog Sansthan |
| | Chhattisgarh |
| 236 | Bastar Adim Jati Khadi Gramodyog Sangh |
| 237 | Gramin Vikash Pratishthan |
| 238 | Gram Seva Samiti |
| 239 | Mahila Hast Shilp Sanstha |
| 240 | Chhatisgarh Khadi Gramodyog Sansthan |
| 241 | Champa Khadi Gramodyog Mandal |
| 242 | Rasham Gamodyog Sadan |
| 243 | Zila Kosa Bunkar Sahkari Samiti |
| 244 | Sarvoday Samiti |
| 245 | Bastar Zila Khadi Gramodyog Sangh |
| 246 | Kanker Mahila Khadi Sangh |

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| 247 | Khadi Gramodyog Vikash Sangh |
| 248 | Mahamaya Khadi Asharam |
| 249 | Chhattisgarh Khadi Bunyadi Samiti |
| 250 | Gramin Vikas Sewa Sansthan |
| 251 | Deveshwar Khadi Vikas Sangh |
| 252 | Gram Sewa, Samiti |
| 253 | Triwe Khadi Institute |
| 254 | Chhatisgarh Khadi Gramodyog Board |
| | Delhi |
| 255 | Adarsh Gramodyog Samiti |
| 256 | Janta Gramodyog Samiti |
| 257 | Khadi Ashram |
| 258 | Swastik Gramodhog Samiti |
| 259 | Khadi Gramodhog Samiti |
| 260 | Tapovan Khadi Gramodhog Samiti |
| 261 | Kendriy Khadi Gramodyog Sangh |
| 262 | Ashirwad Khadi Gramodyog Samity |
| 263 | Kvib Board Delhi |
| | Gujarat |
| 264 | Hari Krishna Charitable Foundtion, |
| 265 | Porbandar Taluka Khadi Gramodyog Sangh |
| 266 | Shree Sant Savaiyanath Khadi Utkarsh Samiti, |
| 267 | Shri Kelavni Khadi Gramodyog Seva Mandal |
| 268 | Shree Savgun Resham Khadi Gramodyog Trust |
| 269 | Shri Khadi Gramodyog Mandal |
| 270 | Bhartodaya Mandal, Khadi Gramodyog Bhandar |
| 271 | Shree Gujarat Resham Khadi Gramodyog Trust Kataria |
| 272 | Saghan Kshetra Yojna (Adriyana) |
| 273 | Sarvodaya Ashram |
| 274 | Gramothan Sarvajanik Seva Trust |
| 275 | Yogikrupa Khadi Gramodyog Vikas Sangh |
| 276 | Uni Utpadan Khadi Karyalaya |
| 277 | Adarsh Khadi Gramodyog Mandal |
| 278 | Swastik Khadi Gramodyog Mandal |
| 279 | Bhalnal Kantha Khadi Gramodyog Mandal |
| 280 | Shri Ambar Khadi Gramodyog Trust |

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| 281 | Gaurav Rachnatamak Samiti |
| 282 | Bharat Khadi Gramodyog Sangh |
| 283 | Khadi Parivar Trust |
| 284 | Shri Bhagyodaya Khadi Gramodyog Trust |
| 285 | Shri Khadi Gramodyog Mandal |
| 286 | Shree Sarvoday Vividhalaxi Vikas Mandal |
| 287 | Bharuch Jilla Khadi Vikas Mandal |
| 288 | Gaurav Khadi Gramodyog |
| 289 | Shree Resham Khadi Gramodyog Pal |
| 290 | Karunanidhan Khadi Gramodyog Sangh |
| 291 | Sarita Mahila Vikas Kendra, |
| 292 | Shree Vahanvati Krupa Seva Trust |
| 293 | Sarvodaya Seva Samiti, |
| 294 | Lok Seva Khadi Gramodyog Mandal |
| 295 | Saghan Kshetra Yojna |
| 296 | Rural Development Foundation |
| 297 | Shree Limbdi Gram Vikas Vanatkam Trust, |
| 298 | Surendranagar Urban Rural Development Trust |
| 299 | Mehta Khadi Udyog Gruh Vikas Vidhyalaya |
| 300 | Lakhtar Taluka Rachnatmak Samiti |
| 301 | Shri Navjivan Khadi Gramodyog Sewa Sangh |
| 302 | Azad Khadi Gramodyog Mandal |
| 303 | Swaraj Khadi Gramodyog Samiti |
| 304 | Khadi Gramya Vankar Vikas Seva Mandal |
| 305 | Morbi Rashtriya Seva Mandal |
| 306 | Jari Resham Khadi Gramodyog Sangh |
| 307 | Shree Parishram Rachanatmak Samiti Panchasia |
| 308 | Sharmik Sewa Samiti |
| 309 | Sidheshwari Khadi Gramoydog Mandal, |
| 310 | Jai Mahadev Gram Vikas Trust |
| 311 | Vijay Khadi Gramodyog Mandal |
| 312 | Kabir Khadi Gramodyog Trust |
| 313 | Lilapur Khadi Gramodyog Mandal |
| 314 | Sarvodaya Vidya Vihar Trust, |
| 315 | Shri Khadi Gramodyog Seva Mandal |
| 316 | New Vision Trust For Women, |

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| 317 | Udyog Bharti |
| 318 | Bhimani Khadi Mandal |
| 319 | Saurashtra Gram Vikas Trust |
| 320 | Un Parivartan Rachnaimak Samiti |
| 321 | Navdeep Khadi Gram Vikas Mandal |
| 322 | Jan Seva Khadi Gramodyog Trust |
| 323 | Saraswati Khadi Gramodyog Mandal |
| 324 | Shrinath Khadi Gramodyog Mandal |
| 325 | Khadi Gramodyog Sangh |
| 326 | Gujarat Khadi Gramodyog Trust, |
| 327 | Gram Vikas Sangh |
| 328 | Zalawad Ambar Khadi Gramodyog Sangh |
| 329 | Shri Khadi Gramodyog Mandal Latuda |
| 330 | Gram Nirman Samaj |
| 331 | Kundla Taluka Gram Seva Mandal |
| 332 | Bapunagar Samaj Sewa Sangh, |
| 333 | Gujarat Khadi Gramodyog Mandal |
| 334 | Sayla Taluka Khadi Gramodyog Seva Mandal |
| 335 | Luck Rural Development Foundation |
| 336 | Kheda Jilla Khadi Gramodyog Sahakari Sangh Ltd |
| 337 | Ambar Seva Sangh |
| 338 | Saurashtra Gandhiji Gramodhar Trust |
| 339 | Mahashakti Khadi Gramodyog Seva Mandal |
| 340 | Shri Gramoday Vikas Mandal |
| 341 | Shri Karol Gram Vikas Trust |
| 342 | Sarvoday Youth Foundation |
| 343 | Parimal Khadi Gramodyog Sangh |
| 344 | Jaihind Khadi Gramodyog Sangh |
| 345 | Surrendernagar Jilla Sarvodya Vikas Mandal |
| 346 | Saghan Kshetra Yojna |
| 347 | Kasturba Kantan Sahakari Mandli Ltd |
| 348 | Ghanand Khadi Gramodyog Trust |
| 349 | Saraswati Khadi Gramodyog Trust, |
| 350 | Shri Vani Khadi Gramodyog Mandal |
| 351 | Mahatma Khadi Gramodyog Seva Mandal |
| 352 | Shri Pachim Kutch Khadi Gramodyog Sangh |

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| 353 | Surendranagar Jilla Rachnatmak Khadi Gramodyog |
| 354 | Jyoti Manav Vikas Trust, |
| 355 | Dhrangdhra Taluka Ambikavankar Seva Samiti |
| 356 | Shri Kotharia Khadi Gramodyog Mandal |
| 357 | Gujarat Khadi Ghar |
| 358 | Mahila Khadi Gramodyog Pratishan |
| 359 | Shree Meldi Ma Khadi Gramodyog Trust |
| 360 | Khadi Gramodyog Silk Parishramalaya |
| 361 | Kasturba Khadi Gramodyog Sanstha, |
| 362 | Shree Matrubhoomi Resham Khadi Gramodyog Trust |
| 363 | Navjivan Sarvajanic Sewa Mandal |
| 364 | Aradhna Sewa Samiti |
| 365 | Sri Bahujan Vikas Sangh |
| 366 | Mangalam Khadi Gramodyog Trust |
| 367 | Bhalnal Kantha Saghan Kshetra Samiti |
| 368 | Bhimani Khadi Gramodyog Sangh |
| 369 | Smt. Maniben Narandas Patel Mahila Vikas Trust |
| 370 | Saurashtra Rachnatmak Samti |
| 371 | Gandhi Khadi Gramodyog Sewa Trust |
| 372 | Anand Uni Khadi Gramodyog Trust |
| 373 | Gandhi Smruti Trust, Khadi Gr. Bhandar |
| 374 | Gram Bharti |
| 375 | Gram Laxmi, |
| 376 | Khadi Gramodyog Sanshodhan & Sadhna |
| 377 | Kutch Khadi Gramodyog Sangh |
| 378 | Khadi Gramodyog Prayog Samiti |
| 379 | Panchmahal Jilla Vikas Sangh |
| 380 | Kathiawad Khadi Mandal |
| 381 | Sarvodya Ashram |
| 382 | Halvad Dhanghdra Taluka Gram Seva Mandal |
| 383 | Swami Vivekanand Khadi Gramodyog Trust |
| 384 | Gandhi Ashram |
| 385 | Gramya Vikas Pratishan |
| 386 | Gandhi Niketan |
| 387 | Lok Seva Mandal |
| 388 | Sarvodaya Ashram |

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| 389 | Sabar Khadi Gramodyog Sangh |
| 390 | Chotila Sayla Muli Taluka Gram Seva Mandal |
| 391 | Bhagyodaya Sewa Sangh |
| 392 | Vadodara Jilla Khadi Gramodyog Sahakari Sangh Limited |
| 393 | Shri Khadi Gramodyog Kamdar Sangh |
| 394 | Valasad Navasari Jilla Khadi Gramodyog Sahkari Mandli |
| 395 | Gramodhar Seva Samiti |
| 396 | Ishwar Seva Samiti |
| 397 | Pranami Khadi Gramodyog Sangh |
| 398 | Sardar Khadi Gramodyog Sangh |
| 399 | Shriji Jansewa Khadi Gramodyog Sangh |
| 400 | Jawahar Khadi Gramodyog Trust |
| 401 | Serva Seva Sangh Khadi Gramodyog Trust |
| 402 | Varsha Khadi Gramodyog Mandal |
| 403 | Samagra Samaj Khdi Gramodyog Vikas Mandal |
| 404 | Adarsh Khadi Gramodyog Sangh |
| 405 | Khadi Gramodyog Development Trust |
| 406 | Shri Dhangadhara Taluka Ambica Vankar Sewa Samiti |
| 407 | Shri Uday Khadi Gramodyog Trust |
| 408 | Banaskantha Jilla Khadi Gramodyog Sangh |
| 409 | Shri Bavaji Khadi Gramodhyog Trust |
| 410 | Marutinandan Foundation |
| 411 | Sanjivani Khadi Gramodhyog Trust |
| 412 | Panchsil Khadi Gramodyog Trust |
| 413 | Resham Vikas Khadi Gramodyog Mandal |
| 414 | Mehasana Jilla Khadi Gramodyog Sahakari Samgh Ltd. |
| 415 | Shree Uday Khadi Gramodhyog Trust |
| 416 | Navkaar Khadi Gramodyog Trust |
| 417 | Jai Khadi Foundation |
| 418 | Life Care Development Trust |
| 419 | Shri Zalak Khadi Gramodyog Trust |
| 420 | Gujarat Khadi Pratisthan |
| 421 | Surat Jilla Khadi Gramodyog Sahakari Sangh Litd |
| 422 | Khadi Kutir |
| 423 | Karmkala Foundation |
| 424 | Shree Jyoti Gram Vikas Trust |

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| 425 | Chandan Khadi Gramodyog Vikas Samiti |
| 426 | Parishram Rural Development Trust |
| 427 | Shri Seva Samaj Khadi Gramodyog Sahakari Mandali Ltd |
| 428 | Dahod Taluka Khadi Gramodyog Utpadan Aur Vechan |
| 429 | Khadi Gramodyog Sahakari Bhandar Ltd |
| 430 | Khadi Mandir |
| 431 | Valasad Taluka Khadi Gramodyog Sahkari Mandli Ltd. |
| 432 | Prathna Khadi Foundation |
| 433 | Ahmedabad Jilla Khadi Gramodyog Sangh |
| 434 | Sihor Khadi Gramodhyog Trust |
| 435 | Vedshi Pradesh Seva Samiti |
| 436 | Shri Gel Khadi Gramodyog Mandal |
| 437 | Matrukrupa Resham Khadigramodyog Trsut |
| 438 | Shri Sambhav Manav Vikas Trust |
| 439 | Shree Sarvoday Vikas Mandal |
| 440 | Gir Vikas Mandal |
| 441 | Shrujan Resham Khadi Gramodyog Mandal |
| 442 | Shrithik Resham Khadi Gramodyog Trust |
| 443 | Sarv Seva Gram Vikas Trust |
| 444 | Jivan Jyot Khadi Vikas Trust |
| 445 | Sevashram Khadi Gramodhyog Mandal |
| 446 | Shree Vikas Khadi Gramodyog Mandal |
| 447 | Shree Bhagvati Khadi Gramodhyog Trust |
| 448 | Jeet Khadi Gramodhyog Trust |
| 449 | Shree Ganesh Khadi Gramodhyog Trust |
| 450 | Navkar Resham Khadi Gramodhyog Mandal |
| 451 | Samrpan Rural Development Trust |
| 452 | Vikas Khadi Gramodyog Trust |
| 453 | Amarjyot Khadi Gramodyog Trust |
| 454 | Shree Khandiya Gram Vikas Trust |
| 455 | Lok Jagriti Sewa Sangh Trust |
| 456 | Vishwamanglam (Anera) |
| 457 | Shree Chamunda Khadi Gramodhyog Vikas Trust |
| 458 | Vishwa Khadi Gram Vikas Trust |
| 459 | Shri Bahuchar Krupa Vikas Trust |
| 460 | Saachi Silk Khadi Gramodhyog Sangh |

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| 461 | Shree Madhuras Khadi Gramodyog Trust |
| 462 | Suraj Khadi Charitable Foundation |
| 463 | Unnati Foundation |
| 464 | Shree Maya Khadi Gramodyog Sanstha |
| 465 | Sandhya Khadi Gramodyog Trust |
| 466 | Shree Hari Foundation |
| 467 | Anand Taluka Sahakari Khadi Gramodyog Mandali Ltd. |
| 468 | Nilkantha Khadi Sanstha |
| 469 | Shree Jivan Khadi Foundation |
| 470 | Banas Khadi Gramodyog Vikas Sangh |
| 471 | Botad Jilha Khadi Gramodyog Trust |
| 472 | Swraj Ashram |
| 473 | Manglam Khadi Gramodyog Trust |
| 474 | Ukai Nav Nirman Samiti |
| | Haryana |
| 475 | Lok Seva Ashram |
| 476 | Khadi Gramodyog Sangh |
| 477 | Barnala Khadi Gramodyog Samiti |
| 478 | Amrit Khadi Gramodyog Samiti |
| 479 | Chirag Arya Gramodyog Mandal |
| 480 | Neelkanth Khadi Gramodyog Samiti |
| 481 | Shri Govind Khadi Gramodyog Samiti |
| 482 | Vinobha Seva Sansthan |
| 483 | Krishna Khadi Gramodyog Samiti |
| 484 | Amit Khadi Gramodyog Samiti |
| 485 | Nirmal Khadi Gramodyog Samiti |
| 486 | Durga Gramodyog Sangh |
| 487 | Raipura Khadi Gramodyog Mandal |
| 488 | Shivam Khadi Gramodyog Mandal |
| 489 | Rohtak Khadi Ashram |
| 490 | Patel Khadi Gramodyog Sangh |
| 491 | Ambala Khadi Ashram |
| 492 | Hissar Khadi Ashram |
| 493 | Sh Sai Khadi Gramodyog Samiti |
| 494 | Khadi Gramodyog Sangh |
| 495 | Khadi Gramodyog Seva Sadan |

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| 496 | Khadi Gramodyog Sadan |
| 497 | Shivam Gram Vikas Sansthan |
| 498 | Shiv Khadi Gramodyog Sangh |
| 499 | Rashtriya Khadi Gramodyog Samiti |
| 500 | Khadi Sadan |
| 501 | Shri Ganesh Khadi Gramodyog Samiti |
| 502 | Gram Seva Mandal(Taraori) |
| 503 | Kshetriya Punjab Khadi Mandal |
| 504 | Gayatri Khadi Evam Gramodyog Samiti |
| 505 | Jagdamba Khadi Gramodyog Mandal |
| 506 | Ardhaya Khadi Gramodyog Samiti |
| 507 | Khadi Vikas Mandal |
| 508 | Khadi Seva Sangh |
| 509 | Hariom Khadi Sangh |
| 510 | H.L. Grameen Vikas Seva Sansthan |
| 511 | Gramodyog Samiti |
| 512 | Morni Khadi Gramodyog Mandal |
| 513 | Haryana Khadi Gramodyog Sangh |
| 514 | Gram Seva Sangh |
| 515 | Khadi Karm Ashram |
| 516 | Kisan Khadi Gramodyog Samiti |
| 517 | Sarvodaya Khadi Gramodyog Sangh |
| 518 | Mahim Khadi Gramodyog Sangh |
| 519 | Sangam Gramodyog Samiti |
| 520 | Srishti Gram Vikas Samiti |
| 521 | Kabri Khadi Gramodyog Mandal |
| 522 | District Mohindergarh Khadi Gramodyog Karya Karta Sangh |
| 523 | Khadi Gramodyog Samiti |
| 524 | The Monu Khadi Gramodyog Samiti |
| 525 | Khadi Seva Sadan (Billa) |
| 526 | Khadi Gramodyog Sangh |
| 527 | Haryana Vikas Parishad |
| 528 | Khadi Gramodyog Samity |
| 529 | Jan Kalyan Khadi Gramodyog Samiti |
| 530 | Gujarwal Khadi Gramodyog Sangh |
| 531 | Suman Gramodyog Samiti |

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| 532 | Diksha Gramodyog Samiti |
| 533 | Bharti Khadi Gramodyog Mandal |
| 534 | Khadi Seva Mandal |
| 535 | Durgeshwari Khadi Gramodyog Samiti |
| 536 | Shri Balaji Khadi Gramodyog Samiti |
| 537 | Sarvodaya Mahila Khadi Gramodyog Mandal |
| 538 | Roshan Khadi Gramodyog Samiti |
| 539 | Khadi Vistar Sangh |
| 540 | Gramanchal Khadi Ashram |
| 541 | Khadi Udyog Jathalana |
| 542 | Khadi Gramodyog Vikas Sansthan |
| 543 | Khadi Gramodyog Seva Sadan |
| 544 | Saraswati Gramodyog Mandal |
| 545 | Saraswati Khadi Gramodyog Sangh |
| 546 | Mahila Gramodyog Mandal |
| 547 | Shankar Gramodyog |
| 548 | The Pooja Khadi Gramodyog Samiti |
| 549 | Khadi Gramodyog Mandal |
| 550 | Vishwash Gramodyog Sansthan |
| 551 | Khadi Gramodyog Mandal |
| 552 | Khadi Gramodyog Samiti |
| 553 | Gramin Khadi Sadan |
| 554 | Ambala Khadi Gramodyog Samiti |
| 555 | Vaishno Khadi Gramodyog Mandal |
| 556 | Ganpati Khadi Gramodyog |
| 557 | Janhit Khadi Gramodyog |
| 558 | Khadi Gramodyog Sadan |
| 559 | Arnai Khadi Mandir Samiti |
| 560 | Khadi Pratisthan |
| 561 | Khadi Mandir |
| 562 | Haryana Khadi Gramodyog Sangh |
| 563 | Yara Khadi Gramodyog Sangh |
| 564 | Ganesh Khadi Gramodyog Mandal |
| 565 | Jai Ambay Khadi Ashram |
| 566 | R.D. Khadi Gramodyog Sansthan |
| 567 | Bhartiya Khadi Gram Sewa Ashram |

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| 568 | Khadi Gramodyog Vikas Mandal |
| 569 | Sohna Khadi Gramodyog Mandal |
| 570 | Vishnu Khadi Gramodyog Sangh |
| 571 | Arunodaya |
| 572 | Janodaya Gramodyog Sangh |
| 573 | Sai Khadi Gramodyog Samiti |
| 574 | Khadi Gramodyog Niketan |
| 575 | Khadi Ashram |
| 576 | Chittra Nav Nirnam Khadi Ashram |
| 577 | Kissan Khadi Gramodyog Samiti |
| 578 | Swastik Khadi Sadan |
| 579 | Shivam Khadi Gramodyog Samiti |
| 580 | Salwan Khadi Gramodyog Mandal |
| 581 | Shree Durga Khadi Mandir |
| 582 | Vardhman Khadi Sangh |
| 583 | Janta Khadi Samiti |
| 584 | Shiv Gramodyog Samiti (Paroli) |
| 585 | Sapna Gram Udyog Samiti |
| 586 | Surgal Khadi Gram Udyog Sangh |
| 587 | Kshetriya Haryana Khadi Mandal |
| 588 | Salasar Khadi Gramodyog Samiti |
| 589 | Aman Khadi Gramodyog Sangh |
| 590 | Rao Meharchand Adarsh Samiti |
| 591 | Kohand Khadi Gramodyog Sangh |
| 592 | Mahila Khadi Niketan |
| 593 | The Krishanpura Khadi Wool Weavers Pcis Ltd. |
| 594 | Pushp Khadi Gramodyog Samiti |
| 595 | The National Khadi Wool Weavers Pcis Ltd. |
| 596 | Nav Bharat Khadi Gramodyog Sangh |
| 597 | Tirupati Khadi Gramodyog Samiti |
| 598 | Satnam Khadi Gramodyog Mandal |
| 599 | Khadi Vikas Gramodyog Mandal |
| 600 | Safidon Khadi Gramodyog Samiti |
| 601 | Gramin Sewa Mandal (Daya) |
| 602 | The Jagat Khadi Gramodyog Mandal |

| | Himachal Pradesh |
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| 603 | Himachal Khadi Mandal |
| 604 | Himachal Khadi Ashram |
| 605 | Shri Sidh Baba Laxman Jati Ji Khadi Gramodyog Vikas Samiti |
| 606 | Shivalik Khadi Ashram |
| 607 | Pragatisheel Khadi Gramodyog Samiti |
| 608 | Himachal Pradesh Hatkargha Hastshilp Society |
| 609 | Himachal Laghu Udyog Kalyan Sangh |
| 610 | Khadi Gramodyog Samiti |
| 611 | Himachal Harizan Kalyan Sangh |
| 612 | Khadi Gramodyog Sansthan |
| 613 | Samagra Vikas Samiti |
| 614 | Shri Om Sai Maa, Khadi Gramodyog Sansthan |
| 615 | Parvatiya Khadi Mandal |
| | Jharkhand |
| 616 | Santhal Pargana Gramodyog Samiti |
| 617 | Ranishwar Samagra Vikas Parishad |
| 618 | Badlao Foundation Mihijam Jamtara |
| 619 | Kasturba Khadi Gramodyog Sansthan |
| 620 | Khadi Gramodyog Sangh |
| 621 | Adimjati Samagra Vikas Parishad |
| 622 | Lok Seva Kendra |
| 623 | Shikaripara Samagra Vikas Parishad |
| 624 | Aadiwasi Samagra Vikas Parishad |
| 625 | Mahadeo Smarak Khadi Gramodyog Mandal |
| 626 | Khadi Gramodyog Sangh |
| 627 | Saraikela Kharsawan Zila Khadi Gramodyog Sangh |
| 628 | Hiranpur Littipara Samagra Vikas Parishad |
| 629 | Baba Laxmi Narayan Samiti |
| 630 | Gadadhar Mishra Smarak Nidhi |
| 631 | Ranchi Zila Banvasi Khadi Gramodyog Vikas Sansthan |
| 632 | Singhbhum Gramodyog Vikas Sansthan |
| 633 | Chhotanagpur Khadi Gramodyog Sansthan |
| 634 | Khadi Gramodyog Sangh |
| 635 | Purwa Khadi Gramodyog Trust |

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| 636 | Jharkhand State Khadi And Village Industries Board |
| 637 | Vikas Bharti |
| | Jammu & Kashmir |
| 638 | Chandra Bhaga Khadi Vikas Pratishthan |
| 639 | Suraj Khadi Gramodyog Ashram |
| 640 | Sri Gandhi Seva Sadan |
| 641 | Kissan Khadi Gramodyog Ashram |
| 642 | Harmukh Khadi Gramodyog Sansthan |
| 643 | Chirag Welfare Society |
| 644 | Alamdard Khadi Gramodyog Sansthan |
| 645 | Shahjaar Khadi Gramodyog Ashram |
| 646 | Wular Khadi Gram. Sangh |
| 647 | Rehbar Khadi Gramodyog Ashram |
| 648 | Saffron Khadi Ashram |
| 649 | Jewel Khadi Gramodyog Sangh |
| 650 | National Khadi Sangh |
| 651 | Khadi Gramodyog Samiti Sogam |
| 652 | Swaraj Khadi Dastkar Gramodyog Samaj |
| 653 | Khadi Gramodyog Sansthan |
| 654 | Kashmir Valley Khadi & V.I. Institution |
| 655 | Janta Khadi And V.I. Institution |
| 656 | Kamraz Khadi Ashram |
| 657 | Khadi Weavers Gramo. Ashram |
| 658 | Kashmir Khadi & V.I. Institution |
| 659 | Swagatam Khadi Gramodyog Ashram |
| 660 | Shalimar Khadi Gramodyog Sangh |
| 661 | Kashiyana Khadi Ashram, |
| 662 | Shastri Seva Sadan |
| 663 | Khadi Artisans Producers And Promoters Union |
| 664 | Manasbal Khadi Gramodyog Sangh |
| 665 | Dal Lake Khadi Gram.Ashram |
| 666 | Khadi Gram Mandal |
| 667 | Kashmir Khadi Gam Ashram |
| 668 | Pamposh Khadi Gramodyog Sangh |
| 669 | Women Sewa Sadan |
| 670 | Hindustan Khadi Gramodyog Sangh |

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| 671 | Kashmir Jhelum Khadi Institution |
| 672 | Reshwar Khadi Gramo. Ashram |
| 673 | Kashmir Weavers Khadi Ashram |
| 674 | Women & Childerns Welfare Society |
| 675 | Kashmir Khadi Gramodyog Pratishtan |
| 676 | Valley Khadi, Arts And Crafts Gram Udyog Institution |
| 677 | Bhartiya Khadi Ashram |
| 678 | Gulistan Khadi Ashram |
| 679 | Pamposh Khadi Ashram |
| 680 | The Chand Khadi Ashram |
| 681 | Sunrise Khadi Gramo. Sangh |
| 682 | Himalaya Khadi Gramodyog Ashram |
| 683 | Sindh Valley Khadi Gramodyog Ashram |
| 684 | Kashmir Khadi Workers Ashram |
| 685 | Sangarmal Khadi Gramodyog Ashram |
| 686 | Rehmat Khadi Gramodyog Sangh |
| 687 | Gramin Vikas & Khadi Gramodyog Bhawan |
| 688 | Imberzal Khadi Ashram |
| 689 | Kohinoor Khadi Ashram |
| 690 | Satisar Khadi Ashram |
| 691 | Kongposh Khadi Ashram |
| 692 | Chinar Khadi Ashram |
| 693 | Kashmir Khadi Village Artisans Institution |
| 694 | Nishat Khadi Gram Ashram |
| 695 | Indian Cottege Khadi Society |
| 696 | Kehkashan Khadi Ashram |
| 697 | Sangam Khadi Gramodyog Ashram |
| 698 | Diamond Khadi Gramodyog Sangh |
| 699 | Himalayan Khadi Sanstha |
| 700 | Saraswati Khadi Gramo. Sangh |
| 701 | Osheen Khadi Gramodyog Sangh |
| 702 | Pearl Khadi Gramodyog Sangh |
| 703 | Lakshmi Khadi Gramodyog Sangh |
| 704 | Neelam Khadi Grmaodyog Ashram |
| 705 | Amrit Khadi Gram. Sangh |
| 706 | Kashmir Khadi Sangh |

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| 707 | Lolab Khadi Ashram |
| 708 | Zahid Kaiser Khadi Gramodyog Ashram |
| 709 | Kashmir Suba Khadi Gramodyog Idara |
| 710 | Kaisar Khadi Gramodyog Ashram |
| 711 | Lok Sewa Khadi Gramodyog Ashram |
| 712 | Kashmir Khadi Ashram |
| 713 | Kashmir Taj Khadi Ashram |
| 714 | Kashmir Spinners Association |
| 715 | Jawahir Khadi Gramodyog Sangh |
| 716 | Gulposh Khadi Ashram |
| 717 | Akash Khadi Ashram |
| 718 | Gulfam Khadi Ashram |
| 719 | Shanker Rural Women Develoment Society |
| 720 | New Light Khadi Ashram |
| 721 | Al- Kareem Institution |
| 722 | Nubra Valley Khadi Ashram |
| | Karnataka |
| 723 | Azara Silk Khadi Gramodyog Samity |
| 724 | Astadevatha Khadi Gramodyog Sangha |
| 725 | Afrinayan Silk Khadi Gramodyoga Sangha |
| 726 | Bushra Silk Khadi Gramodyog Sangh |
| 727 | Sri Bharatambe Mahila Khadi Gramodyoga Kaigarika Sangh |
| 728 | Chitradurga Sarvodaya Khadi Gramodyog Sangh |
| 729 | Citizen Khadi And Silk Village Industrial Association |
| 730 | Hms Khadi Gramodyog Sangha |
| 731 | Hkgn Khadi Gramodyog Samithi |
| 732 | Indian Silk Association |
| 733 | Karnataka Sarvodaya Sangha |
| 734 | Khyatha Baireshwara Khadi Gramodyoga Sangha |
| 735 | Maruthi Prasanna Silk Khadi Industries Association |
| 736 | Mdn Khadi Gramodyoga Sangha |
| 737 | M.D.Silk Khadi Gramodyog Sangha |
| 738 | Nafisa Khadi Gramodyog Sangh |
| 739 | Sri Nayana Khadi Silk Gramodyoga Sangha |
| 740 | Rural Welfare And Development Association |
| 741 | Rural Resources Development Association |

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| 742 | Sri Raghavendraswamy Khadi Gramodyoga Sangha |
| 743 | Reehan Silk Khadi Gramodyog Samithi |
| 744 | Rajeshwari Mahila Khadi Gramodyog Sangha |
| 745 | Suryodaya Khadi Gramodyog & Rural Development Society |
| 746 | Sri Shakthi Gramodyoga Samasthe |
| 747 | Syed Jalal Khaki Shah Moula Shar-E-Ali Khadi & Village Industries Association |
| 748 | Shireen Silk Khadi Gramodyog Sangha |
| 749 | Shama Silk Khadi Gramodyog Sangha |
| 750 | Sathyagraha Memorial Khadi Gramodyoga Sangha |
| 751 | Siddartha Gramodyoga Kalyana Sangha(R) |
| 752 | Sri Rama Silk Khadi Gramodyoga Sangha |
| 753 | Usmaniya Silk Khadi Gramodyog Sangha |
| 754 | Vishwa Bandhu Seva Sangha |
| 755 | Sri Venkateshwara Sc Kgs |
| 756 | Visveswaraya Resham Khadi Industrial Association |
| 757 | Asma Khadi Gramodyog Sangha |
| 758 | Ayesha Mahila Khadi Gramodyog Sangha |
| 759 | Balaji Khadi Gra Sangha |
| 760 | Bapuji Khadi Gr.Sangha |
| 761 | Sri Byraveshwara Khadi Gr.Sangha |
| 762 | Shri Chowdeshwari Silk Khadi Gramodyoga Sanga |
| 763 | Hanuman Silk Khadi Gramodyoga Sangha |
| 764 | Sri Jalaja Khadi Gramodyoga Sangha |
| 765 | Khutub Khadi Gramodyog Sangha |
| 766 | Sri Kolaramma Silk Khadi Gra Sangha |
| 767 | Ksm Silk Khadi Industries Association |
| 768 | Markandeshwara Khadi Gramodyog Sangha |
| 769 | Noorain Silk Khadi Gramodyog Sangha |
| 770 | Nasima Mahila Khadi Gr.Samithi |
| 771 | Padmavathi Silk Khadi Gramodyoga Sangha |
| 772 | Slv Silk Khadi Industrial Association |
| 773 | Taj Silk Khadi Gramodyog Sangh |
| 774 | Vijayalaxmi Khadi Gra Sangha |
| 775 | Suman Khadi Gramodyoga Association |
| 776 | Sharavathi Khadi Gramodyoga Association |

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| 777 | Sri Chowdeshwari Khadi Gramodyoga Sangha |
| 778 | Sri Sai Samriddhi Nekara Sangha |
| 779 | Vishnupriya Silk Khadi Gramodyoga Sangha |
| 780 | Bharath Khadi Gramodyoga Sangha |
| 781 | Jagajyothi Khadi Gramodyoga Association (R) |
| 782 | Sri Manjunatha Swamy Khadi Gramodyoga Association |
| 783 | Maruthi Khadi Gramodyoga Association |
| 784 | Sri Chandana Khadi Gramodyoga Sangha |
| 785 | Sri Nandini Khadi Gramodyoga Sangha |
| 786 | S.A.N.R Silk And Khadi Gramodyoga Sangha |
| 787 | M.J. Khadi Gramodyoga Samithi |
| 788 | A.Z. Silk Khadi Industrial Association |
| 789 | Sri Barageramma Khadi Gramodyoga Sangha |
| 790 | Faizan Silk Khadi Gramodyoga Sangha |
| 791 | Ameen Silk Khadi Gramodyoga Sangha |
| 792 | Nadeem Silk Khadi Gramodyoga Sangha |
| 793 | Sri Seethibyaveshwaraswamy Silk Khadi Gramodyoga Sewa Sangha |
| 794 | Sri Banasri Khadi Gramodyoga Sangha (R.) |
| 795 | Annemma Silk Khadi Gramodyoga Sangha |
| 796 | Noorain Silk Khadi Gramodyoga Sangha |
| 797 | Sma Khadi Gramodyoga Sangha(R.) |
| 798 | Kenchamma Khadi Gramodyoga Sangha |
| 799 | Shresha Khadi Gramodyoga Sangha (R.) |
| 800 | Sha Silk Khadi Industrial Association (R.) |
| 801 | Chitradurga District Khadi Co.Operative Society Limited |
| 802 | Harihara Charkha Mattu Gramodyog Sahakara Sangha Ltd |
| 803 | Khadi Gramodyog Sangha |
| 804 | Sri Nandi Khadi Gramodyog Sangha |
| 805 | Bharati Gramodyog Sangh |
| 806 | Nazneen Silk Khadi Industries Association |
| 807 | Tazeen Silk Industrial Association |
| 808 | Babitha Khadi Gramodyog Sangh |
| 809 | T.N.R. Silk Khadi Industries |
| 810 | Seema Resham Khadi Industrialists Association |
| 811 | Sree Chennakeshava Gramodyog Welfare Sangha (R.) Venkatanahally |
| 812 | Akkanagamma Khadi Gramodyog Kaigarika Mahila Mandali |

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| 813 | Sri.Venkateswara Khadi Gramodyoga Sangha |
| 814 | Shrinidhi Khadi And V.I. Association |
| 815 | Holalkere Taluk Khadi Gramodyog Sangha |
| 816 | District Khadi Gramodyog Co.Operative Society |
| 817 | Kolahalu Khadi Gramodyog Sangha, Kolahalu |
| 818 | Sri Vinayaka Silk Industrial Association |
| 819 | Khadi & Village Industries Development Association |
| 820 | K.G.N. Silk Khadi Gramodyog Sangha |
| 821 | Shri Chowdeshwari Silk Khadi And V.I. Association |
| 822 | Shreenivasa Khadi Industrial Association |
| 823 | Sri Lakshmi Khadi Gramodyog Kaigarika Sangha |
| 824 | Khadi Gramodyog Utpadaka Krushi Samskarana Sahakara Sangha Limited |
| 825 | Sri Ranga Khadi Gramodyog Sangha |
| 826 | Khadi And Gramodyog Sahakara Sangha Ltd. |
| 827 | Madhugiri Khadi Gramodyog Sangh |
| 828 | Nerlagunte Unne Handloom Weavers Production Mattu Sales Co.OpSangha Ni. Nerlagunte. |
| 829 | Woollen Weavers Co.Op Production &Sales Society Ltd. |
| 830 | Chowlur Woollen Handloom Weavers Production &Sales Co.Operative Society Limited |
| 831 | Kondlahally Woollen Handloom Weavers Co.Operative Production And Sales Society Limited |
| 832 | Moglahally Woollen Handloom Weavers Co.OpProdn. &Sales Society Ltd. |
| 833 | Sri Tippe Rudraswamy Khadi Gramodyog Sangha |
| 834 | Konasagara Woollen Handloom Weavers Co.Op Producers &Sales Society Ltd. |
| 835 | Indian Khadi Export Development Association |
| 836 | Khadi Silk Industrial Association (R.) |
| 837 | Davanagere Charkha Khadi Gr. Sangha |
| 838 | Devamaharshi Khadi Resham Silpa Sangha |
| 839 | Sri Lakshmi Khadi Mattu Gramodyoga Kaigarika Sangha |
| 840 | Honnenahalli Sri Maruthi Khadi & Gramodyoga Sangha |
| 841 | Mahatha Gandhi Village Welfare Association (R.) |
| 842 | Manasa Khadi Gr. Sangh |

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| 843 | Msk Khadi Gramodyoga Samithi |
| 844 | Arhaan Silk Khadi Gramodyog Sangha |
| 845 | Classic Khadi Gramodyoga Society |
| 846 | S.S. Silk Khadi Gramodyoga Sangha |
| 847 | Tumkur Swadeshi Khadi Gramodyoga Sangha |
| 848 | Shimoga Charkha & Gramodyoga Sangha Ltd. |
| 849 | Sri Sangoli Rayanna Gramabhivrudhi Sangh |
| 850 | Sri Maruti Kaimagga Nahakara Mattu Kuri Unne Haagu Khadi |
| 851 | Karnatak Khadi Workers Association |
| 852 | Sandur Kushala Kala Kendra |
| 853 | Dharwad District Khadi Gramodyoga Sangha |
| 854 | Siddeshwar Khadi Gramodyog Sangha |
| 855 | The Kanakadas Kuri Sangopan Mattu Unney Utpadak Sahkari Sangh |
| 856 | Bellary District Khadi Gramodyog Sangha |
| 857 | Belgaum District Khadi Gramodyoga Sangh |
| 858 | Dharwad Taluka Seva Sangha |
| 859 | Karnatak Khadi Gramodyog Samyukta Sangha |
| 860 | Khadi & Gramodyog Sahakari Utpadak Sangh Ltd. |
| 861 | Sarvodaya Seva Sangha |
| 862 | Dharwad Taluka Hebballi Kshetriya Seva Sangh |
| 863 | Sri Allam Prabhu Gramodyog Mattu Shikshan Sansthan |
| 864 | Khadi Gramodyog Sangha |
| 865 | Bellary Sarvodaya Khadi & Village Industries Sangha |
| 866 | Karnataka Sarvodaya Seva Samiti |
| 867 | Karnatak Khadi Gramodyog Sangh |
| 868 | Shri Lakshmi Narayan Khadi Gramdyog Sangh |
| 869 | Shri Sangameshwar Nekarar Sangha |
| 870 | Bailhongal & Hosur Khadi & Gramodyog Sahakari Utpadak Sangh |
| 871 | Shri Lakshmi Kaimagga Nekarara Vividhodesha Sahakari |
| 872 | Shri Kanakdas Kuri Sakanikedararu Mattu Unee |
| 873 | Shri Bireswara Kuri And Unne Utpadakar Sahakari Sangh |
| 874 | Shivsharana Haralaya Leather Works And Multipurpose Society |
| 875 | Dharwad Taluka Garaga Kshetriya Seva Sangh |
| 876 | Shri Kalidasa Khadi Gramodyoga Association |
| 877 | Kudligi Taluka Grama Nirmana Samathi |
| 878 | Janaseva Sansthan |

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| 879 | Khadi Gramodyog Sangh |
| 880 | The Hind Nekara Abhivruddhi Sangh |
| 881 | Shri Vittal Biradevar Khadi Gramodyog And Kuri Unna Utpadakar |
| 882 | Sri Vara Kamadhenu Grameen Abhivrdhi Gramodyog Sangh |
| 883 | Gajanana Khadi Gramodyog Sangha |
| 884 | The Mullur Kuri Sangopan Mattu Unneya Utp. Sah. Sangh Ltd. |
| 885 | Salapur Kurigal Sangopana Mattu Unney Utp. Sah. Sangh Ltd. |
| 886 | The Kurubar Kuri Unneya Audyogik Belavanigeya Saharkara |
| 887 | Raita Seva Sangha |
| 888 | Sri Revanasiddeshwara Unneya Kaimoggada Nekarara Co-op. |
| 889 | Hungund Tq. Khadi Gramodyog Sangha |
| 890 | The Ron Taluka Kuri Sangopana Hagu Unney Belavanigeya |
| 891 | Katkol Kuri Sangopana Mattu Unneya Utpadak Sahakara Sangha |
| 892 | The Benakatti Kuri Sangaopan Mattu Unneya Utpadak |
| 893 | Telignahatti Group Kurigal Sangopoana Mattu Unneya Utpadak |
| 894 | Khadi Workers Co-op. Producers Society Ltd. |
| 895 | The Hebbal Group Kurigala Sangopana Mattu Unneya Utpadaka |
| 896 | Shree Revanna Siddeswara Gramabhivruthi Association |
| 897 | Shirahatti Taluka Khadi Gramodyog Co-op. Society Ltd. |
| 898 | The Bijapur Tq. Sheep Breeders & Wool Weavers Co-op. Soc. |
| 899 | Jamkhandi Taluka Khadi Gramodyoga Sangha |
| 900 | Sree Beereshwar Gramodyog Sangh |
| 901 | Inchala Mattu Horogoppa Kuri Sangopana & Unne Utpadaka |
| 902 | Asundi Mandal Khadi Gramodyog Sangha |
| 903 | Laxmeshwar Bhagad Kuri Sangopan Hagu Unneya Audyogik |
| 904 | Vijayanagara Ambar Charkha Craft Co-op. Society Ltd. |
| 905 | Mahalaxmi Unneya Gramodyog Kaigarika Sangha |
| 906 | The Kurigala Sangopana Mattu Unneya Utpadak Sakahari |
| 907 | Ilkal Reshme Kaigarika Sanga |
| 908 | Kurubar Wool Producers Co-op. Society Ltd. |
| 909 | Shri Dahanalaxmi Wool Producers Co-operative Society Ltd. |
| 910 | Kurubar Wool Industrial Co-op. Producers Society Ltd. |
| 911 | Shri. Siddheshwara Kuri Sangopan Mattu Unney Utp. Sah. |
| 912 | Bellary Ambar Charkha Kushala Kaigarika Sah. Sangha |
| 913 | Soudatti Primary Woollen Weavers Co-op.Prod.Sales Soc.Ltd. |
| 914 | Alanda Khadi Gramodyog Sangha |

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| 915 | Murusiddeshwara Kaigaarika Sah. Mattu Unneya Utp. S. |
| 916 | Khadi Workers Association. |
| | Kerala |
| 917 | Cannanore Sarvodaya Sangh |
| 918 | Trivandrum Sarvodaya Sangh |
| 919 | Kerala Khadi & V.I.Board, |
| 920 | Akathethara Khadi Society |
| 921 | Kerala Khadi And Village Industries Federation |
| 922 | Kozhikode Sarvodaya Sangh |
| 923 | Kerala Gandhi Smaraka Nidhi |
| 924 | Kerala Khadi & Village Industries Association |
| 925 | Changanacherry Social Service Society |
| 926 | Alleppey Sarvodaya Sangh |
| 927 | Payyannur Firka Gramodyog Khadi Sangh |
| 928 | Irinjalakkuda Khadi Pro. Industries Co-op. Society |
| 929 | Kokkottela Khadi Udpadaka Vipanana Sahakarana Sangham, |
| 930 | Mannapuram Spinners & Weavers Assocition |
| 931 | Trichur Dist.Khadi Co-op.Society |
| 932 | Kasturba Mahila Samajam |
| 933 | Kerala Sarvodaya Sangh |
| 934 | G.R. Khadi Centre (Madavimandiram) |
| 935 | Gandhi Smaraka Grama Seva Kendram, Nanthiattu Kunnam |
| 936 | Palakkad Sarvodaya Sangh |
| 937 | Chavara Block Khadi Produ's Indl. Co-op. Society, |
| 938 | Friends Forum |
| 939 | Maranelloor Khadi Grama Vyavasaya Sahakrana Sangham |
| 940 | Centre For Rural Employment And Economic Development(Creed) |
| 941 | Kerala Servic Sangh, Perunnai. |
| 942 | Kerala Educational Development And Employment |
| 943 | Vettikkavala Block Khadi Produ's Indl. Co-op. Society, |
| 944 | Kaduthuruthy Nes Block Vanitha Khadi & V.I. Co-op. Society |
| 945 | Arpookara Khadi Society |
| 946 | Perinad Panchayat Khadi Product's Indl. Co-op. Society, |
| | Madhya Pradesh |
| 947 | Kshetriya Sri Gandhi Ashram |
| 948 | Madhya Bharat Khadi Sangh |

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| 949 | Khadi Ashram |
| 950 | Madhya Pradesh Khadi Sanstha Sangh |
| 951 | Mahatma Gandhi Sewa Ashram |
| 952 | Muraina Jila Khadi Gramodyog Sangh |
| 953 | Khadi Gramodyog Pratishthan |
| 954 | Sarvoday Mission |
| 955 | Khadi Gramodyog Vikas Mandal |
| 956 | Gramodyog Mandal |
| 957 | Udhyog Rachana Samiti |
| 958 | Indour Khadi Sangh, Khadi Udyog Sahkari Samiti |
| 959 | Malwa Bheel Sewak Sangh |
| 960 | Khadi Gramodyog Sansthan |
| 961 | Khadi Anjuman |
| 962 | Bundel Khand Khadi Gramodyog Vikas Mandal |
| 963 | Visarjan Ashram |
| 964 | Gramodyog Vikas Mandal |
| 965 | Khadi Gramodyog Sewa Ashram |
| 966 | Khadi Udyog Sahkari Samiti |
| 967 | Grameen Vikas Parishad |
| 968 | Adarsh Seva Sangh |
| 969 | Harijan Adiwasi Vikas Mandal |
| 970 | Jawali Khadi Gramodyog Prodhogiki Samiti |
| 971 | Madyapradesh Khadi Gramodyog Board |
| 972 | Khadi Gramodyog Deep Samiti |
| | Maharashtra |
| 973 | Nag Vidarbha Charakha Sangh |
| 974 | Vinoba Gram Sudhar Sansthan |
| 975 | Pragati Bahhuddeshiya Sanstha |
| 976 | Sartaj Gramodyog Sanstha |
| 977 | Gram Sewa Mandal |
| 978 | Magan Sangrahalay Samiti |
| 979 | Nagpur Khadi Mandal |
| 980 | Ujjwala Khadi Aur Gramodyog Audyogik Utpadan Sanstha |
| 981 | Bhandara Jilla Sahayak Samiti |
| 982 | Samudik Sewa Santha |
| 983 | Marathwada Khadi Gramodyog Samiti |

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| 984 | Jalgaon Jilha Sarvo Seva Samiti |
| 985 | Kshetra Vikas Samiti Lohara |
| 986 | Solapur Jilha Khadi Gramodyog Utp Sahakari Society Ltd |
| 987 | Pune Jilha Khadi Gramodyog Sahakari Sangh Ltd |
| 988 | Nashik Jilha Sahakari Khadi Gramodyog Sangha |
| 989 | Kolhapur Jilha Khadi Gramodyog Sangha |
| 990 | Sane Guruji Gram Vikas Pratishtan |
| 991 | Gram Ekta |
| 992 | Gandhi National Memorial Society |
| 993 | Dr. Babashaeb Amdedakar Khadi Gramodyog Sangh |
| 994 | Maharashtra Seva Sangha |
| 995 | Barshi Taluka Khadi Gram. Co-Op Consumer Society Ltd |
| 996 | Lok Seva Samajik Sanstha Sadrar |
| 997 | Somadha Khadi Sanstha |
| 998 | Tulaja Bhavani Khadi Seva Sanstha |
| 999 | Jayshankar Gramin Adivasi V Vikas Sanstha |
| | Manipur |
| 1000 | Philanthropic Society |
| 1001 | Nirmal Khadi And V.I. Associatin |
| 1002 | Southern Manipur Development Organization |
| 1003 | Khilijit Muga Industrial Production Centre |
| | Nagaland |
| 1004 | Nagaland Khadi & Village Industries Sangh |
| | Odisha |
| 1005 | Adarsh Khadi Utpadak Sangh, |
| 1006 | Nilachal Exportable Khadi Gramodyog Sangh |
| 1007 | Gram Bikash Parishad |
| 1008 | Utkal Silpakala Samity |
| 1009 | Sarvodaya Seva Samity |
| 1010 | Sundar Tassar Silk Khadi Utpadak Kendra |
| 1011 | Bapuji Khadi Gramodyog Samiti |
| 1012 | Nuapatana Mahila Khadi Utpadak Sangh |
| 1013 | Kalinga Exportable Khadi Gramodyog Samiti |
| 1014 | Padmalaya Mahila Khadi Niketan |
| 1015 | Kalinga Khadi Gramodyog Sangh |
| 1016 | Utkal Kala Vikash Khadi Niketan |

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| 1017 | Narmada Ladies Organization, |
| 1018 | Maa Santoshi Matree Parishad, |
| 1019 | Gramya Mahila Bikash Samity |
| 1020 | Jagabalia Silk Tassar Khadi Utpadak Sangh |
| 1021 | Socio Artistic Mobilizing Village And Basic Craft (SAMVAB) |
| 1022 | Sambalpur Silk & Gramodyog Samity |
| 1023 | Utkalmani Khadi Gramodyog Sangh |
| 1024 | Women's Community Management Group |
| 1025 | Sarvodaya Samity |
| 1026 | Boipariguda Kshetra Samity |
| 1027 | Society For Health Education & Development Action |
| 1028 | Gramya Unnayan Parishad |
| 1029 | Jagabandhu Khadi Gramodyog Samity |
| 1030 | Maa Santoshi Khadi Silk Society |
| 1031 | Budhadev Khadi Gramya Bikash Parisada |
| 1032 | Karigar Bikash Parishad |
| 1033 | Budhidei Khadi Gramodyog Samiti |
| 1034 | Bhagbat Swami Khadi Utpadak Sangh |
| 1035 | Mahadev Palii Bikash Parishad |
| 1036 | Shree Jagannath Resham Khadi Utpadan Kendra |
| 1037 | Utkal Bharati Seva Pratisthan |
| 1038 | Bapuji Khadi Seva Sangh |
| 1039 | Chitrotpala Khadi Gramodyog Sangh |
| 1040 | Sakhigopinath Khadi Gramodyog Sangha |
| 1041 | Gayatri Khadi Unnayan Sangha |
| 1042 | Gramya Shree Seva Sangh |
| 1043 | Janamangal Khadi Gramodyog Samity |
| 1044 | Maa Durga Gramya Silpa Samity |
| 1045 | Maa Tarini Mahila Gram Bikash Samity |
| 1046 | Bijayalaxmi Khadi Silk Patta Shilpa Samabaya Samiti Ltd. |
| 1047 | Association For Women & Rrural Development |
| 1048 | Gopabandhu Daridra Narayan Seva Sangh |
| 1049 | Sanjeebani Organization For Human Welfare (OHW) |
| 1050 | Mahima Sagar Gramodyog |
| 1051 | Hindustan Khadi Gramodyog Sangh |
| 1052 | Radhakrushna Gramodyog |

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| 1053 | Mahila Bikash Parishad |
| 1054 | Bruhadamba Woollen Khadi & Gramodyog Sangh |
| 1055 | Ganjam Zilla Khadi Gramodyog Sangh |
| 1056 | Gandhi Udyog Mandir |
| 1057 | Budhima Khadi Silk Patta Indl. Co-op.Society |
| 1058 | Block Action Forum |
| 1059 | Kirikicha Community Management Group |
| 1060 | Dhanapali Community Management Group |
| 1061 | Sankhameri Community Management Group |
| 1062 | Barimul Yubak Sangh |
| 1063 | Santoshi Maa Mahila Swayam Sahayak Gosthi |
| 1064 | Manav Sanskar Sangh |
| 1065 | Social Welfare Organisation For Rural Development |
| 1066 | Palli Varatee |
| 1067 | Maa Tarini Seva Sangha |
| 1068 | Sri Ramkrushna Bikash Parishad |
| 1069 | Budhajyantipur Unnayan Samiti |
| 1070 | Anchalik Vikash Parishad |
| 1071 | Gramodyog Sales Dept, Khadi & V.I. Board Unit-ii |
| | Punjab |
| 1072 | Suttlej Khadi Mandal |
| 1073 | Khadi Ashram |
| 1074 | The Doraha Kasturba Khadi Gramodyog Karyakarta Sangh |
| 1075 | Kshetriya Sri Gandhi Ashram |
| 1076 | Kshetriya Punjab Khadi Mandal |
| 1077 | Kshetriya Punjab Khadi Mandal |
| 1078 | Punjab Khadi Mandal |
| 1079 | Kultham Khadi Mandal |
| 1080 | Distt Kapurthala K.G.K.Sangh |
| 1081 | Khadi Sewa Sangh |
| 1082 | Distric Patiala Khadi Gramodyog Karyakarta Sangh |
| 1083 | Kasturba Sewa Mandir Trust |
| 1084 | Khadi Gramodyog Sangh |
| 1085 | Kantian Gramudyog Samiti |
| 1086 | Distt. Barnala Khadi Gramudyog Karyakarta Sangh, |
| 1087 | Sh. Gandhi Khadi Gramudyog Sadan |

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| 1088 | Khadi Gramodyog Sewa Sansthan |
| 1089 | Kirti Mahila Welfare Society |
| 1090 | Gyandeep Mahila Welfare Society |
| 1091 | Aatman Udyog |
| 1092 | Sarvoday Inter Prises Sevelopment Society |
| | Rajasthan |
| 1093 | Birath Tahsil Khadi Gramoday Samiti |
| 1094 | Tehsil Boli Khadi Gramodya Sahkari Samiti Ltd. |
| 1095 | Naya Samaj Mandal |
| 1096 | Gram Seva Mandal |
| 1097 | Kshetriya Rachanatmak Gramodyog Vikas Samiti |
| 1098 | Malpura Khadi Gramodhog Samiti |
| 1099 | Rupaheli Khadi Gramodhog Utpadan Sahkari Samiti |
| 1100 | Rajasthan Khadi & Village Industries Board |
| 1101 | Mahila Jagrti & Vikas Sanstha |
| 1102 | Saghan Vikas Parishad |
| 1103 | Merwara Khadi Gramodya Samiti |
| 1104 | Khadi Gramodhog Samiti |
| 1105 | Jan Seva Mandal |
| 1106 | Banswara Zila Seva Sangh |
| 1107 | Marwar Khadi Gramodya Mandal |
| 1108 | Viram Khadi Gramodyog Shangh |
| 1109 | Khadi Gromodhog Mandal |
| 1110 | Ajmer Marwara Gram Seva Mandal |
| 1111 | Khairad Gramoday Sangh |
| 1112 | Panchayat Samiti |
| 1113 | Shri Mahadev Desai Khadi Mandir |
| 1114 | Hindon Kshetriya Khadi Gramodhog Samiti |
| 1115 | Gramodhyog Vikas Mandal |
| 1116 | Khadi Gramodhyog Vikas Samiti |
| 1117 | Gramodhog Vikas Samiti |
| 1118 | Chittorgarh Zilla Khadi Gramodyog Sangh |
| 1119 | Gramodyog Samiti |
| 1120 | Khadi Gramodyog Vikas Sangh |
| 1121 | S.A. Services Gramodyog Sansthan |
| 1122 | R And A Vikas Sansthan |

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| 1123 | Gramin Khadi Seva Sansthan |
| 1124 | Gramya Khadi & Gramodhyog Vikas Sansthan |
| 1125 | Bunkar Seva Samiti |
| 1126 | Bunkar Seva Samiti |
| 1127 | Mahila Seva Samiti |
| 1128 | Society For Empowerment Of Women Artisans (Sewa) |
| 1129 | Khadi & Gramodhyog Vikas Sansthan |
| 1130 | Sheeeyam Khadi Gramodhyog Sansthan |
| 1131 | Sankalp Khadi Gramodhyog Sansthan |
| 1132 | Khadi Gramodhyog Sewa Sansthan |
| 1133 | Udyog Mandir |
| 1134 | Rajasthan Adim Jati Sevak Sangh |
| 1135 | Khadi Gr. Saghan Vikas Samiti |
| 1136 | Bharatpur Zila Khadi Gr. Samiti |
| 1137 | Kahdi Gramodaya Samiti |
| 1138 | Rajasthan Khadi Gr. Sanstha Sangh |
| 1139 | Rajasthan Sarvodaya Sansthan |
| 1140 | Kushalgarh Kshtriya Samagra Vikas Parishad |
| 1141 | Kshetriya Khadi Gr. Samiti |
| 1142 | Shri Gandhi Sewa Sadan Bayana |
| 1143 | Hadoti Khadi Gramodyog Samiti |
| 1144 | Kshetrya Khadi Gramodyog Samiti |
| 1145 | Alwar Zila Khadi Gr. Sangh |
| 1146 | Dholpur Zila Khadi Gr. Samiti |
| 1147 | Rajasthan Khadi Sangh |
| 1148 | Gram Sewa Sadan |
| 1149 | Samagra Vikas Parishad |
| 1150 | Samagra Vikas Parishad |
| 1151 | Khadi Gr. Samiti |
| 1152 | Gram Sewa Mandal Karoli |
| 1153 | Kshetriya Gr. Samiti |
| 1154 | Samagra Vikas Parishad |
| 1155 | Rajasthan Khadi Viaks Mandal |
| 1156 | Seva Sadan Bhilwara |
| 1157 | Samagra Vikas Parishad |
| 1158 | Nav Nirman Sangh |

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| 1159 | Bapu Khadi Gr. Sewa Samiti |
| 1160 | Kshetry Gram Seva Samiti |
| 1161 | Gram Seva Samiti |
| 1162 | Lok Sewa Samiti |
| 1163 | Rachnatmak Khadi Gr. Samiti |
| 1164 | Khadi Gr. Vikas Samiti |
| 1165 | Khadi Gramodyog Samiti |
| 1166 | Sarvodaya Sadhna Sangh |
| 1167 | Sawai Madhopur Khadi Gr. Vikas Samiti |
| 1168 | Saghan Kshetriya Vikas Samiti |
| 1169 | Khammor Khadi Gr. Utp. S. S. Ltd. |
| 1170 | Tonk Zila Khadi Gramoday Samiti |
| 1171 | Ambedkar Vikas Samiti |
| 1172 | Rachnatmak Sewa Sangh |
| 1173 | Meena Katin Bunkar Khadi Gr. Sansthan |
| 1174 | Lok Sewa Sansthan |
| 1175 | Satya Khadi Gramodhyog Vikas Sansthan |
| 1176 | Navyuvak Khadi Gramodyog Sansthan |
| 1177 | Gram Vikas Gramodyog Samiti |
| 1178 | Nokha Khadi Gramodyog Sangh |
| 1179 | Barmer Zila Khadi Gramodyog Parishad |
| 1180 | Rashtriya Gramodyog Sansthan |
| 1181 | Shri Tanotray Kshetriya Saghan Vikas Samiti |
| 1182 | Shri Badalnath Khadi Gramodhyog Sanstha |
| 1183 | Gramodaya Vikas Sansthan, Bhinasar |
| 1184 | Sikar Zila Khadi Gramodaya Samiti |
| 1185 | Uni Khadi Gramodyog Sansthan |
| 1186 | Kabir Khadi Gramodyog Sansthan |
| 1187 | Khadi Mandir |
| 1188 | Bikaji Khadi Gramodyog Sansthan |
| 1189 | Khadi Gramodyog Pratisthan |
| 1190 | Shekhawati Khadi Gramoday Sangh |
| 1191 | Rashtriya Kutir Udyog Evm Hastshilp Vikas Samiti |
| 1192 | Manav Vikas Khadi Gramodhyog Seva Sansthan |
| 1193 | Regional Border Development Office |
| 1194 | Lal Bahadur Shastri Shiksha Samiti |

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| 1195 | Kamalnishtha Sansthan |
| 1196 | Anmol Multipurpose Activities & Social Service Society |
| 1197 | Khadi Gramodyog Vikas Samiti |
| 1198 | Dantor Vikash Sarvnik Punyarth Trust |
| 1199 | Murli Manohar Khadi Gramodyog Sansthan |
| 1200 | Kashi Ka Bas Khadi Gramodaya Samiti |
| 1201 | Kshetriya Samgra Lok Vikas Sangh |
| 1202 | Vinoba Seva Sansthan |
| 1203 | Gram Swarajya Samiti |
| 1204 | Bikaner Vishudh Khadi Gramodyog Samiti |
| 1205 | Bunkar Seva Sansthan |
| 1206 | Bikaner Khadi Gramodyog Sansthan |
| 1207 | Khadi Gramodyog Vikas Samiti |
| 1208 | Jaisalmer Zila Khadi Gramodaya Parishad |
| 1209 | Khadi Gramodyog Samiti |
| 1210 | Surdhana Khadi Gramoday Samiti |
| 1211 | Samgra Seva Sansthan |
| 1212 | Sarvodaya Khadi Mandal |
| 1213 | Manav Jati Kalyankari Vidhyalay Sanstha |
| 1214 | Khadi Gramodhyog Vikas Samiti |
| 1215 | Gram Swarajya Samiti |
| 1216 | Gramotthan Samiti |
| 1217 | Bhinasar Khadi Va Uoon Katai Bunai Sahkari Samiti Ltd. |
| 1218 | Seema Gram Swarajya Sangh |
| 1219 | Shree Temderai Kshetriya Saghan Vikas Samiti |
| 1220 | Shri Malan Khadi Gramodhyog Samiti |
| 1221 | Pragatisheel Uoon Va Sut Katai Bunai Khadi Sahkari Samiti Ltd. |
| 1222 | Marudhar Vikas Mandal |
| 1223 | Gram Vikas Mandal |
| 1224 | Gramodaya Vikas Sansthan |
| 1225 | Bikaner Khadi Evm Uoon Katai Bunai Sahkari Samiti Ltd. |
| 1226 | Khadi Gramodyog Sangh |
| 1227 | Khadi Gramodyog Samiti |
| 1228 | Kumbhasaria Khadi Va Uoon Katai Bunai Sahkari Samiti Ltd. |
| 1229 | Gram Sawrajay Khadi Samiti |
| 1230 | Nagaur Zila Khadi Gramodyog Sangh |

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| 1231 | Indira Khadi Gramodyog Prashikshan Sansthan |
| 1232 | Adarsh Khadi Gramodyog Vikas Sansthan |
| 1233 | Rajeev Khadi Evm Gram Vikas Sansthan |
| 1234 | Khadi Gramodyog Vikas Sansthan |
| | Telangana |
| 1235 | Wavilal Khadi Gramodyog Pratisthan |
| 1236 | Gadwal Taluk Khadi Gramodyog Sangh |
| 1237 | Shanty Silk Relling & Twisting Sericulture Op-Op.Society |
| 1238 | Bhagyanagar Khadi Samiti |
| 1239 | Metpalli Khadi Gramodyog Pratisthan |
| 1240 | Tassar Khadi Silk Handloom Weavers Coop. Society Ltd. |
| | Tamil Nadu |
| 1241 | Ambasamudram Sarvodaya Sangh |
| 1242 | Aruppukottai Sarvodaya Sangh |
| 1243 | Eraniel Sarvodaya Sangh |
| 1244 | Gandhigram Khadi & V.I. Public Charitable Trust |
| 1245 | Grama Rajya Nirman Sangh |
| 1246 | Iyakka Khadi & Village Industries Public Charitable Trust |
| 1247 | Kanyakumari District Sarvodaya Sangh |
| 1248 | Karaikudi Sarvodaya Sangh |
| 1249 | Kovilpatti Sarvodaya Sangh |
| 1250 | Madurai District Sarvodaya Sangh |
| 1251 | Madurai East Sarvodaya Sangh |
| 1252 | Madurai North Sarvodaya Sangh |
| 1253 | Madurai West Sarvodaya Sangh |
| 1254 | Nanguneri Sarvodaya Sangh |
| 1255 | Periyakulam Sarvodaya Sangh |
| 1256 | Ramanathapuram Central Sarvodaya Sangh |
| 1257 | Ramanathapuram District Sarvodaya Sangh |
| 1258 | Ramanathapuram East Sarvodaya Sangh |
| 1259 | Sankarankoil Sarvodaya Sangh |
| 1260 | Tamilnadu Gandhi Smarak Nidhi |
| 1261 | Tiruchendur Sarvodaya Sangh |
| 1262 | Tirunelveli Sarvodaya Sangh |
| 1263 | Tuticorin Sarvodaya Sangh |
| 1264 | Virudhunagar Sarvodaya Sangh |

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| 1265 | Araikulam Khadi Gramodaya Sanghan (New) |
| 1266 | Koduvai Sarvodaya Sangh |
| 1267 | Gandhipuram Sarvodaya Sangh |
| 1268 | Pollachi Sarvodaya Sangh |
| 1269 | Kethanur Sarvodaya Sangh |
| 1270 | Nambiyur Sarvodaya Sangh |
| 1271 | Padiyur Sarvodaya Sangh |
| 1272 | Thanjavur Sarvodaya Sangh |
| 1273 | Avarampalayam Sarvodaya Sangh |
| 1274 | Uttukuli Sarvodaya Sangh |
| 1275 | Nilgris District Sarvodaya Sangh |
| 1276 | Erode Sarvodaya Sangh |
| 1277 | Gandhi Ashram - Tiruchengodu |
| 1278 | Puliampatty Sarvodaya Sangh |
| 1279 | Coimbatore South Sarvodaya Sangh |
| 1280 | Sarkar Kollapatti Grameen Seva Sangh |
| 1281 | Coimbatore North Sarvodaya Sangh |
| 1282 | Kangayam Sarvodaya Sangh |
| 1283 | Chidambaram Sarvodaya Sangh |
| 1284 | Tiruchirapalli Sarvodaya Sangh |
| 1285 | Karur Sarvodaya Sangh |
| 1286 | Annur Sarvodaya Sangh |
| 1287 | M.Kumarapalayam Sarvodaya Sangh |
| 1288 | Tiruchirapalli North Sarvodaya Sangh |
| 1289 | Cuddalore Sarvodaya Sangh |
| 1290 | Udumalpet Sarvodaya Sangh |
| 1291 | Salem District Sarvodaya Sangh |
| 1292 | Swadeshi Sarvodaya Sangh |
| 1293 | North Arcot District Sarvodaya Sangh |
| 1294 | Coimbatore Central Sarvodaya Sangh |
| 1295 | Kundadam Sarvodaya Sangh |
| 1296 | Tamilnadu Sarvodaya Sangh |
| 1297 | Tirupathur Sarvodaya Sangh |
| 1298 | Mulanur Sarvodaya Sangh |
| 1299 | Arani Sarvodaya Sangh |
| 1300 | Chingleput District Sarvodaya Sangh |

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| 1301 | Anaicut Khadi Gramodyog Sangh |
| 1302 | Chennai Sarvodaya Sangh |
| 1303 | Palladam Sarvodaya Sangh |
| 1304 | Sathyamangalam Sarvodaya Sangh |
| 1305 | Khadi Gramodyog Sangh |
| 1306 | Vellakovil Sarvodaya Sangh |
| 1307 | Kunnam Khadi Gramodyog Sangh |
| 1308 | Khadarmangalam Sarvodaya Sangh |
| 1309 | Thanjavur West Sarvodaya Sangh |
| 1310 | Tiruppur Sarvodaya Sangh |
| 1311 | Karaikal District Gram Seva Sangh |
| 1312 | Tamil Nadu Khadi & V. I. Board, |
| 1313 | Pondicherry Sarvodaya Sangh |
| 1314 | Mahatma Gandhi Grama Seva Trust |
| 1315 | Pondicherry Khadi & V.I.Board |
| | Uttar Pradesh |
| 1316 | U.P. Khadi Gramodhyog Sansthan |
| 1317 | Kshetriya Shri Gandhi Ashram |
| 1318 | Antoday Gramodhyog Sansthan |
| 1319 | Adarsh Gramodhyog Pratisthan |
| 1320 | Raj Khadi Sewa Ashram |
| 1321 | Suman Khadi Gramodhyog Samiti |
| 1322 | Sunil Khadi Gramodhyog Vikas Samiti |
| 1323 | Prakirati Khadi Vikas Sewa Sansthan |
| 1324 | Shri Sudhir Khadi Gramodhyog Samiti |
| 1325 | Radha Khadi Sewa Samiti |
| 1326 | Jan Sewa Ashram, Rampur Chharra |
| 1327 | Aridaman Sewa Ashram |
| 1328 | Kshetriya Shri Gandhi Ashram |
| 1329 | Anuj Khadi Gramodhyog Samiti |
| 1330 | Sewa Sadan Khadi Ashram |
| 1331 | Gram Sewa Ashram |
| 1332 | Vinoba Sewa Samiti |
| 1333 | Shramgarhi Gajraula |
| 1334 | Adarsh Khadi Gramodhyog Vikas Samiti |
| 1335 | Gramodhyog Vikas Mandal |

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| 1336 | Kapil Khadi Gramodhyog Vikas Samiti |
| 1337 | Saghan Kshetra Vikas Samiti |
| 1338 | Saksham Khadi Gramodhyog Vikas Sansthan |
| 1339 | Grameen Vikas Sewa Samiti |
| 1340 | Saghan Kshetra Vikas Samiti |
| 1341 | Shiv Gramodhyog Samiti |
| 1342 | Ram Gamodhyog Sansthan |
| 1343 | Saghan Kshetra Vikas Samiti |
| 1344 | Jagrati Khadi Gramodhyog Vikas Samiti |
| 1345 | Sharvoday Khadi Gramodhyog Vikas Sansthan |
| 1346 | Kashyap Khadi Gramodhyog Samiti |
| 1347 | Gram Vikas Sangh Dehgaon |
| 1348 | Sarvoday Khadi Gramodhyog Sansthan |
| 1349 | Sarv Hitay Sansthan |
| 1350 | Ayush Khadi Gramodhyog Samiti |
| 1351 | Kshetriya Shree Gandhi Ashram |
| 1352 | Shri Balaji Khadi Gramodhyog Samiti |
| 1353 | Shri Ram Khadi Gramodhyog Sewa Sansthan |
| 1354 | Rana Gramodhyog Vikas Sansthan |
| 1355 | Pravesh Khadi Ashram |
| 1356 | Sewa Gramodhyog Sansthan |
| 1357 | Kshetriya Shri Gandhi Ashram |
| 1358 | Laxmi Mahila Gramodhyog Sansthan |
| 1359 | National Gram Udhog Sewa Samiti |
| 1360 | Vipasha Gamodhyog Vikas Samtit |
| 1361 | Jan Kalyan Khadi Gramodhyog Vikas Samiti |
| 1362 | Sarvoday Khadi Gramodhyog Sadan |
| 1363 | Ambedkar Khadi Gramodhyog Vikas Sanstha |
| 1364 | Kshetra Vikas Samiti |
| 1365 | Sarvoday Ashram |
| 1366 | Asian Khadi Gramodhyog Vikas Santh |
| 1367 | Gramodhyog Khetra Samiti |
| 1368 | Mahilla Khadi Gramodhyog Samiti |
| 1369 | Muskan Khadi Gramodhyog Sanstha |
| 1370 | Bhawana Khadi Ashram |
| 1371 | Sama Khadi Ashram Samiti |

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| 1372 | Khadi Gramodhyog Vikas Mandal |
| 1373 | Geeta Khadi Gramodhyog Samiti |
| 1374 | Khadi Gramodhyog Ashram |
| 1375 | Kajampur Khadi Gramodhyog Samiti |
| 1376 | Kasturba Mahila Utthan Khadi Gramodhyog Vikas Samiti |
| 1377 | Muzaffar Zila Khadi Gramodhyog Samiti |
| 1378 | Amba Khadi Vikas Samiti |
| 1379 | Om Khadi Sewa Sansthan |
| 1380 | Gram Sewa Mandal Jyotima |
| 1381 | Dr. Bheem Rao Ambedakar Khadi Ashram Samiti |
| 1382 | Gram Sewa Mandal |
| 1383 | Rashami Khadi Gramodhyog Samiti |
| 1384 | Jan Kalyan Sewa Samiti |
| 1385 | Kshetriya Shri Gandhi Ashram |
| 1386 | Kshetriya Shree Gandhi Ashram |
| 1387 | Khadi Gramodhyog Sewa Samiti |
| 1388 | Grameen Mahila Utthan Khadi Ashram |
| 1389 | Sarvoday Gram Sewa Mandal |
| 1390 | Shree Balaji Gramodhyog Ashram |
| 1391 | Traveni Khadi Gramodhyog Sewa Ashram |
| 1392 | Chandra Kalan Niketan |
| 1393 | Grameen Sewa Ashram |
| 1394 | Sarvoday Ashram |
| 1395 | Gram Vikas Khadi Ashram |
| 1396 | Devesh Khadi Gramodhyog Sewa Sansthan |
| 1397 | Satish Niketan |
| 1398 | Bapu Jan Kalyan Khadi Evam Gramodhyog Samiti |
| 1399 | SS Sewa Niketan |
| 1400 | Om Khadi Niketan |
| 1401 | Sewa Niketan |
| 1402 | Maa Vaishnno Khadi Ashram |
| 1403 | Bankey Bihari Sewa Santhan |
| 1404 | Shrimati Urmila Devi Sewa Samita |
| 1405 | C.B. Kul Sewa Sansthan |
| 1406 | Rajeev Samaj Kalyan Khadi Niketan |
| 1407 | Narayan Samaj Kalyan Sewa Sansthan |

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| 1408 | Sanmati Khadi Sewa Ashram |
| 1409 | Vasudev Sewa Samiti |
| 1410 | Shri Revati Singh Shiksha Samiti |
| 1411 | Ganga Khadi Gramodhyog Sewa Sansthan |
| 1412 | Adarsh Khadi Gramodhyog Sewa Sansthan |
| 1413 | Sai Baba Sewa Sansthan |
| 1414 | Dan Sahay Khadi Gramodhyog Samiti |
| 1415 | Brij Khadi Gramodhyog Sewa Niketan |
| 1416 | Bhartiya Khadi Gramodhyog Sewa Ashram |
| 1417 | Sumit Khadi Sewa Sadan |
| 1418 | Indra Gramouthan Evam Vikas Sansthan |
| 1419 | Gram Pargati Khadi Sansthan |
| 1420 | Om Ram Khadi Niketan |
| 1421 | Antoday Sewa Samiti |
| 1422 | Shanti Niketan |
| 1423 | Manav Sewa Ashram |
| 1424 | Sarvoday Gramodhyog Samiti |
| 1425 | Jai Bhole Manav Kalyan Sewa Samiti |
| 1426 | Khadi Niketan |
| 1427 | Khadi Sewa Ashram |
| 1428 | Gram Vikas Ashram |
| 1429 | Krishana Khadi Sewa Sansthan |
| 1430 | Maa Vaishnno Sewa Sansthan |
| 1431 | Kshetriya Shree Gandhi Ashram |
| 1432 | Maa Shrimati Ram Sanjivan Sewa Sansthan |
| 1433 | Netaji Khadi Gramodhyog Sewa Sansthan |
| 1434 | Bhartiya Khadi Gramodhyog Sewa Sansthan |
| 1435 | Shikha Khadi Gramodhyog Sewa Samiti |
| 1436 | Gram Utthan Sewa Samiti |
| 1437 | Rishabh Khadi Sewa Sansthan |
| 1438 | Maa Lalita Khadi Sewa Sansthan |
| 1439 | Bhartiya Sewa Ashram |
| 1440 | Noida Khadi Gramodhyog Mandal |
| 1441 | Ravindar Khadi Gramodhyog Sewa Sansthan |
| 1442 | Ashvin Khadi Gramodhyog Samiti |
| 1443 | Gram Vikas Sewa Sansthan |

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| 1444 | Manav Sewa Samiti |
| 1445 | Laxmi Gramodhyog Sansthan |
| 1446 | Grameen Sewa Sansthan |
| 1447 | Devendra Khadi Gramodhyog Sewa Sanstha |
| 1448 | Suwami Gramodhyog Sewa Sanstha |
| 1449 | Khadi Gramodyog Samiti |
| 1450 | Sushila Gramodyog Sansthan |
| 1451 | Gram Vikas Sewa Sanstha |
| 1452 | Simla Khadi Gramodhyog Samiti |
| 1453 | Gramoday Ashram |
| 1454 | Pilkhua Khadi Udhog Sansthan |
| 1455 | Janta Khadi Gramodhyog Samiti |
| 1456 | Gramodhyog Sewa Ashram |
| 1457 | Kshetiya Shri Gandhi Ashram |
| 1458 | Grameen Khadi Gramodhyog Sansthan |
| 1459 | Bhartiya Khadi Gramodhyog Prathistan |
| 1460 | Grameen Mahila Utthan Samiti |
| 1461 | Prakash Jyoti Gramodhyog Sewa Sansthan |
| 1462 | Gramodhyog Sewa Sansthan |
| 1463 | Khadi Gramodhyog Samiti |
| 1464 | Gramodhyog Sewa Ashram |
| 1465 | Amba Gramodyog Sewa Samiti |
| 1466 | Kiran Khadi Ashram |
| 1467 | Shastri Ji Gramodhyog Sewa Sansthan |
| 1468 | Gramodhyog Evam Vikas Samiti |
| 1469 | Shiv Gramodhyog Sewa Samiti |
| 1470 | Lok Sewa Ashram Choraha |
| 1471 | Sarvoday Ashram Sadabad |
| 1472 | Satyam Sewa Sansthan |
| 1473 | Gram Vikas Sansthan |
| 1474 | Saifi Gramodhyog Sewa Niketan |
| 1475 | Gramoday Ashram |
| 1476 | Bhartiya Khadi Gramodhyog Sansthan |
| 1477 | Khadi Gramodhyog Mandal |
| 1478 | Shivrama Sewa Ashram |
| 1479 | Bhartiya Kalyan Sewa Sansthan |

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| 1480 | Shree Kanchan Khadi Sewa Sansthan |
| 1481 | Buddhay Grameen Sewa Samiti |
| 1482 | Shree K.P.Singh Khadi Gramodhyog Sansthan |
| 1483 | Krishana Gramodhyog Ashram |
| 1484 | Parbha Khadi Gramodhyog Ashram |
| 1485 | Utsav Sewa Niketan |
| 1486 | Preeti Khadi Gramodhyog Samiti |
| 1487 | Shri Daya Nidhi Khadi Ashram |
| 1488 | Jay Gurudev Sewa Sansthan |
| 1489 | Sakitra Sewa Niketan Khadi Samiti |
| 1490 | Uni Kambal Girah Udhyog Sahkari Samiti Ltd. |
| 1491 | Khadi Gramodhyog Samiti |
| 1492 | Gramodhyog Parsar Sansthan |
| 1493 | Jan Kalyan Vikas Samiti |
| 1494 | Narval Khadi Gramodhyog Samiti |
| 1495 | Kshetiya Shri Gandhi Ashram |
| 1496 | Shri Ganesh Khadi Gramodhyog Samiti |
| 1497 | Bhartiya Grameen Vikas Parishad |
| 1498 | Krishak Gramodhyog Sansthan |
| 1499 | Dhirendar Pradhan Gramodhyog Sewa Samiti |
| 1500 | Gram Vikas Sansthan |
| 1501 | Bhartiya Kalan Niketan |
| 1502 | Khadi Gramodhyog Samiti |
| 1503 | Kaid Khadi Gramodhyog Vikas Samiti |
| 1504 | Shama Khadi Gramodhyog Ashram |
| 1505 | Shaba Khadi Gramodhyog Ashram |
| 1506 | Hathkargha Khadi Gramodhyog Samiti |
| 1507 | Khadi Gramodhyog Sansthan |
| 1508 | Mohit Khadi Gramodhyog Sansthan |
| 1509 | Santosh Khadi Gramodhyog Sansthan |
| 1510 | Kshetriya Shri Gandhi Ashram |
| 1511 | Shubham Khadi Gramodhyog Sansthan |
| 1512 | Lokpriya Khadi Gramodhyog Vikas Samiti |
| 1513 | Gramodhyog Kshetra Vikas Samiti |
| 1514 | Mahila Gramodhyog Sansthan |
| 1515 | Ravidas Gramodhyog Ashram |

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| 1516 | Khadi Gramodhyog Ashram, |
| 1517 | Bharti Khadi Gramodhyog Sewa Sansthan |
| 1518 | Abhishek Gramodhyog Pratisthan |
| 1519 | Divya Khadi Gramodhyog Samiti |
| 1520 | Gram Sewa Niketan |
| 1521 | Manav Utthan Khadi Gramodhyog Sewa Sansthan |
| 1522 | Kshetriya Shri Gandhi Ashram |
| 1523 | Adarsh Gramodhyog Vikas Sansthan |
| 1524 | Khadi Gramodhyog Sewa Sadan |
| 1525 | Khadi Gramodhyog Vikas Samiti |
| 1526 | Suman Khadi Gramodhyog Sansthan |
| 1527 | Saghan Kshetra Vikas Samiti |
| 1528 | Horaijan Gramodhyog Vikas Samiti |
| 1529 | Saghan Kshetra Vikas Samiti |
| 1530 | Gram Vikas Sewa Ashram Samiti |
| 1531 | Vichitra Sewa Ashram |
| 1532 | Janta Khadi Gramodhyog Sansthan |
| 1533 | Gramoutthan Samiti |
| 1534 | Mahila Khadi Gramodhyog Vikas Sansthan |
| 1535 | Chaudhary Khadi Gramodhyog Sansthan |
| 1536 | Chirag Khadi Gramodhyog Sansthan |
| 1537 | Dev Khadi Gramodhyog Sansthan |
| 1538 | Mahalaxmi Khadi Gramodhyog Sansthan |
| 1539 | Rahul Khadi Evam Gramodhyog Vikas Samiti |
| 1540 | Deepali Khadi Ashram |
| 1541 | Rashmi Khadi Gramodhyog Sansthan |
| 1542 | Sant Vinoba Bhave Sansthan |
| 1543 | Marva Gramodhyog Vikas Samiti |
| 1544 | Kshetriya Shri Gandhi Ashram |
| 1545 | Shree Durga Khadi Evam Gramodhyog Samiti |
| 1546 | Sarsti Khadi Gramodhyog Sansthan |
| 1547 | Shanti Sewa Sansthan |
| 1548 | Shivam Khadi Gramodhyog Sansthan |
| 1549 | Panchal Sewa Sansthan |
| 1550 | Sardar Patel Khadi Ashram Samiti |
| 1551 | Kasturba Khadi Gramodhyog Sansthan |

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| 1552 | Minakshi Khadi Sewa Sadan Samiti |
| 1553 | Anmol Gramodhyog Sansthan |
| 1554 | Dharm Khadi Gramodhyog Sewa Sansthan |
| 1555 | Niswath Gramodhyog Sewa Sansthan |
| 1556 | Shanti Khadi Gramodhyog Samiti |
| 1557 | Tuniya Gramodhyog Sewa Samiti |
| 1558 | Shree Patel Sewa Ashram |
| 1559 | Jai Bharat Khadi Gramodhyog Samiti |
| 1560 | Raghuveer Khadi Gramodhyog Samiti |
| 1561 | Ilam Khadi Gramodhyog Samiti |
| 1562 | Sarvoday Sansthan |
| 1563 | Shri Chandan Khadi Gramodhyog Samiti |
| 1564 | Naveen Gramodhyog Samiti |
| 1565 | Dev Vidya Khadi Gramodhyog Sewa Sanstha |
| 1566 | Shiv Nav Chetna Khadi Gramodhyog Sansthan |
| 1567 | Ajay Khadi Gramodhyog Sansthan |
| 1568 | Bhartiya Khadi Vikas Gramodhyog Sewa Sansthan |
| 1569 | Zila Khadi Gramodhyog Sanstha Parishad |
| 1570 | Samaj Vikas Gramodhyog Sewa Sansthan |
| 1571 | Pragya Khadi Gramodhyog Sewa Sansthan |
| 1572 | Shree Jan Kalyan Sansthan |
| 1573 | Mahrishi Bagbhatt Khadi Gramodhyog Sansthan |
| 1574 | Usehat Grameen Kalyan Sewa Parishad |
| 1575 | Maa Ganga Khadi Sewa Sansthan |
| 1576 | Bright Seven Star Human Welfare Society |
| 1577 | Radha Khadi Sewa Sansthan |
| 1578 | Satya Om Sidharth Khadi Gramodhyog Vikas Sansthan |
| 1579 | Laxmit Narayan Gramodhyog Vikas Samiti |
| 1580 | Grameen Sewa Sansthan |
| 1581 | Amar Jan Kalyan Sanstha |
| 1582 | Manglam Khadi Gramodhyog Sansthan |
| 1583 | Shree Krishana Khadi Gramodhyog Samiti |
| 1584 | Adarsh Khadi Gramodhyog Samiti |
| 1585 | Shree Khadi Ashram |
| 1586 | Manvi Khadi Gramodhyog Samiti |
| 1587 | Kiranti Khadi Gramodhyog Samiti |

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| 1588 | Khadi Gramodhyog Vikas Samiti |
| 1589 | Neha Khadi Gramodhyog Sansthan |
| 1590 | Jan Kalyan Gramodhyog Sewa Sansthan |
| 1591 | Gangoday Sewa |
| 1592 | Khadi Gramodhyog Vikas Ashram |
| 1593 | Shri Baraf Singh Khadi Sewa Ashram |
| 1594 | Vishwa Niketan |
| 1595 | Grameen Mahila Khadi Sewa Sansthan |
| 1596 | Jamuna Devi Khadi Gramodhyog Mahila Ashram |
| 1597 | Bhartiya Jan Kalyan Khadi Gramodhyog Sewa Sansthan |
| 1598 | Sanjeevan Khadi Ashram |
| 1599 | Sheetal Simran Gram Vikas Ashram |
| 1600 | Vinoba Gramodhyog Samiti |
| 1601 | Shastri Niketan |
| 1602 | Vimla Khadi Sewa Ashram |
| 1603 | Grameen Khadi Gramodhyog Ashram |
| 1604 | Om Khadi Gramodhyog Sansthan |
| 1605 | Pooja Khadi Gramodhyog Sansthan |
| 1606 | Shree Ram Khadi Ashram |
| 1607 | Parul Khadi Gramodhyog Sansthan |
| 1608 | Kumar Sewa Ashram |
| 1609 | Dr. Ram Manohar Lohiya Sansthan |
| 1610 | Shiva Gramodhyog Vikas Samiti |
| 1611 | Khadi Gramodhyog Samiti |
| 1612 | Jai Baharat Udyog Samiti |
| 1613 | Grameen Mahila Utthan Samiti |
| 1614 | Uttar Pradesh Vikas Sansthan |
| 1615 | Sarvoday Mahila Utthan Sansthan |
| 1616 | Shastri Khadi Gramodhyog Samiti |
| 1617 | Mamta Gramodhyog Sansthan |
| 1618 | Baba Gramodhyog Sewa Samiti |
| 1619 | Jan Kalyan Gramodhyog Samiti |
| 1620 | Raj Gramodhyog Sansthan |
| 1621 | Janta Graomaday Khadi Ashram |
| 1622 | Maa Maya Khadi Sewa Niketan |
| 1623 | Gram Sarvoday Sewa Ashram |

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| 1624 | Gram Ekai Sehkari Samiti Ltd. |
| 1625 | Jan Vikas Sewa Sansthan |
| 1626 | Bhatauna Gramoday Sehkari Samiti Ltd. |
| 1627 | Gram Ekai Sehkari Samiti Ltd. |
| 1628 | Kshetriya Gram Ekai Samiti |
| 1629 | Lok Sewa Ashram |
| 1630 | Amit Khadi Gramodyog Sansthan |
| 1631 | Geetawali Khadi Gramodyog Samiti |
| 1632 | Khadi Gramodyog Samagra Vikas Samiti |
| 1633 | Khadi Gramodyog Mandal |
| 1634 | Gram Vikas Parishad |
| 1635 | Kshetriya Sri Balaji Khadi Gramodyog Ashram |
| 1636 | Kshetriya Sri Gram Swarajya Ashram |
| 1637 | Saghan Kshetra Vikas Samiti |
| 1638 | Ganga Dalit Utthan Samiti |
| 1639 | Barhapur Gramodyog Vikas Samiti |
| 1640 | Gramin Vikas Khadi Gramodyog Samiti |
| 1641 | Omwati Mahila Evam Balotthan Samiti |
| 1642 | Shanti Khadi Gramodyog Ashram |
| 1643 | Shri Vinowa Gramodyog Ashram |
| 1644 | Bhartiya Khadi Evam Gramodyog Sewa Sansthan |
| 1645 | Bahuddeshiya Gramodyog Sewa Ashram |
| 1646 | Gramodyog Vikas Mandal |
| 1647 | Sabarmati Gramodyog Sewa Sansthan |
| 1648 | Gangotri Khadi Gramodyog Mandal |
| 1649 | Sewa Sansthan |
| 1650 | Grameen Vikas Sanstha |
| 1651 | Kadauli Khadi Evam Gramodyog Samiti |
| 1652 | Swadeshi Kambal Audyogik Utpadan Sehkari Samiti Ltd. |
| 1653 | Sarvoday Gramodyog Sewa Sansthan |
| 1654 | Gram Swarajya Sansthan |
| 1655 | Kareem Khadi Gramodyog Sansthan |
| 1656 | Kshetriya Khadi Ashram |
| 1657 | Shri Narain Bhatt Sewa Samiti |
| 1658 | Khadi Gramodyog Sewa Niketan |
| 1659 | Hasanpur Sewa Niketan |

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| 1660 | K.S. Junior High School |
| 1661 | Roshan Gramodyog Sansthan |
| 1662 | Khadi Gram Ashram |
| 1663 | Sri Vinowa Gramoday Ashram |
| 1664 | Gram Ekai Sehkari Samiti Ltd. |
| 1665 | Nutan Gram Vikas Samiti |
| 1666 | Gram Vikas Sansthan |
| 1667 | Karyakarta Khadi Gramodyog Ashram |
| 1668 | Harevali Khadi Gramodyog Ashram |
| 1669 | Nagina Khadi Evam Gramodyog Sanstha |
| 1670 | Gram Sewa Mandal |
| 1671 | Sarvoday Sansthan |
| 1672 | Shubh Khadi Sewa Sansthan |
| 1673 | Awadh Yuva Kalyan Gramodyog Sansthan |
| 1674 | Gramodyog Vikas Samiti |
| 1675 | Bunkar Gramodyog Samiti |
| 1676 | Sarvoday Khadi Ashram |
| 1677 | Khadi Nirbal Varg Vikas Samiti |
| 1678 | Khadi Niketan Samiti |
| 1679 | Jahida Khadi Gramodyog Samiti |
| 1680 | Gramoday Sewa Sansthan |
| 1681 | Bala Ji Khadi Gramodyog Samiti |
| 1682 | Pravin Khadi Gramodyog Ashram |
| 1683 | Shri Khadi Sewa Ashram |
| 1684 | Shri Khadi Vikas Sansthan |
| 1685 | Anya Pichda Varg Khadi Gramodyog Sansthan |
| 1686 | Sharad Khadi Gramodyog Sewa Sansthan |
| 1687 | Sarita Khadi Ashram |
| 1688 | Jan Sewak Ashram |
| 1689 | Khadi Sewa Sadan |
| 1690 | Karim Khadi Samiti |
| 1691 | Vijai Khadi Gramodyog Ashram |
| 1692 | Khadi Ashram Sewa Samiti |
| 1693 | Grameen Mahila Khadi Gramodyog Samiti |
| 1694 | Khadi Gramodyog Samiti |
| 1695 | Samagra Vikas Sansthan |

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| 1696 | Khadi Gramodyog Ashram |
| 1697 | Bala Khadi Sewa Sadan |
| 1698 | Suman Gramodyog Sewa Sewa Sansthan |
| 1699 | Shri Vinowa Khadi Sewa Ashram |
| 1700 | Govind Khadi Gramodyog Sewashram |
| 1701 | Sawarkar Sewa Sansthan |
| 1702 | Gram Vikas Sewa Sansthan |
| 1703 | Azad Gramodyog Sewa Sansthan |
| 1704 | Dr. Ambedkar Gramodyog Sewa Sansthan |
| 1705 | Gramodyog Sewa Samiti |
| 1706 | Rudayan Gram Vikas Ashram |
| 1707 | Dharmvir Gramodyog Samiti |
| 1708 | Ch. Charan Singh Gram Vikas Samiti |
| 1709 | Khadi Gramodyog Sewa Ashram |
| 1710 | Samuddeshiya Vikas Sansthan |
| 1711 | Lok Kalyan Ashram |
| 1712 | Gram Sewa Sansthan |
| 1713 | Swarajya Ashram |
| 1714 | Shri Gandhi Ashram |
| 1715 | Gramin Vikas Sewa Sansthan |
| 1716 | Bhooraj Sewa Sansthan |
| 1717 | Gramin Vikas Ashram |
| 1718 | Vinoba Gramodyog Vikas Sansthan |
| 1719 | Kshetriya Sri Gandhi Ashram, Hazratganj |
| 1720 | Kshetriya Sri Gandhi Ashram, Barabanki |
| 1721 | Kshetriya Sri Gandhi Ashram, Sitapur |
| 1722 | Kshetriya Sri Gandhi Ashram, Jhansi |
| 1723 | Kshetriya Sri Gandhi Ashram, Raibareli |
| 1724 | Gram Swarajaya Ashram |
| 1725 | Sramik Sewa Ashram |
| 1726 | Hargovind Verma Khadi Gramodyog Samiti |
| 1727 | Gramin Gramodyog Vikas Sansthan |
| 1728 | Gram Swawlambi Vidhyalaya |
| 1729 | Laxman Singh Sukhdei Devi Smarak Nidhi |
| 1730 | Tomar Khadi Gramodyog Sansthan |
| 1731 | Khadi Vikas Samiti |

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| 1732 | Kshetriya Sri Gandhi Ashram |
| 1733 | Gramin Hastakala Kendra Chaura |
| 1734 | Kripalu Sewa Ashram Mallawan |
| 1735 | Shri Khadi Sewa Sadan |
| 1736 | Arsad Khadi Gramodyog Sansthan |
| 1737 | Kumar Gramodyog Sewa Sansthan Belatal |
| 1738 | Shubham Sewa Sansthan |
| 1739 | Kshetriya Shri Ghandhi Ashram |
| 1740 | Ganesh Sewa Ashram |
| 1741 | Tarun Gramya Vikas Samiti |
| 1742 | Sahara Khadi Gramodyog Sewa Samiti |
| 1743 | Gram Sewa Samiti |
| 1744 | Bundelkhand Gramodyog Sansthan |
| 1745 | Adarsh Khadi Gramodyog Sewa Sansthan |
| 1746 | Shri Sitanath Mahila V.Sansthan |
| 1747 | Sarvodaya Vikas Ashram |
| 1748 | Om Shivam Sewa Sansthan |
| 1749 | Zoya Khadi Gramodyog Sewa Samiti |
| 1750 | Abhilasha Mahila V.Sansthan |
| 1751 | Fiza Khadi Gramodyog Sewa Sansthan |
| 1752 | Swargiya Suresh Chandra Mishra Gramin Khadi Gramodyog Sansthan |
| 1753 | Vandana Gramod. Sewa Sansthan |
| 1754 | Ram Avtar Verma Khadi Gramodyog Samiti |
| 1755 | Bhagat Singh Khadi Gramodyog S.Sansthan. |
| 1756 | Sarvodaya Khadi Gramodyog S.Sansthan, Hardoi |
| 1757 | Sarvodaya Khadi Gramodyog S.Sansthan, Hamirpur |
| 1758 | Baikunth Khadi Ashram |
| 1759 | Gram Udyog Mandal |
| 1760 | Sri Khadi Ashram Sewa Samiti |
| 1761 | Janhit Sewa Sansthan |
| 1762 | Bundelkhand Hathkarghha Khadi Gramodyog Sewa Sansthan |
| 1763 | Malihabad Khadi Gramodyog Sewa Sanstha |
| 1764 | Kanaura Khadi Gramodyog Sewa Samiti |
| 1765 | Navi Khadi Gr. Sansthan |
| 1766 | Kshetriya Shri Gandhi Asram |

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| 1767 | Dr. Shiv Prasad Smarak Siksha Evam Khadi Gramodyog Sewa Sansthan |
| 1768 | Saghan Kshetra Vikas Samiti |
| 1769 | Sarju Sewa Sansthan |
| 1770 | Janta Gramodyog Ashram |
| 1771 | Sri Ram Gramodyog Ashram |
| 1772 | Kshetriya Sri Gandhi Ashram |
| 1773 | Kshetriya Sri Gandhi Ashram |
| 1774 | Janhit Gramodyogi Sewa Samiti |
| 1775 | Arpit Khadi Gramodyog Ashram Sewa Sansthan |
| 1776 | Vinayak Foundation |
| 1777 | Gramodya Sansthan |
| 1778 | Vinoba Sewa Ashram |
| 1779 | Jagriti Sewa Ashram |
| 1780 | Khadi Gramodyog Sansthan |
| 1781 | Mamta Gramodya Khadi Ashram |
| 1782 | Madhurima Sewa Sansthan |
| 1783 | Khadi Gramodyog Ashram Vikas Samiti |
| 1784 | Adarash Jan Kalyan Samiti |
| 1785 | Bundelkhand Vikas Sansthan |
| 1786 | Karmyog Gramodyog Sansthan |
| 1787 | Ambedkar Khadi Gramodyog Sansthan |
| 1788 | Kalpataru Sewa Samiti |
| 1789 | U.P. Khadi & Village Industries Board |
| 1790 | Gramoday Ashram |
| 1791 | Kshertiya Sri Gandhi Ashram |
| 1792 | Gramoday Ashram |
| 1793 | Reshami Khadi Gramodyog Sewa Sansthan |
| 1794 | Gramin Mahila Khadi Gramodyog Sewa Sansthan |
| 1795 | Shri Mahadev Khadi Gramodyog Sansthan |
| 1796 | Gram Kalyan Ashram |
| 1797 | Banwasi Sewa Ashram |
| 1798 | Sri Balaji Sewashram |
| 1799 | Purvanchal Resham Khadi Sansthan |
| 1800 | Swargiya Sri Ram Narayan Khadi Gramodyog Vikas Sansthan |
| 1801 | Sambhav Khadi Gramodyog Sansthan |

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| 1802 | Gramoday Ashram |
| 1803 | Amar Lok Vikas Samiti |
| 1804 | Khadi Kambal Udhog Sansthan |
| 1805 | Abhavgrast Gramin Evam Samaj Sewa Sansthan |
| 1806 | Gram Sewa Ashram |
| 1807 | Gramin Vikas Sewa Sansthan |
| 1808 | Samagra Lokhit Sewashram |
| 1809 | Bhishampur Khadi Gramodyog Sansthan |
| 1810 | Krishak Vikas Gramodyog Sansthan |
| 1811 | Kshetriya Sri Gandhi Ashram |
| 1812 | Dakshinanchal Gramothhan Sansthan |
| 1813 | Jan Sewa Niketan |
| 1814 | Kashi Hastkala Pratishthan |
| 1815 | Samagra Gramin Vikas Sansthan |
| 1816 | Sri Ram Nirajan Smarak Samagra Vikas Sewa Samiti |
| 1817 | Sri Bhagirathi Harijan Gramodyog Samiti |
| 1818 | Udai Khadi Gramodyog Sansthan |
| 1819 | Khadi Gramodyog Sansthan |
| 1820 | Sparsh Khadi Gramodyog |
| 1821 | Gramodhyog Bharti Sansthan |
| 1822 | Kshetriya Sri Gandhi Ashram |
| 1823 | Khadi Gramodyog Ashram |
| 1824 | Saghan Kshetra Vikas Samiti |
| 1825 | Navjeevan Gramodyog Sewa Samiti |
| 1826 | Janhit Nayak Khadi Samiti |
| 1827 | Rangdhari Manav Vikas Sanstha |
| 1828 | Sant Ravidas Sewa Ashram |
| 1829 | Raghuvansh Gramodyog Pratishthan |
| 1830 | Shri Lal Bahadur Shastri Sewa Niketan |
| 1831 | Baba Gorakhnath Khadi Gramodyog Sewa Samiti |
| 1832 | Adarsh Kambal Bunkar Audhyo. Utp. S. Samiti Ltd. |
| 1833 | Saumya Khadi Gramodyog Sansthan |
| 1834 | Priyadarshini Khadi Gramodyog Sewa Niketan |
| 1835 | Khadi Ashram |
| 1836 | Gram Swarajya Sansthan |
| 1837 | Mahdei Gramin Sewa Samiti |

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| 1838 | Amba Saraswati Sewa Sansthan |
| 1839 | Saghan Kshetra Vikas Samiti |
| 1840 | Janta Gram Vikas Sanstha |
| 1841 | Lok Nirmaan Sansthan |
| 1842 | Bariya Samagra Vikas Samiti |
| 1843 | Parmeshwari Jan Sewa Sansthan |
| 1844 | Bhartiya Gramin Gramodyog Vikas Ashram |
| 1845 | Navneeta Khadi Gramodyog Sansthan |
| 1846 | Samagra Vikas Samiti |
| 1847 | Preetam Khadi Gramodyog Samiti |
| 1848 | Bhartiya Gramin Vikas Sansthan |
| 1849 | Jan Sewa Sansthan |
| 1850 | Uttar Pradesh Gandhi Smarak Nidhi |
| 1851 | Maa Jagdamba Devi Khadi Gramodyog Samiti |
| 1852 | Gramoday Vikas Samiti |
| 1853 | Khadi Gramodyog Vikas Samiti |
| 1854 | Kambal Grih Udhog Sehkari, Samiti Ltd. |
| 1855 | Gramodyogic Vikas Sansthan |
| 1856 | Dharmapur Khadi Gramodyog Samiti |
| 1857 | Saghan Kshetra Vikas Samiti |
| 1858 | Sri Chandrabali Sewa Sansthan |
| 1859 | Resham Khadi Gramodyog Vikas Samiti |
| 1860 | Kshetriya Sri Gandhi Ashram |
| 1861 | Khadi Gramodyog Sansthan |
| 1862 | Samagra Vikas Samiti |
| 1863 | Jan Sewa Sanstha |
| 1864 | Dhirenda Sewa Ashram |
| 1865 | Gram Sewa Mandal |
| 1866 | Khadi Gramodyog Sansthan |
| 1867 | Dhaneshwari Devi Gramodyog Samiti |
| 1868 | Sri Mahadev Smriti Mandir |
| 1869 | Gram Vikas Sansthan |
| 1870 | Khadi Gramodyog Ashram |
| 1871 | Sewa Ashram |
| 1872 | Shri Lal Bahadur Shashtri Smarak Gramodyog Pratishthan |
| 1873 | Kshetriya Sri Gandhi Ashram |

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| 1874 | Jai Prabha Khadi Gramodyog Pratishthan |
| 1875 | Saghan Kshetra Vikas Samiti |
| 1876 | Khadi Gramodyog Sewa Ashram Samiti |
| 1877 | Jan Kalyan Khadi Gramodyog Parishad |
| 1878 | Sri Ganesh Gramoday Ashram |
| 1879 | Khadi Evam Gramodyog Vikas Sansthan |
| 1880 | Bhartiya Gramin Evam Samajik Vikas Sewa Samiti |
| 1881 | Bhartiya Kisan Sewa Sansthan |
| 1882 | Saraswati Khadi Gramodyog Sanstha |
| 1883 | Narayan Khadi Gramodyog Ashram |
| 1884 | Sri Dhodha Ram Khadi Sewashram |
| 1885 | Khadi Gramodyog Sangh |
| 1886 | Sri Sitaram Sarvodaya Swarajya Sansthan |
| 1887 | Mahila Sewa Sansthan |
| 1888 | Rajshree Khadi Ashram |
| 1889 | Khadi Gramodyog Vikas Samiti |
| 1890 | Manjulata Rajhans Memorial Khadi Gramodyog Sansthan |
| 1891 | Om Gramoday Vikas Samiti |
| 1892 | Maa Shitala Khadi Sansthan |
| 1893 | Gram Vikas Sansthan |
| 1894 | Rampur Khadi Gramodyog Samiti |
| 1895 | Vidhi Gramodyog Mahila Vikas Sansthan |
| 1896 | Janpad Vikas & Gramodyog Pratishthan |
| 1897 | Gramoday Sewa Sansthan |
| 1898 | Awadh Gramodyog Mandal |
| 1899 | Devnidhi Samagra Mahila Vikas Samiti |
| 1900 | Kshetriya Gramodyog Avam Sikshad Seva Sansthan |
| 1901 | Kshetriya Khadi Gramodyog Vikas Parishad |
| 1902 | Khadi Gramodyog Vikas Mandal |
| 1903 | Khadi Viakas Sansthan |
| 1904 | Khadi Gramodyog Vikas Seva Niketan |
| 1905 | Kshetriya Sri Gandhi Ashram |
| 1906 | Van Awadh Khadi Gramodyog Samiti |
| 1907 | Kshetriya Sri Gandhi Ashram |
| 1908 | Vishwamitra Khadi Gramodyog Seva Samiti |
| 1909 | Prakash Seva Ashram Avam Gramodyog |

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| 1910 | Khadi Gramodyog Vikas Samiti |
| 1911 | Khadi Gramodyog Sanstha |
| 1912 | Khadi Gramodyog Seva Sansthan |
| 1913 | Khadi Gramodyog Seva Sansthan |
| 1914 | Dinesh Gram Swaraj Ashram |
| 1915 | Reshami Khadi Gramodyog Seva Sansthan |
| 1916 | Khadi Gramodyog Audyogik Utpadan S.S.Ltd. |
| 1917 | Gram Seva Ashram |
| 1918 | Gramothan Seva Sansthan |
| 1919 | Gramodyog Seva Sansthan |
| 1920 | Gramodya Khadi Ashram |
| 1921 | Khadi Gramodyog Seva Sansthan |
| 1922 | Mau Khadi Gramodyog Sansthan |
| 1923 | Kshetriya Shri Gandhi Ashram |
| 1924 | Khadi Gramodyog Seva Sansthan |
| 1925 | Khadi Gramodyog Samiti |
| 1926 | Audyogik Sansthan |
| 1927 | Resham Khadi Audyogik Utpadan S.S.Ltd. Mahadev |
| 1928 | Sarva Seva Samiti |
| 1929 | Khadi Udyog Sahakari Samiti, Ltd. |
| 1930 | Khadi Gramodyog Vikas Sansthan |
| 1931 | Virendra Seva Sansthan |
| 1932 | Donvar Gramodya Asrham |
| 1933 | Maurya Gramodyoa Sansthan |
| 1934 | Vijay Gram Vikas Sansthan |
| 1935 | Girja Gramodyog Ashram |
| 1936 | Saghan Kshetra Vikas Samiti |
| 1937 | Indra Seva Sansthan |
| 1938 | Shri Kishun Gramodyog Avam Mahila Uthan Seva Samiti |
| 1939 | Woon Khadi Seva Ashram |
| 1940 | Bakwal Vikas Sansthan |
| 1941 | Kshetriya Shri Gandhi Ashram, Mau |
| 1942 | Kshetriya Shri Gandhi Ashram, Gorakhpur |
| 1943 | Khadi Gramodyog Samagra Vikas Samiti |
| 1944 | Surya Khadi Avam Gramodyog Samiti |
| 1945 | Seva Niketan |

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| 1946 | Pt. Vishawnath Khadi Gramodyog Vikas Sansthan |
| 1947 | Khadi Gramodyog Seva Sansthan |
| 1948 | Khadi Gramodyog Seva Sansthan |
| 1949 | Manav Seva Asrham |
| 1950 | Gram Seva Samiti |
| 1951 | Dr. Ambedkar Jan Chetana Sansthan |
| 1952 | Kashipur Khadi Gramodyog Samiti |
| 1953 | Ananya Anusuchit Bunkar Seva Sansthan |
| 1954 | Shalu Anusuchit Bunkar Seva Sansthan |
| 1955 | Chandra Khadi Gramodyog Seva Sansthan |
| 1956 | Adarsh Purvanchal Khadi Gramodyog Sansthan |
| 1957 | Kambal Audyogik Utpadan Sahkari Samiti, Ltd. |
| 1958 | Uoon Audyogik Utpadan Sahkari Samiti, Ltd. |
| 1959 | Resham Khadi Gramodyog Seva Samiti, |
| 1960 | Savitri Khadi Gramodyog Sanstha |
| 1961 | Resham Kit Palan Avam Dhagakaran Audyogik Utpadan S.S.Ltd. |
| 1962 | Gramin Vikas Seva Ashram |
| 1963 | Adarsh Gramodyog Vikas Samiti |
| | Uttarakhand |
| 1964 | Shri Anand Gramodyog Samiti |
| 1965 | Uttar Pradesh Gramodyog Samiti |
| 1966 | Mahila Gramodyog Avam Bal Vikas Sansthan |
| 1967 | Uttaranchal Gramodyog Vikas Samiti |
| 1968 | Parvatiya Gramodyog Vikas Sansthan |
| 1969 | Khadi Gramodyog Samiti |
| 1970 | Yuvraj Khadi Gramodyog Sansthan |
| 1971 | Kaushlya Gramin Vikas Avam Prasikhshak Sansthan |
| 1972 | Gramin Vikas Sansthan |
| 1973 | Mansa Khadi Gramodyog Ashram |
| 1974 | Kaushalya Gramodyog Sansthan |
| 1975 | Hardik Sewa Sansthan |
| 1976 | Sarswati Khadi Gramodyog Sansthan |
| 1977 | Keshtriya Shri Gandhi Ashram |
| 1978 | Insa Khadi Gramodyog Samiti |
| 1979 | Mahila Khadi Gramodyog Sansthan |
| 1980 | Pragati Path Laghu Utpadak Utpadak Gramodyog Samiti |

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| 1981 | Khadi Gramodyog Niketan |
| 1982 | Babi Khadi Gramodyog Samiti |
| 1983 | Nasima Khadi Gramodyog Samiti |
| 1984 | Maa Durga Gramodyog Samiti |
| 1985 | Maa Shanti Khadi Gramodyog Vikas Samiti |
| 1986 | Arsh Khadi Gramodyog Samiti |
| 1987 | Nakshtra Khadi Gramodyog Vikas Samiti |
| 1988 | Shri Khadi Sewa Samiti |
| 1989 | Ujwal Khadi Gramodyog Samiti |
| 1990 | Santosh Khadi Gramodyog Samiti |
| 1991 | Kamal Ganga Anusuchit Jati Khadi Gramodyog Samiti |
| 1992 | Lucky Khadi Gramodyog Ashram |
| 1993 | Uttarakhand Jan Jagrati Samiti |
| 1994 | Ombala Gramodyog Vikas Sansthan |
| 1995 | Dhram Gramodyog Vikas Sansthan |
| 1996 | Khadi Gramodyog Samiti |
| 1997 | Rudrapur Rojhar Sewa Sansthan |
| 1998 | Katyur Gram Swarajya Mandal |
| 1999 | Parvatiya Gram Swarajya Mandal |
| 2000 | Anusuchit Jati Awam Jan Jati Vikas Samiti |
| 2001 | Hind Khadi Gramodyog Samiti |
| 2002 | Keshtriya Shri Gandhi Ashram |
| 2003 | Keshtriya Shri Ganshi Ashram |
| 2004 | Keshtriya Shri Gandhi Ashram |
| 2005 | Man Sarover Uni Khadi Katai Bunai Audyogic Utpadan Sahakari Samiti Ltd. |
| 2006 | Himalaya Sewa Samiti, Bharari |
| 2007 | Gangotri Woollen Gramodyog Sansthan |
| 2008 | Uttarakhand Khadi Avam Gramodyog Vikas Sansthan |
| 2009 | Uttaranchal Swadeshi Khadi Gramodyog Sansthan |
| 2010 | Khadi Gramodyog Sansthan |
| 2011 | Uttaranchal Khadi Gramodyog Sansthan |
| 2012 | Shri Khadi Vikas Ashram |
| 2013 | Bunkar Khadi Samiti |
| 2014 | Rao Computer Education & Khadi Gramodyog Sansthan |
| 2015 | Bashari Khadi Gramodyog Samiti |

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| 2016 | Parmod Khadi Gramodyog Sansthan |
| 2017 | Sawan Khadi Gramodyog Sansthan |
| 2018 | Zaid Khadi Vikas Samiti |
| 2019 | Bunkar Audyogic Utpadan Sahakari Samiti Ltd. |
| 2020 | Jai Durge Bunkar Audyogic Utpadan Sahakari Samiti Ltd |
| 2021 | Uttarakhand Khadi Avam Gramodyog Board |
| 2022 | Shivalik Reshmi Avam Uni Khadi Vastra Katai Bunai Sansthan |
| 2023 | Maya Khadi Gramodyog Sansthan |
| 2024 | Khadi Gramodyog Samaj Sews Samiti |
| 2025 | Parvatiya Khadi Avam Gramodyog Sansthan |
| | West Bengal |
| 2026 | Adarsha Khadi Pratisthan |
| 2027 | Ahamedpur Silk Khadi Silpa Samity |
| 2028 | Achintala Resham Khadi Gramin Unnayan Samity |
| 2029 | Amdanga Resham Khadi Gramodyog Sangha |
| 2030 | Alinagar Resham Khadi Gramodyog Bhavan |
| 2031 | Annapurna Resham Khadi Bayan Seva Samity |
| 2032 | Agrani Resham Khadi 'O' Gramodyog Samity |
| 2033 | Ambika Resham Khadi Silpa Samity |
| 2034 | Andiron Romea Silk Khadi Gramodyog Sanstha |
| 2035 | Baswa Resham Khadi Kutir |
| 2036 | Bishnupur Annapurna Khadi 'O' Gramodyog Samity |
| 2037 | Belgoria Khadi Unnayan Samity |
| 2038 | Bijaypur Silk Khadi Seva Sanstha |
| 2039 | Barwan Pally Shilpa Silk Khadi Sanstha |
| 2040 | Baswa Resham Khadi Gramodyog Samity |
| 2041 | Burdwan Gramin Silpa Samity |
| 2042 | Bidhubhusan Khadi Silpa Samity |
| 2043 | Budhigram Anchal Resham Khadi Silpa Sanstha |
| 2044 | Birbhum Khadi & Gramunnayan Kendra |
| 2045 | Birbhum Tassar Resham Khadi Shilpa Sangstha |
| 2046 | Baswa Resham Khadi Gramodyog Sangha |
| 2047 | Baswa Resham Shilpi Samabaya Sangha Ltd. |
| 2048 | Bethuadahari Silk Khadi Samity |
| 2049 | Balagarh Khadi Seva Samity |
| 2050 | Beldanga Khadi Gramudya Karjalya |

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| 2051 | Bibhuti Bhusan Silk Khadi Samity |
| 2052 | Beldanga Khadi Gramodyog Samity |
| 2053 | Chayanika Silk Khadi Samity |
| 2054 | Chhatina Kandi Resham Khadi 'O' Pally Shilpa Samity |
| 2055 | Chandra Kanta Khadi Gram Seva Kendra |
| 2056 | Charbrahamanagar Khadi 'O' Gramin Silpa Unnayan Samity |
| 2057 | Chhaighari Khadi "O" Gramin Silpa Bikash Kendra |
| 2058 | Dwarka Tantipara Khadi Sanstha |
| 2059 | Debaipur Resham Khadi Unnayan Samity |
| 2060 | Domkal Mahila Gramodyog Resham 'O' Khadi Samity |
| 2061 | Dariapur Resham Khadi Samity |
| 2062 | Dohali Khadi Gramodyog Samity |
| 2063 | Dulalganj Gramin Silk Reeling & Weaving Khadi Unnayan Samity |
| 2064 | Das Silk Khadi Samity |
| 2065 | Eroali Anchal Khadi Sangha |
| 2066 | Eroali Resham Silpa Khadi Gramodyog Sanstha |
| 2067 | Gandhi Smriti Sanstha |
| 2068 | Giaganj Resham Khadi Sangha |
| 2069 | Gandeswari Tapshili Khadi 'O' Gramodyog Samity |
| 2070 | Goraipur Khadi & Gramin Silpa Sanstha |
| 2071 | Gramin Kutir Shilpa Gramodyog Kutir |
| 2072 | Gramin Resham Khadi Samity |
| 2073 | Gram Unnyan Khadi Kendra |
| 2074 | Gunanandabati Resham Khadi "O" Gramodyog Samity |
| 2075 | Gramin Silpi Samity |
| 2076 | Gaganpur Resham Silpi Tantubay Samabay Samity Ltd. |
| 2077 | Gour Gramin Silk Unnayan Samity |
| 2078 | Gulsan Silk Khadi Samity |
| 2079 | Gramin Khadi Development Trust |
| 2080 | Hat Pilkhundi Khadi Kutir Shilpa Unnayan Sangha |
| 2081 | Hijol Anchal Resham Khadi 'O' Gramodyog Samity |
| 2082 | Habibpur Gramin Unnayan Silpa Kendra |
| 2083 | Hari Harananda Ashram |
| 2084 | Iswarpur Sarbamangla Khadi Silpa Samity |
| 2085 | Jalangi Resham Khadi Udyog |
| 2086 | Jalangi Silk Khadi Sanstha |

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| 2087 | Joytara Resham Khadi Gramodyog Samity |
| 2088 | Jotekamal Mahila Khadi Seva Ashram |
| 2089 | Janakalyan Silk Khadi Sangha |
| 2090 | Jotekamal Gaytri Smrity Khadi Samity |
| 2091 | Janakalyan Khadi Sanstha |
| 2092 | Jemo Khadi Spinning Centre |
| 2093 | Jhargram Khadi & Village Industries Association |
| 2094 | Jangipur Cotton Khadi Seva Samity |
| 2095 | Janapriya Mahila Khadi Ashram |
| 2096 | Jalalpur Salempur Resham Matka Utpadan Kendra |
| 2097 | Kandi Mahila Gramodyog Khadi Samity |
| 2098 | Khargram Block Khadi 'O' Gramodyog Samity |
| 2099 | Khedapara Pallishree Khadi Kendra |
| 2100 | Kaliganj Resham Khadi Gramunnyan Samity |
| 2101 | Kutir Shilpodyog Sanstha |
| 2102 | Kamala Khadi Resham "O" Gramodyog Sangha |
| 2103 | Kachutia Khadi Shilpa Unnayan Samity |
| 2104 | Kadamtala Khadi & Silk Reeling Centre |
| 2105 | Khadi Gramodyog Silpaunnayan Sanstha |
| 2106 | Khetranath Khadi Trust |
| 2107 | Lok Samity, Katwa |
| 2108 | Malda Khadi Pratisthan |
| 2109 | Murshidabad Khadi Gramodyog Samity |
| 2110 | Musthuli Gramin Silpa Sanstha |
| 2111 | Murshidabad Resham Matka Katuni Sangha |
| 2112 | Mirzapur Resham Khadi Samity |
| 2113 | Murshidabad Silk Weavers Co-Operative Society Ltd. |
| 2114 | Mantah Mahila Khadi Samity |
| 2115 | Matiary Kutir Shilpa Pratisthan |
| 2116 | Madanpur Resham Khadi Samity |
| 2117 | Margram Panchyat Silk Khadi Bhandar |
| 2118 | Margram Silk Khadi Unnayan Samity |
| 2119 | Murshidabad Khadi Gramodyog Mission |
| 2120 | Margram Resham Khadi Uddyog Sanstha |
| 2121 | Mahaprabhu Khadi Samity |
| 2122 | Margram Khadi Seva Mondal |

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| 2123 | Mozampur Khadi Unnyan Samity |
| 2124 | Massiruddin Resham Khadi Samity |
| 2125 | Manikchak Block Silk & Khadi Unnyan Samity |
| 2126 | Margram Resham Silpa Samity |
| 2127 | Malda Silpa Kendra |
| 2128 | Modern Resham Khadi Samity |
| 2129 | Nadia Gramin Silpi Sanstha |
| 2130 | Nizamee Resham & Khadi Ashram |
| 2131 | Naranarayanpur Resham Khadi Sanstha |
| 2132 | Nashipur Kathalberia Khadi Unnayan Mahila Samity |
| 2133 | Nadia Gramunnayan Sanstha |
| 2134 | Nowda Block Silk Khadi Organization |
| 2135 | Nababharat Resham Khadi "O" Gram Unnayan Sangha |
| 2136 | Nasaratpur Khadi Kutir Shilpa Samity |
| 2137 | Nagar Unnayan Shilpa Samity |
| 2138 | Nabinchandra Resham Khadi Gramodyog Samity |
| 2139 | Pallyshree Khadi Kendra |
| 2140 | Piarapur Vijoy Kutir Shilpa Samity |
| 2141 | Paschim Banga Resham Khadi "O" Palli Shilpa Samity |
| 2142 | Pally Khadi Unnyan Kendra |
| 2143 | Parulia Khadi Ambar Bhavan |
| 2144 | Pragati Sangha Khadi "O" Gramodyog Kendra |
| 2145 | Palli Shilpa Vikash Kendra |
| 2146 | Paschim Banga Gramounnayan Mondal |
| 2147 | Piarapur Aparajita Khadi Samity |
| 2148 | Pally Unnayan Sanstha |
| 2149 | Pandua Gramin Shilpa Samity |
| 2150 | Piarapur Gandhi Resham Silpi Sangh |
| 2151 | Purbasthali Khadi Resham Gram Unnayan Samity |
| 2152 | Pananagor Dalrauson Khadi Seva Ashram |
| 2153 | Purbanchal Khadi Gram Silpa Pratisthan |
| 2154 | Pally Unnayan Khadi Kendra |
| 2155 | Panchgachia Resham Tantubaya Samabay Samity Ltd. |
| 2156 | Piarapur Swaraj Kalyan Samity |
| 2157 | Piarapur Khadi Protisthan |
| 2158 | Raigram Resham Khadi Samity |

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| 2159 | Rampurhat Mahakuma Khadi Shilpa Unnayan Samity |
| 2160 | Ranpur Mahamaya Khadi Gramodyog Samity |
| 2161 | Resham Khadi Bhandar |
| 2162 | Radharamanji Murshidabad Silk & Khadi Samity |
| 2163 | Rural Industries Development Centre |
| 2164 | Resham Khadi 'O' Gram Unnayan Samity |
| 2165 | Radha Madhab Khadi Kutir |
| 2166 | Sujapur Resham Katuni Samabaya Sangha Ltd. |
| 2167 | Sonamukhi Resham Silpi Samabaya Sangha Ltd. |
| 2168 | Sudha Krishna Khadi Gramodyog Samity |
| 2169 | Sister Nevedita Khadi Mahila Sangha |
| 2170 | Saira Khadi "O" Gramin Silpa Sangstha |
| 2171 | Sabarmati Khadi Samity |
| 2172 | Swapna Kutir Silpa Samity |
| 2173 | Somnath Khadi "O" Gram Unnayan Samity |
| 2174 | Tejnagar Khadi Silpasram |
| 2175 | Tantipara Anchal Khadi & Gramodyog Sangha |
| 2176 | The Moon Silk Khadi Samity |
| 2177 | Tarak Das Seva Sangha |
| 2178 | Tantipara Tassor Resham Silpi Samabaya Samity Ltd. |
| 2179 | Tantipara Sonarpara Pragoti Khadi & Gram Unnayan Silpa Unnyan Sanstha |
| 2180 | Tantulia Gram Seva Samity |
| 2181 | The Gandhi Gram Unnayan Samity |
| 2182 | Tapan Silk Khadi Samity |
| 2183 | United Silk Khadi Samity |
| 2184 | Uttarnagar Silk Weavers Co-Operative Society Ltd. |
| 2185 | Zilla Khadi Gramodyog Sangha |
| 2186 | Bharat Khadi Sevak Sangha |
| 2187 | Noor Resham Khadi Samity |
| 2188 | Diamond Silk Khadi Society |
| 2189 | Chaspara Silk Samity |
| 2190 | Lalitakunda Silk 'O' Khadi Gramodyog Bhaban |
| 2191 | Madan Mohan Silk Khadi Samity |
| 2192 | Mohanpur Silk Khadi Unnayan Samity |
| 2193 | Margram Resham Khadi Gramodyog Sangha |

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| 2194 | Kaliachak Block-li United Silk & Spun Waste Silk Yarn Society |
| 2195 | Khadi Vikash Kendra |
| 2196 | Kaliachak Resham Khadi Samity |
| 2197 | Gram Unnayan Khadi And Silk Samity |
| 2198 | Gramin Kutir Silpa Bhaban |
| 2199 | Nagar Resham Khadi Gramodyog Sangha |
| 2200 | Madani Khadi Unnayan Samity |
| 2201 | The Chaspara Khadi Samity |
| 2202 | Jadupur Gram Unnayan Khadi Samity |
| 2203 | Resham Kutir Silpa |
| 2204 | Farida Silk Khadi Utpadan Kendra |
| 2205 | Goyeshpur Resham Khadi 'O' Gram Udyog Samity |
| 2206 | Chandrakanta Lalitmohan Resham Khadi Samity |
| 2207 | Dubrajpur Block Khadi Industrial Society |
| 2208 | Tenya Barahatty Ketya Matka Tantubaya Samabaya Samity Ltd. |
| 2209 | Arjumand Khadi Unnayan Samity |
| 2210 | Babla Silk Khadi Unnayan Sanstha |
| 2211 | Gramin Khadi Kendra |
| 2212 | Uttarpara Resham Khadi Gramodyog Sangha |
| 2213 | Purusottam Resham Khadi 'O' Gramodyog Samity |
| 2214 | Resham Khadi Gramonnayan Sanstha |
| 2215 | Pusee Resham Khadi Sangha |
| 2216 | Sarboday Seva Sangha |
| 2217 | Birbhum Khadi Mahila Unnayan Samity |
| 2218 | Gram Swaraj Sangha |
| 2219 | Vivekananda Resham Khadi Gramodyog Sangha |
| 2220 | Silk Khadi Organisation |
| 2221 | Malda Silk Khadi Samity |
| 2222 | Gour Gramin Khadi & Silk Samity |
| 2223 | Ramkrishna Resham Khadi & Palli Unnayan Sanstha |
| 2224 | Murshidabad Resham Khadi Shilpa Samity |
| 2225 | Nabadwip Kutir Shilpa Prstisthan |
| 2226 | Durga Kalyan Resham Khadi & Palli Unnayan Sangstha |
| 2227 | Samagra Khadi Bikash Parishad |
| 2228 | Kalipur Resham Shilpa Samabaya Samity Ltd. |
| 2229 | Mothabari Khadi Samity |

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| 2230 | Memari Kutir Shilpa Prasikhan O Utpadan Kendra |
| 2231 | Maa Santoshi Khadi Gramodyog Sangha |
| 2232 | Margram Joy Guru Khadi Samity |
| 2233 | Nowda Resham Silpa Samity |
| 2234 | Agamilki Khadi Resham Silpa Samity |
| 2235 | Imran Gramin Khadi Unnayan Samity |
| 2236 | Radhakanta Baluchari Resham Khadi Silpa Samity |
| 2237 | Gour Resham Samity |
| 2238 | Nazirpur Khadi 'O' Gram Unnayan Samity |
| 2239 | Tenya Khadi Shilpa Unnayan Sangha |
| 2240 | Satish Sarbodaya Varati |
| 2241 | Resham Khadi O Palli Shilpa Sangstha |
| 2242 | Gandhi Gram Bikash Samity |
| 2243 | Reshmi |
| 2244 | Gour Resham Silpi Sangstha |
| 2245 | Gandhi Smarak Nidhi Bengal |
| 2246 | The Baluachara Khadi Gram Unnayan Samity |
| 2247 | Madanpur Resham Khadi Gramin Shilpa Sanstha |
| 2248 | Khadi Silk Silpodyog |
| 2249 | Alinagar Khadi Resham Shilpi Samity |
| 2250 | Durgadas Khadi Gramodyog Kendra |
| 2251 | Resham Khadi Gramonnayan Shilpa Pratisthan |
| 2252 | Khadi Gramodyog Mahila Samity |
| 2253 | Nabagram Gram Seva Sangha |
| 2254 | Resham Khadi 'O' Kutir Silpa Samity |
| 2255 | Khadi 'O' Gramonnyan Samity |
| 2256 | Nagar Resham Silpa Samabaya Samity Ltd. |
| 2257 | Paschimbanga Khadi 'O' Gram Seva Kendra |
| 2258 | Balarampur Sarvodaya Gram Swaraj Sangha |
| 2259 | Sundarban Khadi & Village Industrail Society |
| 2260 | Gohira Resham Khadi 'O' Gramodyog Samity |
| 2261 | Piarapur Resham Bayan Silpi Samabaya Samity Ltd. |
| 2262 | Khargram Block Women Unnayan Kendra |
| 2263 | Jaluabadhal Khadi O Resham Silpa Samity |
| 2264 | Sujapur Resham Khadi Sangha |
| 2265 | Uttar Banga Khadi Pratisthan |

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| 2266 | Silk Khadi Unnayan Samity |
| 2267 | Shuddha Khadi Bhandar |
| 2268 | Gramin Shilpodyog Sangstha |
| 2269 | Murshidabad Gram Seva Sangha |
| 2270 | Nataraj Khadi Silpa Samity |
| 2271 | Gayeshbari Khadi O Gram Seva Sangha |
| 2272 | Madan Mohan Khadi O Gramodyog Sangha |
| 2273 | Mondalgram Gramin Khadi Mandir |
| 2274 | Mahila Silk & Cotton Khadi Trust |
| 2275 | Anila Khadi Trust |
| 2276 | Kartikerpara Khadi-O- Gramin Silpa Pratisthan |
| 2277 | Lalsha Khadi Gram Unnayan Silk Samity |
| 2278 | Daulatabad Silk Khadi 'O' Gram Seva Sangh |
| 2279 | Golden Silk Khadi Samity |
| 2280 | Kochubari Resham Khadi 'O' Gram Unnayan Samity |
| 2281 | Gram Seva Khadi Trust |
| 2282 | Kasba Goas Khadi Unnayan Samity |
| 2283 | Pal Resham Khadi Palli Unnayan Sangha |
| 2284 | Mayurakshi Khadi & Gramin Kutir Silpa Bikash Kendra |
| 2285 | Sushama Seva Pratisthan |
| 2286 | Dolly Resham Silpa Khadi Samity |
| 2287 | Basanti Khadi Trust |
| 2288 | Prince Silk Khadi Samity |
| 2289 | Jeba Silk Khadi Samity |
| 2290 | Self Help Khadi Village Inustries Society |
| 2291 | Kabiguru Mahila Khadi 'O' Gram Shilpa Unnayan Trust |
| 2292 | Bharat Khadi Gramin Silpa Trust |
| 2293 | Parul Khadi Unnayan Samity |
| 2294 | Moshimpur Khadi Samity |
| 2295 | Garibulla Khadi Boyan Silpa Samity |
| 2296 | Jay Maa Manasa Khadi Samity |
| 2297 | Rupsa Silk Khadi Trust |
| 2298 | Kushabari Khadi Trust |
| 2299 | South Malda Khadi Samity |
| 2300 | Islampur Chak Kendra Resham Tantubay Samabay Samity Ltd. |
| 2301 | Kamalakanta Khadi Trust |

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| 2302 | Khadi Development Trust |
| 2303 | Alinagar Silk & Cotton Khadi Trust |
| 2304 | Kuskari Silk Khadi Samity |
| 2305 | Paradise Khadi Samity |
| 2306 | Seva Khadi Gramodyog Samity |
| 2307 | Margram Khadi Gramodyog Samity |
| 2308 | Kshetriya Shri Gandhi Ashram |
| 2309 | Trimohini Silk Khadi Sanstha |
| 2310 | Khadi Vikash Samity |
| 2311 | Giridhari Khadi Ashram |
| 2312 | Muslin Katai Mondal |
| 2313 | Pally Shree Khadi Samity |
| 2314 | Adhunik Khadi Gram Unnayan Samity |
| 2315 | Jajan Khadi & Social Welfare Trust |
| 2316 | Khadi Unnayan Trust |
| 2317 | Amaipara Resham Matka Moslin Katai Mahila Samity |
| 2318 | Tapshil Khadi Seva Trust |
| 2319 | Upendra Smriti Seva Mandir |
| 2320 | Jaipur Resham Bikash Silpa Samity |
| 2321 | Dariapur Matka Silk Khadi Unnayan Samity |
| 2322 | Nandai Women Welfare Trust |
| 2323 | Dayamayee Khadi Trust |
| 2324 | Janakalyan Resham Khadi Trust |
| 2325 | Amgoria Khadi Gramodyog Samity |
| 2326 | Chak Islampur Union No.4 Co-Operative Multipurpose Society Ltd. |
| 2327 | Mahatma Khadi Shilpa Unnayan Sanstha |
| 2328 | Royal Khadi Sangha |
| 2329 | Mondal Silk Khadi Samity |
| 2330 | Jeevan Jyoti Khadi Samity |
| 2331 | N.J. Khadi Trust |
| 2332 | Parsa Khadi Trust |
| 2333 | Suraj Khadi Ashram |
| 2334 | Model Khadi Samity |
| 2335 | Kandra Resham Khadi Samity |
| 2336 | Star Resham Khadi Trust |
| 2337 | Gangadhar Resham Khadi Gramodyog Trust |

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| 2338 | Khusbu Silk Khadi Samity |
| 2339 | Bengal Khadi O Gramin Silpa Sanstha |
| 2340 | Jalapur Khadi & Social Welfare Trust |
| 2341 | Baharal Gramin Khadi Trust |
| 2342 | Divine Trust |
| 2343 | Kalpataru Resham Khadi Gramodyog Sangstha |
| 2344 | Ghoranash Silk Khadi Gr. Samity |
| 2345 | Jalapur Green Khadi Samity |
| 2346 | Gour Malda Silk Khadi Development Trust |
| 2347 | Malda Zilla Khadi Unnayan Trust |
| 2348 | Jana Seva Khadi Ashram |
| 2349 | Tapsili Khadi Gramodyog Samity |
| 2350 | Mondal Silk & Cotton Khadi Samiti |
| 2351 | Safdar Smrity Khadi Unnayan Trust |
| 2352 | Nasib Khadi Pratisthan |
| 2353 | Latipara Khadi Samity (Trust) |
| 2354 | Shib Silk Khadi Trust |
| 2355 | Resham Khadi Trust |
| 2356 | Tara Maa Khadi Trust |
| 2357 | Kutubshahar Khadi Trust |
| 2358 | Baharal Khadi Trust |
| 2359 | Sania Gramin Khadi Unnayan Samity |
| 2360 | Mon Mohini Women Khadi Trust |
| 2361 | Burdwan Rural Khadi Gramodyog Samity |
| 2362 | Rural Women Endeavour Silk Khadi Society |
| 2363 | Katwa Khadi Gramodyog Samity |
| 2364 | Beninagar Khadi Gramodyog Samity |
| 2365 | Bamnigram Khadi Gramodyog Samity |
| 2366 | Faiza Silk Khadi Trust |
| 2367 | Fatekhani Resham Khadi Samity |
| 2368 | Unique Trust |
| 2369 | Kamalpur Babla Pratima Sriti Khadi Samity |
| 2370 | Dhanya Khuna Khadi Niketan |
| 2371 | Nalateswari Khadi Seva Trust |
| 2372 | Sayera Silk Khadi Samity |
| 2373 | Trisha Khadi Gramodyog Sanstha |

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| 2374 | Goas Silk Khadi Trust |
| 2375 | Swadeshi Khadi Unnayan Trust |
| 2376 | Rupanjali Khadi Samity |
| 2377 | Rahat Silk Khadi Unnayan Samity |
| 2378 | Sahapur Sakti Khadi Trust |
| 2379 | Nuraktar Ladies Khadi Trust |
| 2380 | Gramin Silk Khadi Trust |
| 2381 | Bangiya Silk Khadi Trust |
| 2382 | Surendra Khadi Trust |
| 2383 | Kandra Kumarish Khadi Seva Trust |
| 2384 | Nirmala Khadi Trust |
| 2385 | Mirzapur Amgachi Seva Samity |
| 2386 | Akhtari Resham Silpa Khadi Samity |
| 2387 | Piarapur Silk Khadi Samity |
| 2388 | Karunamaye Khadi Trust |
| 2389 | Shanti Khadi Trust |
| 2390 | Ranitala Khadi Welfare Trust |
| 2391 | Godhanpara Silk Khadi Sangha |
| 2392 | Palli Unnayan Trust |
| 2393 | Chan Silk Khadi Samity Trust |
| 2394 | Suman Silpa Khadi Trust |
| 2395 | Madhughat Khadi Samity |
| 2396 | Kushmandi Mahila Khadi Samity |
| 2397 | Doulatpur Gramin Silk Khadi Samity |
| 2398 | Hooghly Zilla Khadi O Kutir Shilpa Pratisthan |

Annexure-II

Details of steps taken/being taken by the Government, through Khadi and Village Industries Commission (KVIC), to make the Khadi Institutions sustainable:

- i) KVIC is implementing Modified Market Development Assistance scheme (MMDA). MMDA is an incentive given to the Khadi Institutions (KIs) and artisans for promoting production and sale of Khadi. The MMDA is calculated @ 30% on Prime Cost of Khadi & Polyvastra. The MMDA aims at technology upgradation of existing infrastructure, like replacement and improvement of Charkhas, reeling equipment, weaving looms, setting up of Common Facility

Centers, appointment of design consultants for developing new products, improving the existing designs and introduction of new or latest design from the fashion industry, value addition by adopting latest technologies in post fabric stage for process, etc.

- ii) KVIC is providing financial support to KIs for renovation of their sales outlets for providing a face lift of the outlets and also to improve their sales performance.
- iii) In order to promote the Khadi sector, Government of India provides the Interest Subsidy Eligibility Certificate (ISEC), in which credit at the concessional rate of interest of 4% per annum is given for capital expenditure as well as for Working Capital as per the requirement of Khadi institutions.
- iv) KVIC introduced Khadi Trademark registration for safeguarding interests of Khadi brands.
- v) KVIC has started online selling of all Khadi and Village Industries products through **www.ekhadiindia.com** and **www.khadiindia.gov.in**
- vi) KVIC has established Centre of Excellence for Khadi (CoEK) with the technical support of National Institute of Fashion Technology (NIFT), New Delhi at NIFT Delhi (Hub Centre) and its four spokes at Gandhinagar, Kolkata, Shillong & Bengaluru to help Khadi Institutions (KIs) to effectively design, produce and market high quality differentiated Khadi products in the Indian and global market. Under the project, CoEK has created a Khadi Knowledge Portal (KKP) in which designs, specifications with sketches are uploaded for viewing by KIs for replication. This enables the KIs to make new designs in Khadi apparels.
- vii) Domestic exhibitions, special exhibitions are regularly conducted for promotion of Khadi. KVIC facilitates participation of KIs in international exhibitions.
- viii) Convergence/Tie Ups with Corporates to boost Khadi Sales: KVIC has joined hands with reputed textile giants like Raymonds, Arvind Mills and Aditya Birla Group to introduce trendy designs in the Khadi readymade garments, which indirectly boost the production of Khadi.
- ix) KVIC has entered into agreement with Government Departments and bulk buyers such as Ministry of Railways, State Health & Family Welfare Departments, Paramilitary Forces, Ministry of Tribal Affairs and other Central Government Ministries & State Government Departments to supply Khadi and Village Industries products.
- x) United States based world's leading fashion brand, Patagonia, is now using handcrafted Khadi Denim fabric for making Denim apparels. Patagonia, through textile major Arvind Mills, has purchased Khadi Denim Fabric.

- xi) To make the Khadi apparel more attractive, KVIC has organised a designer competition in which eminent designers have participated.
- xii) In order to make Khadi and Village Industries institutions more sustainable, the institutions are exempted from payment of Income Tax under Section 10 (23 B) of Income Tax Act on the surplus generated by them solely from Khadi and Village Industries activities.

SHRI SANDOSH KUMAR P: Sir, may I know the steps taken by the Ministry to solve the problem of acute shortage of cotton? ...*(Interruptions)*... It is a serious issue. May I know the steps taken by the Ministry to solve the problem? ...*(Interruptions)*...

श्री भानु प्रताप सिंह वर्मा : महोदय, MMDA का लक्ष्य मौजूदा अवसंरचना का प्रौद्योगिकी उन्नयन, जैसे कि चरखों, चरखी उपकरणों, बुनाई करघों का प्रतिस्थापन और सुधार, सामान्य सुविधा केन्द्रों की स्थापना, ...*(व्यवधान)*... नए उत्पादों के विकास के लिए डिज़ाइन परामर्शदाताओं की नियुक्ति, मौजूदा डिज़ाइनों में सुधार और फैशन उद्योग से नए या नवीनतम डिज़ाइन की शुरुआत, प्रक्रिया के लिए फैब्रिक के बाद चरण में नवीनतम प्रौद्योगिकियों को अपनाकर मूल्य वर्धन करना आदि है।...*(व्यवधान)*...KVIC आउटलेटों को बेहतर स्वरूप प्रदान करने के लिए अपने बिक्री आउटलेटों के नवीकरण और साथ ही उनके बिक्री कार्य-निष्पादन को सुधारने के लिए खादी संस्थाओं को वित्तीय सहायता प्रदान करता है।...*(व्यवधान)*...विशेष रूप से KVIC ने खादी ब्रांडों के हितों की रक्षा के लिए खादी ट्रेडमार्क पंजीकरण शुरू किया है। विशेष रूप से ये सारी 12 चीज़ें हैं, जिनके माध्यम से हम डिज़ाइनों को आगे बढ़ा रहे हैं। ...*(व्यवधान)*...

SHRI SANDOSH KUMAR P: Sir, nowhere in the country are these *khadi* workers getting minimum wages. Will the Minister take steps to ensure minimum wages to *khadi* workers? ...*(Interruptions)*...

श्री भानु प्रताप सिंह वर्मा : महोदय, MMDA के माध्यम से उन्हें सहायता के रूप में अनुदान दिया जाता है।...*(व्यवधान)*...उन्हें लागत का 30 प्रतिशत नकद लाभ मिल रहा है। कुल MPTA लाभ से 30 प्रतिशत और 10 प्रतिशत DBT के तहत अनुदान के रूप में क्रमशः कारीगरों व अन्य कार्यकर्ताओं को जाता है।...*(व्यवधान)*...शेष 40 प्रतिशत खादी उत्पादक संस्थाओं को जाता है और 20 प्रतिशत खादी उत्पादक संस्थाओं के माध्यम से खादी की बिक्री करने वाली संस्थाओं को शेयर किया जाता है। ...*(व्यवधान)*...

DR. M. THAMBIDURAI: Sir, I appreciate the Government's efforts to promote *khadi* industry. ...*(Interruptions)*... There are so many institutions in the country, as the Minister has mentioned in his reply. ...*(Interruptions)*... Nearly 2398 institutions are

functioning in India and 75 institutions are functioning in Tamil Nadu. ...*(Interruptions)*... While appreciating the Government for the steps taken to promote *khadi* industry, I want to know how much amount has been allocated for the *khadi* industry, especially for the State of Tamil Nadu and whether any special schemes have been announced by the Government to promote *khadi* industry in Tamil Nadu. ...*(Interruptions)*...

श्री भानु प्रताप सिंह वर्मा : माननीय उपसभाध्यक्ष महोदय, तमिलनाडु के लिए प्रश्न के उत्तर में जो विवरण दिया गया है, उसमें उसका उत्तर दे दिया गया है।...*(व्यवधान)*...

पूरे प्रदेशों का, राष्ट्र में जितने भी प्रदेश हैं, 35 के 35 प्रदेशों का विवरण उसमें लगा दिया गया है और सभा पटल पर रख दिया गया है।...*(व्यवधान)*...

SHRI SUJEET KUMAR: Sir, *khadi* is there in every Indian's heart because it is a part of our freedom movement; it is a part of the *swadeshi* movement. ...*(Interruptions)*... Though the Government has done enough to promote *khadi*, there is a matter of concern. Five per cent GST is charged on cotton silver which is a raw material to produce *khadi*. ...*(Interruptions)*... My request, through you, Sir, to the hon. Chief Minister is this. ...*(Interruptions)*... Will he consider proposing to the GST Council to exempt cotton silver from GST so that *khadi* can be further promoted in our country?...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Members, it is your time. ...*(Interruptions)*... Question Hour is your time. ...*(Interruptions)*... It is Members' time. ...*(Interruptions)*... Please participate in Question Hour. ...*(Interruptions)*... Please participate in Question Hour. ...*(Interruptions)*... Mr. Minister. ...*(Interruptions)*...

श्री भानु प्रताप सिंह वर्मा : उपसभाध्यक्ष महोदय, माननीय सदस्य ने जो 5 परसेंट जीएसटी लगाने की बात की है, ...*(व्यवधान)*... विशेष रूप से केवीआईसी के जितने भी हमारे संस्थान हैं, ...*(व्यवधान)*... जो भी लोन मिलता है, जो भी उत्पादन करते हैं, ...*(व्यवधान)*... उनमें 5 परसेंट की छूट दी गई है।...*(व्यवधान)*...

श्री हरनाथ सिंह यादव : मान्यवर, मैं मंत्री जी से जानना चाहता हूँ कि शुद्ध खादी की परिभाषा क्या है ...*(व्यवधान)*... और क्या यह सरकार के संज्ञान में है कि खादी और खादी से बने हुए परिधानों की अधिक कीमत तथा नीची गुणवत्ता के कारण खादी के प्रति आकर्षण कम हो रहा है? ...*(व्यवधान)*... यदि हाँ, तो खादी की गुणवत्ता को सुधारने के लिए सरकार की क्या कार्य योजना है? ...*(व्यवधान)*...

श्री भानु प्रताप सिंह वर्मा : उपसभाध्यक्ष महोदय, खादी की मुख्य परिभाषा यह है कि हाथ से जो कपड़े बनाए जाते हैं, वे खादी की श्रेणी में आते हैं ...(व्यवधान)... और अन्य मशीनों द्वारा जो भी कपड़े निर्मित किए जाते हैं, वे खादी की श्रेणी में नहीं आते हैं। ...(व्यवधान)... विशेष रूप से इसके लिए ढेर सारी योजनाएँ तैयार की गई हैं। ...(व्यवधान)... खादी की बढ़ोतरी के लिए हमने नए-नए केन्द्र भी खोले हैं, जिससे वहाँ से बिक्री हो और ज्यादा से ज्यादा लोग खादी को खरीद सकें। ...(व्यवधान)...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : धन्यवाद। क्वेश्चन नं. 152. ...(व्यवधान)...

Contribution of street vendors in the country's GDP

* 152. SHRI NARAIN DASS GUPTA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether any survey has been undertaken by Government after steps were taken by it to associate street vendors with formal economic structure, so as to ascertain their turnover and contribution to the Gross Domestic Product (GDP) ;
- (b) the number of street vendors benefited from PM SVANidhi Yojna since its inception in June 2020 and the total disbursement under the scheme, State-wise;
- (c) the details of employment generated by the street vendors; and
- (d) whether steps have been taken to regularize stalls and protect street vendors from police and municipal authorities?

THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI):

(a) to (d) A statement is laid on the Table of the House.

Statement

(a) to (d) Prior to the implementation of the Prime Minister Street Vendors AtmaNirbhar Nidhi (PM SVANidhi) Scheme, launched on June 1, 2020, the street vendors formed part of the informal economy with no authentic data available about their numbers or contribution to the GDP.

Implementation of PM SVANidhi has allowed for collection of data of the Street Vendors in urban areas. As on July 23, 2022, 30.39 lakh street vendors have

benefitted from PM SVANidhi Yojana. An amount of ₹3,682.6 crore has been disbursed as credit under the Scheme. State/UT-wise details is at Annexure I.

Street Vendors are self-employed nano-entrepreneurs, who do employ others for running their business. However, data about the employment generated by them is not maintained by the Ministry.

The subject matter relating to regularization of stalls and protection from police and municipal authorities, falls under the jurisdiction of respective State/UT. In order to complement their efforts, to protect the rights of urban street vendors, regulate street vending activities and to ensure uniformity in legal framework, the Government has enacted 'Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act', 2014. It is implemented by respective States/UTs by framing their respective Rules, Schemes, Bye-laws and Plan for Street Vending.

The Act contains provisions for establishment of vending zones to accommodate the street vendors identified during the survey by the Urban Local Bodies. To complement their efforts for establishment of vending zones, the 'Support for Urban Street Vendors' component of Deendayal Antyodaya Yojana – National Urban Livelihoods Mission has earmarked 5% of the funds for infrastructure creation for Street Vending.

Further, the Ministry on its part has been continuously sensitising the State/ULB authorities on this issue by way of holding meetings and issuing advisories.

Annexure-I

STATE/UT-WISE DETAILS OF NUMBER OF BENEFICIARIES AND AMOUNT DISBURSED UNDER PM SVANIDHI SCHEME

(As on 23.07.2022)

| S.No | State Name | Total No. of Beneficiaries | Total Loan Amount Disbursed (In ₹ Crore) |
|------|---|----------------------------|--|
| 1. | Andaman & Nicobar Islands | 474 | 0.63 |
| 2. | Andhra Pradesh | 1,83,011 | 226.12 |
| 3. | Arunachal Pradesh | 2,659 | 3.49 |
| 4. | Assam | 57,397 | 63.60 |
| 5. | Bihar | 48,034 | 51.66 |
| 6. | Chandigarh | 3,591 | 4.59 |
| 7. | Chhattisgarh | 47,454 | 56.13 |
| 8. | Daman & Diu and Dadra & Nagar Haveli | 1,263 | 1.36 |

| | | | |
|-----|------------------|-----------|----------|
| 9. | Delhi | 43,812 | 47.05 |
| 10. | Goa | 1,233 | 1.79 |
| 11. | Gujarat | 2,08,368 | 259.49 |
| 12. | Haryana | 27,242 | 34.17 |
| 13. | Himachal Pradesh | 3,378 | 5.16 |
| 14. | Jammu & Kashmir | 14,239 | 17.58 |
| 15. | Jharkhand | 29,401 | 34.73 |
| 16. | Karnataka | 1,44,399 | 191.67 |
| 17. | Kerala | 9,581 | 14.59 |
| 18. | Ladakh | 265 | 0.49 |
| 19. | Madhya Pradesh | 4,79,505 | 609.58 |
| 20. | Maharashtra | 2,00,503 | 243.66 |
| 21. | Manipur | 8,523 | 9.17 |
| 22. | Meghalaya | 792 | 0.94 |
| 23. | Mizoram | 489 | 0.70 |
| 24. | Nagaland | 1,534 | 1.98 |
| 25. | Odisha | 34,991 | 41.64 |
| 26. | Puducherry | 1,252 | 1.65 |
| 27. | Punjab | 39,824 | 45.04 |
| 28. | Rajasthan | 67,013 | 68.34 |
| 29. | Sikkim | 1 | 0.00 |
| 30. | Tamil Nadu | 1,69,565 | 196.97 |
| 31. | Telangana | 3,44,847 | 473.47 |
| 32. | Tripura | 3,067 | 3.54 |
| 33. | Uttar Pradesh | 8,37,375 | 948.97 |
| 34. | Uttarakhand | 10,699 | 12.72 |
| 35. | West Bengal | 13,612 | 13.75 |
| | Total | 30,39,393 | 3,682.59 |

SHRI NARAIN DASS GUPTA: Sir, there is the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014. ...(*Interruptions*)... There are provisions to constitute a Committee for that and to identify vendors and issue certificates to them. ...(*Interruptions*)... My question to hon. Minister is this. ...(*Interruptions*)... What is the latest position? ...(*Interruptions*)... I want to know whether they have constituted the committee and if there is any timeframe by what time...(*Interruptions*)... Sir, the House is...(*Interruptions*)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): We are listening. ...*(Interruptions)*... The Minister is listening. ...*(Interruptions)*... Please carry on. ...*(Interruptions)*...

SHRI NARAIN DASS GUPTA: Sir, the House is not in order. ...*(Interruptions)*... Sir, what should I do? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your colleague is not in order. ...*(Interruptions)*...

SHRI NARAIN DASS GUPTA: Sir, I am not able to listen...*(Interruptions)*.. The House is not in order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): But we are listening to you. ...*(Interruptions)*... We are listening to you. ...*(Interruptions)*.. Mr. Minister. ...*(Interruptions)*...

SHRI HARDEEP SINGH PURI: Sir, I want to first thank the hon. Member for asking this question on street vendors. ...*(Interruptions)*... The operative thrust of this question is how the SVANidhi Scheme, which deals with street vendors, contributes to the GDP of the country. ...*(Interruptions)*... The street vendors...*(Interruptions)*... Even after the 2014 Act was passed, they continued. ...*(Interruptions)*... The SVANidhi Scheme was introduced at the height of pandemic in 2020. ...*(Interruptions)*... In 2020, when the Scheme was announced, in one week an outline was rolled out. ...*(Interruptions)*... In about one or two months, its detailed blueprint was produced. ...*(Interruptions)*... Today, we have already extended Rs.3,683 crore to the street vendors to make them micro-entrepreneurs. ...*(Interruptions)*... Initially, a loan of Rs.10,000 ...*(Interruptions)*... Then Rs.20,000 loan and then Rs.30,000 loan. ...*(Interruptions)*... And when they have paid the loan back, they are then included into the formal economy. ...*(Interruptions)*... Their details are uploaded digitally and they also become eligible for different schemes of the Prime Minister. Several of these are available...*(Interruptions)*... Sir, insofar as the 2014 Act and these Committees are concerned, this is an ongoing work which urban local bodies have to undertake by themselves. I would be very happy to share with the hon. Member which local body has undertaken what survey. ...*(Interruptions)*... The answer to the question already provides State-wise, urban

territory-wise and Union Territory-wise details of how many street vendors have been given loans under the SVANidhi scheme. ...*(Interruptions)*... Both the numbers and the details are provided in the body of the answer. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Second supplementary. ...*(Interruptions)*...

SHRI NARAIN DASS GUPTA: Sir, I have a question to the hon. Minister. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please carry on. ...*(Interruptions)*... The Minister is listening to you. ...*(Interruptions)*...

SHRI NARAIN DASS GUPTA: On 14th of June, there was a direction given by the Police Commissioner of Delhi to remove the street vendors. ...*(Interruptions)*... My query to the hon. Minister is: Would the Minister like to pass on the information to the Police Commissioner not to remove all these street vendors or *patriwalas*? ...*(Interruptions)*...

SHRI HARDEEP SINGH PURI: Sir, I want to thank the hon. Member for asking this very important question. ...*(Interruptions)*... Sir, the heart of the SVANidhi scheme is to give respect and dignity to the street vendors. ...*(Interruptions)*... The Street Vendors Act of 2014 was the start of a process through legislative provision. ...*(Interruptions)*... Now, we are also celebrating through events, as part of our 75th year celebrations, to honour the street vendors and to celebrate their lives. ...*(Interruptions)*... In so far as the specific question of Delhi is concerned, my attention was drawn to this. ...*(Interruptions)*... As of today, we have a new Police Commissioner in Delhi. ...*(Interruptions)*... I would be very happy to tell the Police Commissioner. ...*(Interruptions)*... It seems that the street vendors have been at the receiving end from urban local bodies and police authorities. ...*(Interruptions)*... We are now trying to change that. ...*(Interruptions)*... The SVANidhi scheme gives new respect and new dignity. ...*(Interruptions)*... They will be recognized; they have been an important part of our economic story. ...*(Interruptions)*... Now, they will be given a higher place in society through the action which we have taken. ...*(Interruptions)*... In so far as the Delhi issue is concerned, we will certainly speak to all. ...*(Interruptions)*... I have written to the Chief Ministers of all the States; we have written to the Chief Secretaries and to the concerned authorities that street

vendors must be given due respect and their dignity should be uppermost. ...*(Interruptions)*... They should be made to feel wanted in our economic story. ...*(Interruptions)*... Sir, I am sure that is something which is currently underway. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, the Leader of the House. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*...

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, I would like to tell all my hon. colleagues that we have very important Legislative Business. ...*(Interruptions)*... Then, we have price rise to be discussed. ...*(Interruptions)*... They have been demanding that price rise be discussed. ...*(Interruptions)*... Today, it is listed in the Lok Sabha. ...*(Interruptions)*... Tomorrow, it will be listed in the Rajya Sabha. ...*(Interruptions)*... The Opposition had collectively assured us that once the date is finalized and it is listed, they will allow the House to run properly. ...*(Interruptions)*... Many Members have come here with important issues. ...*(Interruptions)*... I appeal to my hon. colleagues from the Opposition to allow the House to function smoothly. ...*(Interruptions)*... We are law-makers and not law-breakers. ...*(Interruptions)*... Those who break the law face the consequences of the law. ...*(Interruptions)*... I would appeal to them to let law take its course. ...*(Interruptions)*... The Government cannot interfere in the law enforcement agencies. ...*(Interruptions)*... They are doing their job. ...*(Interruptions)*... I would earnestly appeal to the Opposition to allow the House to run so that important Legislative Business is done. ...*(Interruptions)*... Also, we have price rise discussion pending. ...*(Interruptions)*... Otherwise, *per force*, we would be required to run the House late every day or extend the working of the House. ...*(Interruptions)*... So, it is important that we all come to an agreed position and let the House function. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please go to your seats. ...*(Interruptions)*... Let the House function. ...*(Interruptions)*... Now, the Leader of the Opposition. ...*(Interruptions)*... LoP has not requested for time. ...*(Interruptions)*... Even then, I am requesting him so that he can say something about what has been said by the Leader of the House. If you want to say something on the discussion on price rise, you can say. ...*(Interruptions)*...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : आप एक मिनट के लिए मेरी बात सुनिये ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): All others please go to your seats. ...*(Interruptions)*... Please go to your seats. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे : वे तो अपनी सीट पर बैठे हैं, लेकिन मेरा आपसे यही निवेदन है कि हमने जो मुद्दे आपके सामने रखे हैं और खासकर नोटिसेज़ भी दिये हैं, आपने उन नोटिसेज़ का ज़िक्र भी नहीं किया। आज जो झारखंड में हो रहा है, जो महाराष्ट्र में हो रहा है, जो असम में हो रहा है...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Do not disturb the LoP. ...*(Interruptions)*... You are disturbing LoP. ...*(Interruptions)*... You are the Chief Whip of the Party. ...*(Interruptions)*... You are disturbing your own LoP. ...*(Interruptions)*... What is that? ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे : गुजरात में सौ-डेढ़ सौ लोग मर चुके हैं। हम महंगाई के मुद्दे पर चर्चा करने के लिए सतत् कोशिश कर रहे हैं, फिर भी आप उसके ऊपर कुछ नहीं कहना चाहते। ...*(व्यवधान)*...

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता) : थैंक यू, आपने प्राइस राइज़ के मुद्दे पर डिस्कशन करने की बात कही है। ...*(व्यवधान)*... The Leader of the House has already said that it would be discussed tomorrow. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: Sir, I just want to ask what your friend is doing. ...*(Interruptions)*... आपका दोस्त क्या कर रहा है? ...*(व्यवधान)*... डेमोक्रेसी को खत्म कर रहा है।...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): It is being discussed in Lok Sabha today. ...*(Interruptions)*... And it would be discussed here tomorrow. ...*(Interruptions)*... Now, Shri V. Vijayasai Reddy. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे : आपका दोस्त क्या कर रहा है? इलेक्टेड गवर्नमेंट को डीस्टेब्लाइज़ कर रहा है।...*(व्यवधान)*...

श्री पीयूष गोयल : सर, हमने एग्री किया है कि प्राइस राइज़ पर कल डिस्कशन होगा। इसके ऊपर हम सबने सहमति बनाई थी और यह बात भी आई थी कि एक बार डेट तय हो जाए, तो हाउस अच्छे तरीके से और सुचारू रूप से चलेगा। यह आज लोक सभा में लिस्टेड है, कल राज्य सभा में दो बजे प्राइस राइज़ पर डिस्कशन होगा। ...*(व्यवधान)*...जहां तक नोटिसेज़ की बात है, आज

सुबह हाउस को डिस्टर्ब किया गया, so, Mr. Chairman had to adjourn. ...*(Interruptions)*... मुझे लगता है कि एलओपी की बात पर हमने एग्री किया है कि प्राइस राइज़ पर कल डिस्कशन होगा। अभी हमें लेजिस्लेटिव बिज़नेस और क्वेश्चन ऑवर के लिए अलाऊ करना चाहिए।

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता) : धन्यवाद। So, the Leader of the House has said that the discussion on price rise would come tomorrow. ...*(Interruptions)*... Now, Shri V. Vijayasai Reddy. ...*(Interruptions)*...

SHRI V. VIJAYASAI REDDY: Sir, in the light of the fact that the rejection rate under PM SVANidhi is about 25 per cent and the higher percentage is in the pending status ...*(Interruptions)*... I would like to know from the hon. Minister ...*(Interruptions)*... Does the Government intend to use this PM SVANidhi to include street vendors in the formal economic structure of the economy to get accurate picture of India's GDP? ...*(Interruptions)*...

SHRI HARDEEP SINGH PURI: Sir, I want to thank the hon. Member. ...*(Interruptions)*... As I said in response to the earlier supplementary, Town Vending Committees are in place in local areas in pursuance of the Street Vendors Act, 2014. ...*(Interruptions)*... Now, this is a subject under the purview of the State Governments. ...*(Interruptions)*... The SVANidhi Scheme has the effect of facilitating the transfer of forty or fifty lakh street vendors that we have in India from the pure informal economy, where for their daily survival, they have to borrow money at exorbitant rates. ...*(Interruptions)*... Sometimes the rates are as high as 3,600 per cent per year. ...*(Interruptions)*... By being given micro loan of Rs.10,000 initially and then if they pay it back, immediately getting Rs.20,000 and a third loan of Rs.50,000 - a total of Rs.90,000 - you are converting people, first releasing them from the clutches of moneylenders and then you are transferring them through their joining the formal economy. ...*(Interruptions)*... And then you would be able to measure, as is being done, their contribution to the national GDP. ...*(Interruptions)*... In so far as the rejection rate is concerned, it is not something that the Centre can monitor. ...*(Interruptions)*... The individual goes to banks and I can tell you that the banks are now freely granting these loans. ...*(Interruptions)*... We have already given loans to 32 lakh people. ...*(Interruptions)*... The total amount of money lent is already over Rs.3,683 crore. ...*(Interruptions)*... Many of these people have in fact now moved from the first loan of Rs.10,000 to the second loan of Rs.20,000. ...*(Interruptions)*... It is our expectation that the entire body of street vendors, whether they are forty lakhs, more or less, it will depend on local surveys which are to be carried out by the Town

Vending Committees for the exact number. ...*(Interruptions)*... Sir, I have full confidence that the system working as one, system working as a whole will be able to provide loans to all eligible people. ...*(Interruptions)*... And I want to add for the information of the hon. Member that earlier there was a cut off date and if you are a street vendor before a particular date, only then you will qualify for a loan. ...*(Interruptions)*... Now, we have proceeded and saying that you don't need a past history. ...*(Interruptions)*... In other words, if somebody wants to take to the street vending profession, he or she will get the opportunity. ...*(Interruptions)*... It is also very heartening that a lot of ladies, women, our sisters and mothers have also taken part and participated as recipients of loan. ...*(Interruptions)*... So, this is a scheme which is working exceptionally well and is going forward. ...*(Interruptions)*... I am sure, even though the scheme was laid out only in 2020, we have a situation today that there is a full rollout in all parts of the country. ...*(Interruptions)*... And insofar as the rejection rate issue is concerned, the money has to be lend by a designated bank. ...*(Interruptions)*... Whenever we receive any information from any State or Union Territory that any difficulty is being faced, my colleagues in the Ministry are personally in touch with the banks in order to...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please be brief, Mr. Minister...*(Interruptions)*...

SHRI HARDEEP SINGH PURI: I am very happy to...*(Interruptions)*... the issues that he has asked. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri Rakesh Sinha. ...*(Interruptions)*...

श्री राकेश सिन्हा : उपसभाध्यक्ष महोदय, मैं आपको धन्यवाद देता हूँ कि आपने मुझे अवसर दिया। ...*(व्यवधान)*... भारत के यशस्वी प्रधान मंत्री नरेन्द्र मोदी जी ने ...*(व्यवधान)*... स्ट्रीट वेंडर्स को एक सोशल डिग्निति देते हुए उन्हें इकोनॉमिक एन्टिटीज़ के रूप में स्वीकार किया है। ...*(व्यवधान)*... मैं माननीय मंत्री जी से जानना चाहता हूँ कि जो शहर के स्ट्रीट वेंडर्स हैं, वे तो आसानी से इसमें आ गये हैं। ...*(व्यवधान)*... क्या सरकार पूरे देश में स्ट्रीट वेंडर्स की मैपिंग करेगी, जिससे पूरे देश में स्ट्रीट वेंडर्स की एक सूची बने, उनके रजिस्ट्रेशन के लिए उनको उत्साहित किया जाए और उन तक हमारी योजनाएँ पहुँच पायें? ...*(व्यवधान)*... मैं इसमें एक बात और जोड़ना चाहता हूँ कि प्रधान मंत्री जी ने जिस प्रकार से स्ट्रीट वेंडर्स को आर्थिक सहायता देना और उनको एक मार्केट फोर्स के अन्दर लाना ...*(व्यवधान)*... जिसके कारण जीडीपी में उनके योगदान को स्वीकार किया जा रहा है। ...*(व्यवधान)*... मैं मंत्री जी को इसमें एक सुझाव

भी देता हूँ और उनसे जानना भी चाहता हूँ कि क्या सरकार ऐसे स्ट्रीट वेंडर्स की हाइरार्की ऑफ इकोनॉमिक रूल तय करेगी? ...**(व्यवधान)**... कुछ स्ट्रीट वेंडर्स ऐसे हैं, जिनका योगदान 5,000 रुपये का है और कुछ स्ट्रीट वेंडर्स ऐसे हैं, जिनका योगदान 1 लाख रुपये का है। ...**(व्यवधान)**... तो हाइरार्की तय करने से उनको सहायता देने में सरकार को सुविधा होगी, धन्यवाद।

SHRI HARDEEP SINGH PURI: Sir, I want to thank the hon. Member. ...**(Interruptions)**... उन्होंने जो सुझाव दिया है, बहुत अच्छा सुझाव दिया है। ...**(व्यवधान)**... उनका सुझाव यह कहता है कि हमें इस योजना, जो मैं समझता हूँ कि माननीय प्रधान मंत्री जी की केन्द्रीय योजनाओं में बहुत इनोवेटिव योजना है, इसका हमें और प्रचार करना चाहिए। ...**(व्यवधान)**... Sir, I want to inform the hon. Member that out of the targeted 40 or 45 lakh street vendors, loans have been availed off already by 32 lakh vendors. ...**(Interruptions)**... The details of the concerned recipients, about 12 lakh plus have already been uploaded. ...**(Interruptions)**... And we are constantly in the process, we are talking to the banks, having seminars. ...**(Interruptions)**... Only the other weekend, previous weekend, I attended a programme very well organised by NASVI in Delhi, where there were about three and a half thousand street vendors. ...**(Interruptions)**... And every time they come to us for suggestion, we are very happy to pass that on. ...**(Interruptions)**... All of these suggestions that came from that meeting...**(Interruptions)**... as other hon. Member has said that the concerned police authority should be told to enforce it within the spirit of the Street Vendors Act. ...**(Interruptions)**... That is something we are doing. ...**(Interruptions)**... Sir, once a person is entitled, we don't maintain a hierarchy of Rs.5,000, Rs.10,000. ...**(Interruptions)**... Our intention is that every participant in the SVANidhi Scheme, whether he or she is a small entrepreneur, medium entrepreneur or a large one...**(Interruptions)**... Some of them have got uploaded and joined with very well-established platforms like Swiggy and Zomato, etc. ...**(Interruptions)**... Our intention is that everyone's potential must be allowed to be tapped to full extent and that whatever need they have for money, they are released from the clutches of the moneylenders and come into the formal sector. ...**(Interruptions)**... Their contribution will then be acknowledged. ...**(Interruptions)**... They will also become eligible for all the Prime Minister's Schemes. ...**(Interruptions)**... I would list out all the Schemes. ...**(Interruptions)**... And in the process, we go to an overall reduction in the informal economy and encouraging them to become part of the formal economy and contribution to the GDP will then also be measured as part of an ongoing process. ...**(Interruptions)**...

श्रीमती रमिलाबेन बेचारभाई बारा : उपसभाध्यक्ष जी, पीएम निधि के तहत लाखों पथ विक्रेता आत्मनिर्भर बने हैं।...(व्यवधान)... मैं इसके लिए आपके माध्यम से माननीय प्रधान मंत्री जी को धन्यवाद देना चाहती हूँ और माननीय मंत्री जी से यह जानना चाहती हूँ कि जैसे शहरी पथ विक्रेता आत्मनिर्भर बने हैं, वैसे ही ग्राम स्तर पर छोटे-छोटे गांवों में जो पथ विक्रेता हैं, वे भी आत्मनिर्भर बनें, क्या इसके लिए कोई योजना लागू करने के बारे में विचार किया जा रहा है? ...(व्यवधान)...

THE VICE CHAIRMAN (SHRI BHUBANESWAR KALITA): Please be brief. ...*(Interruptions)*...

SHRI HARDEEP SINGH PURI: Sir, I will be brief. ...*(Interruptions)*... This is a scheme presently intended for the urban sector because the street vending is done in urban areas whether they are tier 1, tier 2, tier 3 cities, etc. ...*(Interruptions)*... So, the scheme's scope in terms of our brothers and sisters who are plying their wares in urban centres....*(Interruptions)*...

THE VICE CHAIRMAN (SHRI BHUBANESWAR KALITA): Now. Question No. 153; Dr. Sumer Singh Solanki.

Cleanliness and development drive for rivers

*153. DR. SUMER SINGH SOLANKI: Will the Minister of JAL SHAKTI be pleased to state:

- (a) the names of the rivers which have been identified for cleanliness and development drive during the last three years;
- (b) the details of works undertaken under the said project, along with the river-wise details of the funds allocated and utilized respectively, till date;
- (c) whether Narmada river has been included under the said project, if so, the funds allocated and utilized respectively for the cleanliness and development of Narmada river; and
- (d) if not, by when Narmada river is proposed to be included under the said project?

THE MINISTER OF JAL SHAKTI (SHRI GAJENDRA SINGH SHEKHAWAT): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) to (d) The Central Pollution Control Board (CPCB), in association with Pollution Control Boards/Committees in different States/Union Territories (UTs), have been monitoring the water quality of rivers and other water bodies through a network of monitoring stations under the National Water Quality Monitoring Programme. Based on water quality monitoring results, pollution assessment of rivers has been carried out by CPCB from time to time. As per the last report published by CPCB in September 2018, 351 polluted stretches were identified on 323 rivers based on monitoring results in terms of Bio-chemical Oxygen Demand (BOD), an indicator of organic pollution. State-wise polluted river stretches are at **Annexure-I**.

As per the seventh schedule of Constitution of India (Article 246), 'Water' is a State subject, and it is the responsibility of the States/UTs to ensure the cleanliness and development of rivers within their jurisdiction. Cleaning of rivers is a continuous process and Government of India is supplementing the efforts of the State/UT Governments in addressing the challenges of pollution of rivers by providing financial and technical assistance. The assistance is provided to State/UT Governments for abatement of pollution in identified stretches of various rivers (excluding river Ganga and its tributaries) under the Centrally sponsored scheme of National River Conservation Plan (NRCP) on cost sharing basis between the Central and State/UT Governments for taking up various pollution abatement works relating to interception & diversion of raw sewage, construction of sewerage system, setting up sewage treatment plant (STP), low cost sanitation, river front/bathing ghat development, etc.

NRCP has so far covered polluted stretches on 35 rivers in 78 towns spread over 16 States in the country with the project sanctioned cost of Rs. 6,142 crore, and inter alia, a sewage treatment capacity of 2,745 million liters per day (mld) has been created, resulting in reduction in pollution load being discharged in to the various rivers. An amount of Rs. 2,799 crore has been released to various States/UTs Governments as Central share for implementation of various pollution abatement schemes under NRCP that includes pollution abatement works for river Narmada implemented in Hosangabad and Jabalpur at a total sanctioned cost of Rs. 14.33

crore and utilized amount of Rs. 4.85 crore. Proposals for pollution abatement of river Narmada under NRCP in last three years have not been received from States concerned.

Under the Central Sector Scheme of Namami Gange program, launched in May, 2015 diverse set of coordinated activities meant for cleaning of river Ganga have been taken up. These include treatment of municipal sewage, treatment of industrial effluent, drain bio-remediation, river surface cleaning, rural sanitation, river front development, ghats and crematoria development, afforestation and biodiversity conservation, public outreach programme, etc. Under this programme, 374 projects, including 161 projects for sewage treatment of 5,015 MLD and a sewer network of 5,134 km, have been sanctioned at a cost of Rs.31,098 crore.

State-wise details of ongoing projects launched by the Government under NRCP and NMCG during the last three years and upto June, 2022 are at **Annexure-II**.

In addition to this, sewerage infrastructure is created under programs like Atal Mission for Rejuvenation & Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs.

Besides, cleanliness drive through public participation is a very important component of river conservation/rejuvenation programme. Under National River Conservation Plan and Namami Gange programme; financial assistance is provided to the participating States for undertaking various conservation/rejuvenation activities including education and awareness among the local people, students and stakeholders about the value, functions and ecological services of rivers through awareness campaign/publication, pamphlets, video films, Yatra, slogan/drawing/essay competitions etc.

Proposals for pollution abatement works in towns/cities along polluted river stretches are received from the States/UTs from time to time for consideration under NRCP and sanctioned based on their prioritization, conformity with NRCP guidelines, availability of plan funds, etc. Narmada has been included among six rivers for conducting bio-diversity study through Wildlife Institute of India, Dehradun, which was sanctioned in September, 2020.

The polluted river stretches, as identified by CPCB are considered for mitigation of pollution under NRCP and not the river as a whole.

Annexure-I

State/UT wise polluted river stretches details are as below:-

| S.No. | STATE | RIVER NAME | RIVER STRETCH | BOD RANGE/ MAX (MG/L) | PRIORITY |
|-------|-------------------|-------------|---|--------------------------|----------|
| 1 | ANDHRA PRADESH | KUNDU | NANDYAL TO MADDURU | 7.7 | IV |
| 2 | | TUNGABHADRA | MANTHRALAYAM TO BAVAPURAM | 3.2 - 6.7 | IV |
| 3 | | GODAVARI | RAYANPETA TO RAJAHMUNDRI | 3.1 - 3.4 | V |
| 4 | | KRISHNA | AMRAVATHI TO HAMSALA DEEVI | 3.2 | V |
| 5 | | NAGAVALI | Along Thotapalli | 3.2 | V |
| 6 | ASSAM | BHARALU | GUWAHATI TO CHILARAI NAGAR | 52.0 | I |
| 7 | | BORSOLA | Along SARABBHATTI, GUWAHATI | 34.0 | I |
| 8 | | SILSAKO | Along chachal, Guwahati | 34.0 | I |
| 9 | | SORUSOLA | Along Paltan Bazar, Guwahati | 30.0 | II |
| 10 | | DEEPAR BILL | DEEPAR BILL TO GUWAHATI | 10.6 | III |
| 11 | | DIGBOI | LAKHIPATHE, RESERVE FOREST | 14.0 | III |
| 12 | | KAMALPUR | Along Kamalpur | 18.6 | III |
| 13 | | PANCHNAI | ORANG TO BORSALA | 11.4 | III |
| 14 | | BRAHAMPUTRA | KHERGHAT TO DHUBRI | 3.2 - 6.4 | IV |
| 15 | | KHARSANG | ASSAM-ARUNANCHAL BORDER TO LONGTOM-1 | 7.2 | IV |

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|----|--|-----------------------|---|-----------|----|
| 16 | | PAGLDIA | NALBARI TO KHUDRA SANKARA | 8.2 | IV |
| 17 | | BARAK | PANCHGRAM TO SILCHAR | 3.5 - 4.2 | V |
| 18 | | BAROI | DOWNSTREAM OF BRIDGE AT NH-52 | 3.6 | V |
| 19 | | BEGA | Along Mangaldoi | 4.5 | V |
| 20 | | BEKI | BARPETA ROAD TO JYOTI GAON | 3.5 | V |
| 21 | | BHOGDOI | JORHAT TO DULIAGAON | 4.5 | V |
| 22 | | BOGINADI | LAKHIMPUR TO DIBRUGARH | 4.2 | V |
| 23 | | BORBEEL | Along Ramnagar, Digboi | 3.8 | V |
| 24 | | BORDOIBAM BEELMUKH | Along BEELMUKH BIRD SANCTUARY, DHEMAJI | 5.2 | V |
| 25 | | BURHIDIHING | MARGHERITA TO TINSUKIA | 4 - 4.6 | V |
| 26 | | DHANSIRI | GOLAGHAT TO KATHKETIA | 4.3 - 5.6 | V |
| 27 | | DIKHOW | NAGINI MORA to Dikhomukh | 3.2 | V |
| 28 | | DIKTRONG | Along BANDARDEWA | 3.2 | V |
| 29 | | DIPLAI | Along SILGARA, KOKRAJHAR | 3.2 | V |
| 30 | | DISANG | DILLIGHAT TO GUNDAMGHAT | 4.2 | V |
| 31 | | GABHARU | Along TUMIUKI, SONITPUR | 5.4 | V |
| 32 | | HOLUDUNGA | Along SOMARAJAN, DHEMA JI | 4.8 | V |
| 33 | | Jai Bharali | Along SONITPUR | 3.1 | V |
| 34 | | JHANJI | JORHAT TO CHAWDANG | 3.8 | V |
| 35 | | KALONG | NAGAON TO MORI KALONG | 3.7 - 4.3 | V |

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|----|--------------|---------------|----------------------------------|-----------|-----|
| 36 | | KAPILI | NAGAON TO KAMPUR TOWN | 5.5 | V |
| 37 | | KILLING | Along Moregaon | 5.8 | V |
| 38 | | KOHORA | KOHORA TO MOHPARA | 4.4 | V |
| 39 | | KULSI | Along Chaygaon | 3.6 | V |
| 40 | | MALINI | Along Ramnagar, Silchar | 5.3 | V |
| 41 | | MORA BHARALI | Along Tezpur | 5.2 | V |
| 42 | | PARASHALI | Along DEMORIA | 4.0 | V |
| 43 | | PUTHIMARI | Along PUTHIMARI | 4.8 | V |
| 44 | | RANGA | Along Geramukh | 3.8 | V |
| 45 | | SAMAGURI | Along Samaguri, nagaon | 4.0 | V |
| 46 | | SANKOSH | Along Golakganj | 3.3 | V |
| 47 | | SON | Along Deodhar, KARIMGANJ | 4.3 | V |
| 48 | | SONAI | SONAI TO DAKSHIN MOHANPUR | 4.4 | V |
| 49 | | TENGA PUKHURI | Along Kukurachowa Gaon | 4.0 | V |
| 50 | BIHAR | SIRSIA | RUXOL TO KOIREA TOLA (RAXAUL) | 20.0 | III |
| 51 | | FARMAR | Along JOGBANI | 3.6 | V |
| 52 | | GANGA | BUXAR TO BHAGALPUR | 3.2 - 4.2 | V |
| 53 | | POONPUN | Gaurichak to Fatuha | 3.3 | V |
| 54 | | RAM REKHA | HARINAGAR TO RAMNAGAR | 5.0 | V |
| 55 | | SIKRAHNA | Along Narkatiaganj | 4.5 | V |
| 56 | CHHATTISGARH | HASDEO | KORBA TO URG | 3.6 - 7 | IV |
| 57 | | KHARON | BUNDRI TO RAIPUR | 3.3 - 7.2 | IV |

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|----|---|-------------|-------------------------------------|------------|-----|
| 58 | | MAHANADI | ARRANG TO SIHAWA | 3.3 - 8 | IV |
| 59 | | SEONATH | SHIMGGA TO BEMTA | 3.4 - 8.4 | IV |
| 60 | | KELO | RAIGARH TO KANAKTORA | 3.8 | V |
| 61 | DAMAN, DIU AND DADRA NAGAR HAVELI | DAMANGANG A | SILVASSA TO DAMAN JETTY, MOTI DAMAN | 10 - 80 | I |
| 62 | DELHI | YAMUNA | WAZIRABAD TO ASGARPUR | 9 - 80 | I |
| 63 | GOA | SAL | KHAREBAND TO MOBOR | 4.2 - 16.8 | III |
| 64 | | MANDOVI | MARCELA TO VOLVOI | 3.3 - 6.2 | IV |
| 65 | | TALPONA | along canacona | 6.8 | IV |
| 66 | | ASSONORA | ASSONORA TO SIRSAIM | 3.3 | V |
| 67 | | BICHOLIM | BICHOLIM TO CURCHIREM | 4.8 | V |
| 68 | | CHAPORA | PERNEM TO MORJIM | 3.5 - 5.2 | V |
| 69 | | KHANDEPAR | PONDA TO OPA | 3.4 | V |
| 70 | | SINQUERIM | Along Candolim | 3.6 | V |
| 71 | | TIRACOL | Along Tiracol | 3.9 | V |
| 72 | | VALVANT | SANKLI – BICHOLIM TO PORIEM | 4.3 | V |
| 73 | | ZUARI | Curcholem to Madkai | 3.2 - 5.1 | V |
| 74 | GUJARAT | AMLAKHADI | PUNGUM TO BHARUCH | 40 - 45 | I |
| 75 | | BHADAR | JETPUR VILLAGE TO SARAN VILLAGE | 426.0 | I |
| 76 | | BHOGAVO | SURENDRANAGAR TO NANA KERALA | 67.0 | I |
| 77 | | KHARI | LALI VILLAGE TO KASHIPURA | 235.0 | I |
| 78 | | SABARMATI | KHEROJ TO VAUTHA | 4 - 147 | I |

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|----|---------------------|---------------------------------------|--------------------------------|----------|-----|
| 79 | | VISHWAMITRI | Vadodara to Asod | 6 - 21 | II |
| 80 | | DHADAR | KHOTDA TO CHANDPURA | 16.0 | III |
| 81 | | TRIVENI | TRIVENI SANGAM TO BADALPARA | 11.0 | III |
| 82 | | AMRAVATI (TRIBUTARY OF NARMADA) | Along Dadhal, Ankaleshwar | 10.0 | IV |
| 83 | | DAMANGANGA | KACHIGAON TO VAPI | 8.0 | IV |
| 84 | | KOLAK | KIKARLA TO SALVAV | 8.0 | IV |
| 85 | | MAHI | SEVALIA TO BAHADARPUR | 4.5 - 7 | IV |
| 86 | | SHEDHI | DHAMOD TO KHEDA | 9.0 | IV |
| 87 | | TAPI | KHADOD (BARDOLI) TO SURAT | 8.0 | IV |
| 88 | | ANAS | DAHOD TO FATEHPURA | 5.0 | V |
| 89 | | BALEHWAR KHADI | PANDESARA TO KAPLETHA | 4.0 | V |
| 90 | | KIM | SAHOL BRIDGE TO HANSOL | 3.1 | V |
| 91 | | MESHWA | Along Shamlaji | 4.0 | V |
| 92 | | MINDHOLA | Along Sachin | 6.0 | V |
| 93 | | NARMADA | GARUDESHWAR TO BHARUCH | 5.0 | V |
| 94 | HARYANA | GHAGGAR | RORKI TO SIRSA | 6 - 482 | I |
| 95 | | YAMUNA | PANIPAT TO SONEPAT | 4 - 55 | I |
| 96 | HIMACHAL PRADESH | SUKHANA | SUKHNA TO PARWANOO | 54.0 | I |
| 97 | | MARKANDA | KALA AMB TO NARAYANPUR | 3.2 - 24 | II |

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|-----|--------------------|--------------|-------------------------------------|-----------|-----|
| 98 | | SIRSA | NALAGARH TO SOLAN | 8 - 16 | III |
| 99 | | ASHWANI | Along YASHWANT NAGAR | 3.2 | V |
| 100 | | BEAS | KULLU TO DEHRAGOPIPUR | 6.0 | V |
| 101 | | GIRI | Along Sainj | 4.4 - 6 | V |
| 102 | | PABBAR | Along Rohru | 3.6 - 4 | V |
| 103 | JAMMU & KASHMIR | DEVIKA | GURU RAVIDAS TEMPLE TO NAINSU | 3.4-22 | II |
| 104 | | BANGANGA | PONY SHED TO BATHING GHAT | 6 - 14 | III |
| 105 | | CHUNT KOL | MAULANA AZAD BRIDGE TO KANIKADAL | 14.5 | III |
| 106 | | GAWKADAL | GAWKADAL BRIDGE TO NOHATA | 9.0 | IV |
| 107 | | TAWI | SURAJNAGAR TO BELICHARANA | 5 - 8.3 | IV |
| 108 | | BASANTER | SAMBA TO CHAKMANGARAKWAL | 5 - 6 | V |
| 109 | | CHENAB | JAL PATAN TO PARGAWAL | 5.0 | V |
| 110 | | JHELAM | CHATTABAL WEIR TO ANANTNAG | 3.2 - 5.5 | V |
| 111 | | SINDH | ALONG DUDERHAMA | 3.7 | V |
| 112 | JHARKHAND | GARGA | Along Talmuchu | 6.2 | IV |
| 113 | | SANKH | KONGSERABASAR TO BOLBA | 8.4 | IV |
| 114 | | SUBARNAREKHA | HATIA DAM TO JAMSHEDPUR | 3.4 - 10 | IV |
| 115 | | DAMODAR | PHUSRO ROAD BDG TO TURIO | 3.9 | V |

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|-----|-----------|--------------------|---|------------|-----|
| 116 | | JUMAR | KANKE DAM TO KADAL | 3.3 | V |
| 117 | | KONAR | Along Tilaya and konar | 3.4 - 3.6 | V |
| 118 | | NALKARI | Along Patratu | 3.8 | V |
| 119 | KARNATAKA | ARKAVATHI | HALLI RESERVOIR TO KANAKAPURA TOWN | 14.0 | III |
| 120 | | LAKSHMANTIRTH A | KATTEMALAVADI TO HUNSUR | 7.1 - 12.4 | III |
| 121 | | MALPRBHA | KHANAPUR TO DHARWAD | 7.3 - 17.3 | III |
| 122 | | TUNGABHADRA | HARIHAR TO KORLAHALLI | 4 - 19 | III |
| 123 | | BHADRA | HOLEHUNNUR TO BHADRAVATHI | 5.5 - 7.8 | IV |
| 124 | | CAUVERY | RANGANATHITTU TO SATHYAMANGALAM BRIDGE | 3.1 - 6.7 | IV |
| 125 | | KABINI | NANJANAGUD TO HEJJIGE | 3.6 - 6.5 | IV |
| 126 | | KAGINA | SHAHABAD TO HONGUNTA | 4.6 - 7.4 | IV |
| 127 | | KALI | HASAN MAAD (WEST COAST PAPER MILL) TO BOMMANAHALLI RESERVOIR | 6.5 | IV |
| 128 | | KRISHNA | YADURWADI TO TINTINI BRIDGE | 3.1 - 6.2 | IV |
| 129 | | SHIMSHA | YEDIYAR TO HALAGUR | 4 - 10 | IV |
| 130 | | ASANGI NALLA | Along Asangi | 4.4 | V |
| 131 | | BHIMA | GHANAPUR TO YADGIR | 3.3 - 6 | V |
| 132 | | KUMARDHARA | along Uppinangadi | 4.0 | V |
| 133 | | NETRAVATHI | Uppinangadi to Mangaluru | 4.0 | V |
| 134 | | TUNGA | SHIVAMOGA TO KUDLI | 4.3 | V |
| 135 | | YAGACHI | Along Yagachi, Hassan | 4.0 | V |
| 136 | KERALA | KARAMANA | MALEKKDU TO THIRUVALLAM | 56.0 | I |

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|-----|--|---------------|----------------------------------|-----------|----|
| 137 | | BHARATHAPUZHA | Along Patambi | 6.6 | IV |
| 138 | | KADAMBAYAR | MANCKAKADAVU TO BRAHMAPURAM | 5.9 - 6.4 | IV |
| 139 | | KEECHERI | PULIYANNOR TO KECHERY | 6.4 | IV |
| 140 | | MANIMALA | KALLOOPARA TO THONDRA | 6.3 - 6.4 | IV |
| 141 | | PAMBA | Mannar to THAKAZHY | 3.3 - 7.8 | IV |
| 142 | | BHAVANI | Along Elachivazhy | 5.4 | V |
| 143 | | CHITRAPUZHA | IRUMPANAM TO KARINGACHIRA | 4.6 | V |
| 144 | | KADALUNDY | along HAJIRAPPALLY/ Hajiyarpalli | 3.6 | V |
| 145 | | KALLAI | THEKEPURAM TO ARAKKINAR | 4.5 | V |
| 146 | | KARUVANNUR | Along KARUVANNUR | 3.5 | V |
| 147 | | KAVVAI | Along Kavvai | 3.9 | V |
| 148 | | KUPPAM | THALIPARAMBA TO VELICHANGOOL | 3.1 - 3.8 | V |
| 149 | | KUTTIYADY | Along Kuttiyady | 5.0 | V |
| 150 | | MOGRAL | Along Mogral | 3.1 | V |
| 151 | | PERIYAR | ALWAYE-ELOOR TO KALAMASSERY | 3.2 - 5.1 | V |
| 152 | | PERUVAMBA | Along PERUVAMBA | 3.9 | V |
| 153 | | PUZHACKAL | OLARIKKARA TO PUZHACKAL | 3.8 | V |
| 154 | | RAMAPURAM | Along Ramapuram | 3.3 | V |

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|-----|-------------------|----------------|---|------------|-----|
| 155 | | THIRUR | NADUVILANGADI TO THALAKKADATHUR | 3.6 | V |
| 156 | | UPPALA | POYYA TO MULINJA | 3.2 | V |
| 157 | MADHYA PRADESH | CHAMBAL | NAGDA TO RAMPURA | 12 - 80 | I |
| 158 | | KHAN | KABIT KHEDI TO KHAJRANA | 30.8 - 80 | I |
| 159 | | KSHIPRA | SIDDHAWAT TO TRIVENISANGAM | 4 - 38 | I |
| 160 | | BETWA | MANDIDEEP TO VIDISHA | 3.3 - 20.2 | II |
| 161 | | SONE | Along amlai | 12.4 | III |
| 162 | | GOHAD | GOHAD DAM TO GORMI | 6.3 | IV |
| 163 | | KOLAR | SURAJNAGAR TO SHIRDIPURAM | 7.5 | IV |
| 164 | | TAPI | NEPANAGAR TO BURHANPUR | 4.6 - 8 | IV |
| 165 | | BICHIA | SILPARI TO GADHAWA | 3.5 | V |
| 166 | | CHAMLA | Along BADNAGAR, UJJAIN | 4.0 | V |
| 167 | | CHOUPAN | Along Vijaipur | 3.4 | V |
| 168 | | KALISOT | MANDIDEEP TO SAMARDHA VILLAGE | 4.1 | V |
| 169 | | KANHAN | Kanhan in Chindwara district boundry | 3.2 | V |
| 170 | | KATNI | Along Katni | 3.5 | V |
| 171 | | KUNDA | KHARGONE TO KHEDI KHURD | 4.0 | V |
| 172 | | MALEI | JAORA TO BARAUDA | 3.5 | V |
| 173 | | MANDAKINI (MP) | Along CHITRAKUT | 5.8 | V |

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|-----|-------------|-------------|----------------------------------|-----------|-----|
| 174 | | NEWAJ | Along Shujalpur | 4.0 | V |
| 175 | | PARVATI | BATAWADA TO PILUKHEDI | 3.2 | V |
| 176 | | SIMRAR | along katni | 3.9 | V |
| 177 | | TONS | CHAKGHAT TO CHAPPAR | 3.5 | V |
| 178 | | WAINGANGA | CHINDWARA TO BALAGHAT | 3.2 | V |
| 179 | MAHARASHTRA | GODAVARI | SOMESHWAR TEMPLE TO RAHED | 5.0-88 | I |
| 180 | | KALU | Along ATALE VILLAGE | 75.0 | I |
| 181 | | KUNDALIKA | SALAV TO ROHA | 3.8-65 | I |
| 182 | | MITHI | POWAI TO DHARAVI | 250.0 | I |
| 183 | | MORNA | AKOLA TO TAKALIJALAM | 52.8 | I |
| 184 | | MULA | BOPODI TO AUNDH GAON | 33-35 | I |
| 185 | | MUTHA | SHIVAJI NAGAR TO KHADAKWASLA DAM | 5.0-42.5 | I |
| 186 | | NIRA | SANGAVI TO SHINDEWADI | 12.5-35 | I |
| 187 | | VEL | NHAVARE TO SHIKARPUR | 30.2 | I |
| 188 | | BHIMA | VITHALWADI TO TAKLI | 8.0-22.0 | II |
| 189 | | INDRAYANI | MOSHIGAON TO ALANDIGAON | 12.5-22 | II |
| 190 | | MULA-MUTHA | THEUR TO MUNDHWA BRIDGE | 14-22 | II |
| 191 | | PAWANA | DAPODI TO RAVET | 15.5-24 | II |
| 192 | | WAINGANGA | TUMSA TO ASHTI | 10.4-22.4 | II |
| 193 | | WARDHA | GHUGHUS TO RAJURA | 7.0-22.0 | II |
| 194 | | GHOD | ANNAPUR TO SHISHUR | 10.2 | III |
| 195 | | KANHAN | BHANDARA TO NAGPUR | 9.8-16.4 | III |
| 196 | | KOLAR (MAH) | Along Koradi | 18.0 | III |
| 197 | | KRISHNA | SHINDI TO KURUNDWAD | 3.4-14.0 | III |
| 198 | | MOR | JALGAON TO AMODA | 16.0 | III |

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|-----|--|--------------|----------------------------------|-----------|-----|
| 199 | | PATALGANGA | KHADEPADA TO KOPOLI | 5.0-18 | III |
| 200 | | PEDHI | NARAYANPUR TO BHATKULI | 20.0 | III |
| 201 | | PENGANGA | MEHKAR TO UMARKHED | 8.6-20 | III |
| 202 | | PURNA | DHUPESHWAR TO ASEGAON | 10.2-18.4 | III |
| 203 | | TAPI | RAVER TO SHAHADA | 8.0-12.0 | III |
| 204 | | URMODI | DHANGARWADI TO NAGTHANE | 12.4 | III |
| 205 | | VENNA | MAHABALESHWAR TO MAHULI | 7.2-12.5 | III |
| 206 | | WAGHUR | SUNASGAON TO SAKEGAON | 18.0 | III |
| 207 | | WENA | KAWADGHAT TO HINDANGHAT | 10.2-13.8 | III |
| 208 | | BINDUSAR | SWARAJ NAGAR TO SNEHNAGAR | 8.0 | IV |
| 209 | | BORI | Along AMALNER | 9.2 | IV |
| 210 | | CHANDRABHAGA | PANDHARPUR TO SHEGAON DHUMALA | 7.5-9.5 | IV |
| 211 | | DARNA | IGATPURI TO SANSARI | 5.0-9.0 | IV |
| 212 | | GIRNA | MALEGAON TO JALGAON | 6.6-9.0 | IV |
| 213 | | HIWARA | PACHORA TO NIMBORA | 8.6 | IV |
| 214 | | KOYNA | KARAD TO PAPDARDE | 8.6 | IV |
| 215 | | PEHLAR | PELHAR DAM TO GOLANI NAKA | 7.0 | IV |

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|-----|---------|------------|--------------------------------|----------|----|
| 216 | | SINA | SOLAPUR TO BANKALAGI | 8.5 | IV |
| 217 | | TITUR | Along CHALISGAON, JALGAON | 7.8 | IV |
| 218 | | AMBA | BENSE TO ROHA | 4.8 | V |
| 219 | | BHATSA | SHAHAPUR TO BHADANE | 4.8-6.0 | V |
| 220 | | GOMAI | LONKHEDA TO SHAHDA | 6.0 | V |
| 221 | | KAN | KAVATHE TO SAKARI | 5.0 | V |
| 222 | | MANJEERA | LATUR TO NANDED BRIDGE | 5.0 | V |
| 223 | | PANCHGANGA | SHIROL TO KOLHAPUR | 3.2-5.8 | V |
| 224 | | PANZARA | VARKHEDE TO DHULE | 6.0 | V |
| 225 | | RANGAVALI | TINTEMBA TO NAVAPUR | 5.0 | V |
| 226 | | SAVITRI | DADLI TO MUTHAVALI | 3.2-5.0 | V |
| 227 | | SURYA | DHAMNI DAM TO PALGHAR | 4.4-5.0 | V |
| 228 | | TANSA | Along Thane | 6.0 | V |
| 229 | | ULHAS | KALYAN TO BADLAPUR | 4.0-5.0 | V |
| 230 | | VAITARNA | GANDHRE TO SARASHI | 4.0 | V |
| 231 | | VASHISTI | KHERDI TO DALVATNE | 3.2-3.4 | V |
| 232 | MANIPUR | NAMBUL | SINGDA DAM TO BISHNUPUR | 3.6-23.7 | II |
| 233 | | IMPHAL | KANGLA MOAT TO SAMUROU | 3.4-6.4 | V |
| 234 | | IRIL | KANGLA SIPHAI TO UKHRUL | 3.2 | V |
| 235 | | KHUGA | KHUGA LAKE TO CHURACHANDPUR | 3.1-3.6 | V |
| 236 | | KHUJAIROK | MOREH TO MAOJANG | 4.3 | V |

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|-----|------------|-----------|----------------------------------|-----------|-----|
| 237 | | LOKCHAO | BISHNUPUR TO LOKTAK LAKE | 4.5 | V |
| 238 | | MANIPUR | SEKMAIJAN TO THOUBAL | 3.6-4.3 | V |
| 239 | | THOUBAL | SHONG KONG TO PHADOM | 3.5 | V |
| 240 | | WANGJING | WANGJING TO HEIROK | 4.1-4.3 | V |
| 241 | MEGHALAY A | UMKHRAH | MAWLAI TO SHILLONG | 30-90.2 | I |
| 242 | | UMSHYRPI | UMSHYRPI BRIDGE TO DHANKETI | 38.5-95.0 | I |
| 243 | | KYRHUKHLA | SUTNGA TO KHLIERIAT | 10.0 | IV |
| 244 | | NONBAH | NANGSTOIN TO WAHRIAT | 6.0-7.5 | IV |
| 245 | | UMTREW | BYRNIHAT TO MORANG DALA | 6.2-8.0 | IV |
| 246 | | LUKHA | MYNDIHATI TO SHYMPLONG | 6.0 | V |
| 247 | | MYNTDU | JOWAI TO PAMHADEM | 5.2 | V |
| 248 | MIZORAM | TIAU | Along CHAMPHAI | 11.3 | III |
| 249 | | TLAWNG | Along Zobawk, Sairang to Bairabi | 3.1-6.7 | IV |
| 250 | | TUIPUI | Along CHAMPHAI | 8.2 | IV |
| 251 | | TUIVAWL | Along KEIFANG | 6.8 | IV |
| 252 | | CHITE | Along ARMED VENG | 3.7 | V |
| 253 | | MAT | Along Serchhip | 5.5 | V |
| 254 | | SAIKAH | Along LAWNGTLAI | 4.4 | V |
| 255 | | TUIKUAL | Along SERCHHIP | 6.0 | V |
| 256 | | TUIRIAL | Along TUIRIAL, Aizwal | 3.4-4.6 | V |
| 257 | NAGALAND | DHANSIRI | CHECK GATE TO DIPHU BDG | 7.0-50.0 | I |
| 258 | | DZUNA | Along Kohima | 6.0-13.0 | III |

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|-----|--------|-------------------|---------------------------------|----------|-----|
| 259 | | CHATHE | MEDZIPHEMA TO, DIMAPUR | 7.0 | IV |
| 260 | | DZU | KOHIMA TO DZUKO VALLEY | 7.0 | IV |
| 261 | | DZUCHA | Along Kohima | 4.0 | V |
| 262 | | SANO | Along Kohima | 4.0 | V |
| 263 | ODISHA | GANGUA | D/s Bhuwaneshwar | 14-39 | I |
| 264 | | GURADIH NALLAH | Along Rourkela | 11.3 | III |
| 265 | | KATHAJODI | CUTTACK TO URALI | 5.8-11.2 | III |
| 266 | | NANDIRAJHOR | D/s Talcher | 2.7 - 13 | III |
| 267 | | DAYA | BHUBANESWAR TO BARAGARH | 4.0-7.3 | IV |
| 268 | | KUAKHAI | URALI TO BHUBANESWAR | 6.7-7.7 | IV |
| 269 | | BANGURU NALLAH | Along Talcher Rengali | 3.2 | V |
| 270 | | BHEDEN | Along Bheden | 3.6 | V |
| 271 | | BRAHAMANI | ROURKELA TO BIRITOL | 5.8-6.0 | V |
| 272 | | BUDHABALNAGA | MAHULIA TO BARIPADA | 3.5 | V |
| 273 | | KUSUMI | Along Angul Talcher | 3.2 | V |
| 274 | | MAHANADI | SAMBALPUR TO PARADEEP | 3.6 | V |
| 275 | | MANGALA | Along Puri | 5.7 | V |
| 276 | | NAGAVALLI | JAYKAYPUR TO RAYAGADA | 3.5 | V |
| 277 | | NUNA | Along Bijipur, Puri | 3.1 | V |
| 278 | | RATNACHIRA | Along Bhubhneswar, Puri | 3.3 | V |
| 279 | | RUSHIKULYA | PRATAPPUR TO GANJAM | 3.4 | V |
| 280 | | SABULIA | Along JAGANNATHPATNA, Rambha | 5.0 | V |

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|-----|------------|---------------------|---|---------|-----|
| 281 | | SERUA | KHANDAETA TO SANKHATRASA | 4.8 | V |
| 282 | PUDUCHERRY | ARASALAR | Along KARAİKAL | 7.0 | IV |
| 283 | | CHUNNAMBAR | Along Ariyankuppam | 6.0 | V |
| 284 | PUNJAB | GHAGGAR | SARDULGARH TO MUBARAKPUR | 9.0-380 | I |
| 285 | | SATLUJ | RUPNAGAR TO HARIKA BRIDGE | 3.8-108 | I |
| 286 | | KALI BEIN | Sultanpur lodhi to conf to Beas | 9.0 | IV |
| 287 | | BEAS | Along MUKERIAN | 3.8 | V |
| 288 | RAJASTHAN | BANAS | ALONG BISALPUR DAM, SWAROOPGANJ, NEWTA DAM | 13.2 | III |
| 289 | | CHAMBAL | SAWAIMADHOPUR TO KOTA | 3.2-4.8 | V |
| 290 | SIKKIM | MANEY KHOLA | ADAMPOOL TO BURTUKK | 3.2-4.5 | V |
| 291 | | RANGIT | DAM SITE (NHPC) TO TREVANI | 3.2-3.8 | V |
| 292 | | RANICHU | NAMLI TO SINGTAM | 3.8-4.0 | V |
| 293 | | TEESTA | MELLI TO CHUNGTHANG | 4.0-4.3 | V |
| 294 | TAMIL NADU | CAUVERY | METTUR TO MAYILADUTHURAI | 3.3-32 | I |
| 295 | | SARABANGA | THATHAYAMPATTI TO T.KONAGAPADI | 78.0 | I |
| 296 | | THIRUMANIM UTHAR | SALEM TO PAPPARAPATTI | 190.0 | I |
| 297 | | VASISTA | MANIVILUNDHAN TO THIYAGANUR | 675.0 | I |
| 298 | | BHAVANI | SIRUMUGAI TO KALINGARAYAN | 3.3-6.6 | IV |
| 299 | | TAMBIRAPANI | PAPPANKULAM | 3.1-4.0 | V |

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| | | | TOARUMUGANERI | | |
| 300 | TELANGANA | MUSI | HYDRABAD TO NALGONDA | 4.0-60.0 | I |
| 301 | | MANJEERA | GOWDICHARLA TO NAKKAVAGU | 5.0-26 | II |
| 302 | | NAKKAVAGU | GANDILACHAPET TO SEVALAL THANDA | 26.0 | II |
| 303 | | KARAKAVAGU | Along Palwancha | 18.0 | III |
| 304 | | MANER | WARANGAL TO SOMNAPALLI | 6-20.0 | III |
| 305 | | GODAVARI | BASAR TO KHAMMAM | 4.0-9.0 | IV |
| 306 | | KINNERSANI | Along Palwancha | 10.0 | IV |
| 307 | | KRISHNA | THANGADIGI TO WADAPALLY | 5.0-6.0 | V |
| 308 | TRIPURA | BURIGAON | Along BISHALGARH | 3.9 | V |
| 309 | | GUMTI | TELKAJILA TO AMARPUR | 3.9 | V |
| 310 | | HAORA | AGARTALA TO BISHRAMGANJ | 3.2-4.0 | V |
| 311 | | JURI | Along DHARMANAGAR | 4.9 | V |
| 312 | | KHOWAI | Along TELIAMURA | 3.3 | V |
| 313 | | MANU | Along KAILASHAHAR | 3.5-3.6 | V |
| 314 | UTTAR PRADESH | HINDON | SAHARANPUR TO GHAZIABAD | 48-120 | I |
| 315 | | KALINADI | MUZAFFAR NAGARTO GULAOTHI TOWN | 8 - 78 | I |
| 316 | | VARUNA | Rameshwar to conf with Ganga, Varanasi | 4.5-45.2 | I |
| 317 | | | ASGARPUR TO ETAWAH | | |

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|-----|-------------|-----------------|--|-----------|-----|
| | | YAMUNA | SHAHPUR TO ALLAHABAD (BALUA GHAT) | 12.0-55 | I |
| 318 | | GOMTI | SITAPUR TO VARANASI | 3.1-18.0 | III |
| 319 | | GANGA | KANNAUJ TO VARANASI | 3.5-8.8 | IV |
| 320 | | RAMGANGA | MURADABAD TO KANNAUJ | 6.6 | IV |
| 321 | | BETWA | HAMIRPUR TO WAGPURA | 3.5-4.2 | V |
| 322 | | GHAGHARA | BARHALGANJ TO DEORIA | 4.0-4.5 | V |
| 323 | | RAPTI | DOMINGARH TO RAJGHAT | 4.7-5.9 | V |
| 324 | | SAI | UNNAO TO JAUNPUR | 4.0-4.5 | V |
| 325 | | SARYU | AYODHYA TO ELAFATGANJ | 4.3 | V |
| 326 | UTTARAKHAND | BHELA | KASHIPUR TO RAJPURA ATNDA | 6.0-76.0 | I |
| 327 | | DHELA | KASHIPUR TO GARHUWALA, THAKURDWARA | 12 - 80 | I |
| 328 | | SUSWA | MOTHRWALA TO RAIWALA | 37.0 | I |
| 329 | | KICHHA | Along Kichha | 28.0 | II |
| 330 | | KALYANI | D/s Pant Nagar | 16.0 | III |
| 331 | | GANGA | HARIDWAR TO SULTANPUR | 6.6 | IV |
| 332 | | KOSI | SULTANPUR TO PATTIKALAN | 6.4 | IV |
| 333 | | NANDOUR | Along Sitarganj | 5.6-8.0 | IV |
| 334 | | PILKHAR | in the vicinity of Rudrapur | 10.0 | IV |
| 335 | WEST BENGAL | VINDHADHAR I | HAROA BRIDGE TO MALANCHA BURNING GHAT | 26.7-45.0 | I |
| 336 | | MAHANANDA | SILIGURI TO BINAGURI | 6.5-25 | II |
| 337 | | CHURNI | SANTIPUR TOWN TO MAJHADIA | 10.3-11.3 | III |
| 338 | | DWARKA | TARAPITH TO SADHAK | 5.6-17.0 | III |

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| | | | BAMDEB GHAT | | |
| 339 | | GANGA | TRIBENI TO DIAMOND HARBOUR | 5.0-12.2 | III |
| 340 | | DAMODAR | DURGACHAKM TO DISHERGARH | 4.4-8.2 | IV |
| 341 | | JALANGI | LAAL DIGHI TO KRISHNA NAGAR | 8.3 | IV |
| 342 | | KANSI | MIDNAPORE TO RAMNAGAR | 9.9 | IV |
| 343 | | MATHABHANGA | MADHUPUR TO GOBINDAPUR | 8.5 | IV |
| 344 | | BARAKAR | KULTI TO ASANSOL | 5.7 | V |
| 345 | | DWARAKESHWAR | Along Bankura | 1-5.6 | V |
| 346 | | KALJANI | BITALA TO ALIPURDWAR | 6.0 | V |
| 347 | | KAROLA | JALPAIGURI TO THAKURER KAMAT | 3.9 | V |
| 348 | | MAYURKASHI | SURI TO DURGAPUR | 5.2 | V |
| 349 | | RUPNARAYAN | KOLAGHAT TO BENAPUR | 3.1-5.8 | V |
| 350 | | SILABATI | GHATAL TO NISCHINDIPUR | 3.8 | V |
| 351 | | TEESTA | SILIGURI TO PAHARPUR | 3.3 | V |

Annexure-II

(a) State-wise details of ongoing projects launched by the Government under NRCP during the last three years and upto June, 2022:

(Rs. in crore)

| S. No. | State | River | Sanctioned cost | Funds Released by Central Govt. | Funds Utilized |
|--------|----------------|----------|-----------------|---------------------------------|----------------|
| 1 | Sikkim | Rani Chu | 95.36 | 12.61 | 34 |
| 2 | Sikkim | Tista | 91.94 | - | - |
| 3 | Andhra Pradesh | Godavari | 88.43 | - | - |
| Total | | | 275.73 | 12.61 | 34 |

(b) State-wise details of the ongoing projects launched under Namami Gange Programme during the last three years and upto June, 2022.

(Rs. in crore)

| S. No. | States /UT | Rivers Covered | Sanctioned* cost | Fund Released/Utilized* by State Govt. |
|--------|---------------|---|------------------|--|
| 1 | Uttarakhand | Ganga, Rispana , Bindal, Koshi, Dhela, Alaknanda | 317.57 | 448.75 |
| 2 | Uttar Pradesh | Ganga, Gomti, Saryu, Ghaghar, Kali, Yamuna, Hindon, Ram Ganga | 943.33 | 2414.68 |
| 3 | Bihar | Ganga, Gandak, Sone | 382.03 | 2410.93 |

| | | | | |
|--------|------------------|------------------------------------|---------|---------|
| 4 | Jharkhand | Ganga, Damodar | 61.05 | 132.04 |
| 5 | West Bengal | Ganga, Damodar, Barakar, Adi Ganga | 101.83 | 758.30 |
| 6 | Delhi | Yamuna | - | 1100.59 |
| 7 | Haryana | Yamuna | - | - |
| 8 | Himachal Pradesh | Yamuna | - | 3.75 |
| 9 | Madhya Pradesh | Morar, Shivana | 68.15 | - |
| 10 | Rajasthan | Chambal | 258.48 | 121.49 |
| Total: | | | 2132.44 | 7390.53 |

*The Sanctioned cost and Expenditure includes Sewage Infrastructure and Ghats & Crematoria

डा. सुमेर सिंह सोलंकी : उपसभाध्यक्ष महोदय, नदियों के लिए स्वच्छता और विकास अभियान में भारत देश के अंदर जो काम हुआ है, वह निश्चित रूप से काबिले-तारीफ है।...**(व्यवधान)**... मैं इसके लिए भारत सरकार के माननीय प्रधान मंत्री, नरेन्द्र मोदी जी और माननीय मंत्री जी को बहुत धन्यवाद देना चाहूँगा।...**(व्यवधान)**... इसके साथ ही मैं यह भी कहना चाहूँगा कि हमारी सरकार ने देश भर की नदियों के लिए जो काम किया है, मैं उसके लिए फिर से एक बार माननीय मंत्री जी को धन्यवाद देता हूँ और मुझे जो उत्तर दिया गया है, मैं उससे संतुष्ट भी हूँ।...**(व्यवधान)**... बहुत अच्छा उत्तर दिया गया है।...**(व्यवधान)**... मध्य प्रदेश में नर्मदा नदी करीब 1,312 किलोमीटर लंबी है और उसका अधिकतम प्रवाह क्षेत्र मध्य प्रदेश में है।...**(व्यवधान)**... माँ नर्मदा मध्य प्रदेश की जीवन रेखा भी है।...**(व्यवधान)**... मध्य प्रदेश में इसके बहाव क्षेत्र के किनारे जो बड़े-बड़े शहर हैं, उन शहरों के गंदे नालों का पानी नर्मदा नदी में मिल रहा है।...**(व्यवधान)**... मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूँ कि यह गंदा पानी, जो नर्मदा नदी में मिल रहा है, क्या इसको रोकने के लिए कोई ठोस कदम उठाए जा रहे हैं? ...**(व्यवधान)**...

श्री गजेन्द्र सिंह शेखावत : माननीय उपसभाध्यक्ष महोदय, मैं प्रश्न का उत्तर दूँ, उससे पहले माननीय सदस्य ने जो शब्द एप्रीसिएशन के लिए कहे हैं, उसके लिए उनका अभिनन्दन करना चाहता हूँ, उनको धन्यवाद ज्ञापित करता हूँ।...**(व्यवधान)**... निश्चित ही माननीय प्रधान मंत्री जी के नेतृत्व में देश में गंगा और उसकी सहायक नदियों तथा देश की अन्य नदियों को अविरल और निर्मल बनाने की दिशा में जो काम हुए हैं, उनको पूरे विश्व में एक अनूठी पहचान मिली है।...**(व्यवधान)**... महोदय, माननीय सदस्य ने नर्मदा नदी में मध्य प्रदेश में होने वाले जल प्रदूषण के बारे में चर्चा की है।...**(व्यवधान)**... मैं माननीय सदस्य और सदन की जानकारी के लिए बताना चाहता हूँ कि देश में नदियों में पॉल्यूशन के स्तर का आकलन करना, उसका लेखा-जोखा करना और उसके बारे में रिपोर्ट तैयार करना तथा एक मानक से ज्यादा पॉल्यूशन जिन नदियों में है, उनको सूचीबद्ध करना, जिस स्ट्रेच में पॉल्यूशन है, उसे सूचीबद्ध करना - यह सेन्ट्रल पॉल्यूशन बोर्ड की जिम्मेदारी है।...**(व्यवधान)**... सेन्ट्रल पॉल्यूशन बोर्ड समय-समय पर इस तरह के असेसमेंट करके, विभिन्न नदियों में जो स्ट्रेचेंज पॉल्यूटेड हैं, उनको आइडेंटिफाई करता है और उनको क्वांटिफाई करके, उनके बारे में राज्यों और केन्द्र सरकार को सूचित करता है।...**(व्यवधान)**... इसकी अभी जो आखिरी रिपोर्ट प्राप्त है, उसके हिसाब से सीपीसीबी ने 323 नदियों में जिन 351 स्ट्रेचेंज को आइडेंटिफाई और रिपोर्ट किया है, उनमें नर्मदा का एक भी स्ट्रेच ऐसा नहीं है, जो पॉल्यूटेड हो, ग्राँसली पॉल्यूटेड हो।...**(व्यवधान)**... लेकिन निश्चित ही विभिन्न शहरों में उत्सर्जित होने वाले इंडस्ट्रियल एफ्ल्युएंट और डोमेस्टिक सीवेज के कारण नदियों में लगातार पॉल्यूशन बढ़ रहा है।...**(व्यवधान)**... हमारे डोमेस्टिक सीवेज जेनरेशन और ट्रीटमेंट कैपेसिटी को लेकर देश भर में जो गैप है, उसके कारण केवल नर्मदा ही नहीं, बल्कि देश की अन्य नदियों में भी इस तरह की चिंताजनक स्थिति पैदा होती है। ...**(व्यवधान)**... चूँकि इसमें प्राइमरी रिस्पॉसिबिलिटी राज्य सरकारों और राज्य सरकारों के म्युनिसिपल डिपार्टमेंट्स की है, इसलिए वे अपनी तरफ से सूची बनाकर जो प्रस्ताव नेशनल रिवर कंज़र्वेशन डायरेक्टोरेट, भारत सरकार को भेजते हैं, हम उसका आकलन करके उसके अनुरूप राज्य सरकारों के एफर्ट्स को सप्लीमेंट करने के लिए

फाइनेंशियल और टेक्निकल असिस्टेंस प्रोवाइड कराते हैं। ...**(व्यवधान)**... वर्तमान में नर्मदा नदी के किसी भी पॉल्यूटेंट स्ट्रैच को लेकर किसी भी तरह का प्रस्ताव भारत सरकार में लंबित नहीं है। ...**(व्यवधान)**...

डा. सुमेर सिंह सोलंकी : उपसभाध्यक्ष महोदय, नदियों की स्वच्छता के लिए जो कार्य किया जा रहा है, वह निश्चित रूप से सराहनीय है। ...**(व्यवधान)**... मेरा दूसरा अनुपूरक प्रश्न है कि क्या इस स्वच्छता अभियान के बाद नदियों की स्वच्छता को निरंतर बनाए रखने के लिए सरकार की तरफ से कोई कड़े कानून बनाने का प्रावधान किया जा रहा है? ...**(व्यवधान)**... इसके साथ ही, मैं यह भी पूछना चाहता हूँ कि सरदार सरोवर डैम, जो नर्मदा नदी के ऊपर बना है, ...**(व्यवधान)**... क्या भविष्य में उस डैम के बैकवॉटर में जल मार्ग बनाकर उसे पर्यटन स्थल के रूप में विकसित करने की कोई योजना है? ...**(व्यवधान)**...

श्री गजेन्द्र सिंह शेखावत : उपसभाध्यक्ष महोदय, जो इंफ्रास्ट्रक्चर क्रिएट किए जाते हैं, जहाँ तक उनकी सस्टेनेबिलिटी का प्रश्न है, यह निश्चित ही अत्यंत महत्वपूर्ण विषय है। ...**(व्यवधान)**... पूर्ववर्ती सरकारों के द्वारा नर्मदा नदी और अन्य पॉल्यूटेंट स्ट्रैच पर जो इंफ्रास्ट्रक्चर भारत सरकार और राज्य सरकारों की योजनाओं के माध्यम से बनाया गया है, वे सीवर ट्रीटमेंट या इंडस्ट्रियल एफल्युएंट ट्रीटमेंट प्लांट्स सुचारु रूप से चलें, यह हमेशा एक चिंता और विवाद का प्रश्न रहा है। ...**(व्यवधान)**... प्रधान मंत्री जी की प्रेरणा और उनके मार्गदर्शन से जब हम यह काम गंगा नदी पर कर रहे थे और इस तरह के इंफ्रास्ट्रक्चर क्रिएट कर रहे थे, तब हमने इस विषय को आगे लंबे समय तक सस्टेनेबल बनाए रखने के लिए हाइब्रिड एन्यूइटी मॉडल को डेवलप किया। ...**(व्यवधान)**... इसके साथ ही, हम राज्य सरकारों से इस विषय पर निरंतर समीक्षा करके अपने संसाधनों को अपग्रेड करने का आग्रह करते हैं। ...**(व्यवधान)**...

माननीय उपसभाध्यक्ष महोदय, माननीय सदस्य ने जो दूसरा प्रश्न पूछा है, जो डैम से ऊपर की साइट पर जल मार्ग बनाने की बात है, वह न इस विषय से संबद्ध है और न ही इस प्रश्न से संबद्ध है, इसलिए मैं अभी इस विषय पर सदस्य को जानकारी देने में असमर्थ हूँ। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri Raghav Chadha. ...*(Interruptions)*.. Shri Raghav Chadha is a new Member. ...*(Interruptions)*.. Don't deprive him of his opportunity. ...*(Interruptions)*.. He is a new Member. ...*(Interruptions)*.. Go to your seats. ...*(Interruptions)*.. He is a new Member. ...*(Interruptions)*.. ...*(Interruptions)*.. Let him speak. ...*(Interruptions)*.. Go to your seats. ...*(Interruptions)*.. He is a new Member, give him the opportunity. ...*(Interruptions)*.. Don't deprive him. ...*(Interruptions)*.. What is your demand? ...*(Interruptions)*.. Price rise will be discussed tomorrow. ...*(Interruptions)*..

श्री राघव चड्ढा : सर, मैं सवाल पूछ सकता हूँ? ...**(व्यवधान)**...

उपसभाध्यक्ष (श्री भुवनेश्वर कालिता) : जी, हाँ। ...**(व्यवधान)**... Mr. Raghav Chadha, you please speak. The Minister is listening.

श्री राघव चड्ढा : सर, मैं एक ऐसे सूबे का नुमाइंदा बनकर इस सदन में आया हूँ, जिस सूबे का नाम ही पाँच दरियाओं पर है - पंजाब। ...**(व्यवधान)**... सर, आज पंजाब में पानी की बहुत बुरी स्थिति है। ...**(व्यवधान)**... मैं आपके माध्यम से माननीय मंत्री जी से कहना चाहूँगा कि जब 1965 में भारत में अनाज की कमी हुई, तब पंजाब ने देश का पेट भरा। ...**(व्यवधान)**... चाहे हरित क्रांति हो या धान की खेती हो, पंजाब ने अपने कंधों पर सारा जिम्मा उठाया। ...**(व्यवधान)**... आज पंजाब में पानी की बहुत बुरी स्थिति है। ...**(व्यवधान)**... वहाँ एक किलो चावल के उत्पादन में पाँच हजार लीटर पानी लगता है, जिसके चलते आज पंजाब में पानी की स्थिति ऐसी है कि अंडरग्राउंड वॉटर पांच-छः सौ फीट नीचे चला गया है। ...**(व्यवधान)**... मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूँ कि केन्द्र सरकार पंजाब के पानी के बारे में क्या सोच रही है? ...**(व्यवधान)**...

श्री गजेन्द्र सिंह शेखावत : माननीय उपसभाध्यक्ष महोदय, मैं आपका संरक्षण चाहता हूँ। ...**(व्यवधान)**... माननीय सदस्य ने जो प्रश्न किया है, वह कहीं भी, किसी भी तरह से इस मूल प्रश्न, जो पानी और नदियों में हो रहे पॉल्यूशन के कारण उत्पन्न परिस्थितियों से जुड़ा हुआ था, उससे संबद्ध नहीं है। ...**(व्यवधान)**... लेकिन, फिर भी मैं माननीय सदस्य और सदन की जानकारी के लिए बताना चाहता हूँ कि देश में जो निरंतर घटता हुआ भूगर्भ के जल का स्तर है, वह देश भर में चिन्ता का विषय है और राज्य सरकारों के साथ मिलकर भारत सरकार निरंतर माननीय प्रधान मंत्री जी की अगुवाई में 'जल शक्ति अभियान' के माध्यम से, विभिन्न इनिशिएटिव्स के माध्यम से देश में भूगर्भ के जल का पुनःस्तरीकरण हो सके, उसका रीस्टेब्लाइजेशन हो सके, इसके लिए प्रयास करती है। ...**(व्यवधान)**...

मैं माननीय सदस्य की जानकारी के लिए बताना चाहता हूँ कि निश्चय ही हमको अब सप्लाई साइड मैनेजमेंट के साथ-साथ डिमांड साइड मैनेजमेंट पर भी काम करना पड़ेगा। ...**(व्यवधान)**... माननीय सदस्य जिस राजनीतिक पृष्ठभूमि से आते हैं, राज्य में संयोगवश उनकी सरकार है, इसलिए मैं माननीय सदस्य से भी आग्रह करूँगा कि राज्य सरकार को इस दिशा में प्रयास करने हैं और क्रॉप डाइवर्सिफिकेशन के लिए राज्य सरकार को एफर्ट्स करने चाहिए। ...**(व्यवधान)**... पानी की खपत किस तरह से कम से कम हो, उसकी गति को और अधिक बढ़ाने की आवश्यकता है। ...**(व्यवधान)**... मैं यहाँ हरियाणा सरकार के एफर्ट्स का उल्लेख करना चाहता हूँ। ...**(व्यवधान)**... हरियाणा की सरकार ने अपने यहाँ चावल के उत्पादन को डी-मोटिवेट करने के लिए कई एफर्ट्स किए हैं। ...**(व्यवधान)**... अगर कोई किसान चावल की जगह मक्का का उत्पादन करता है, तो उसको 100 परसेंट एमएसपी प्रोक्योरमेंट के साथ-साथ उसके लिए वायबिलिटी गैप फंडिंग की एक योजना भी बनाई है। ...**(व्यवधान)**... उसके कारण आज लाखों हेक्टेयर जमीन चावल से हटकर मक्का की खेती पर आ गई है और उसके चलते वहाँ पानी का दोहन कम्पैरिटिवली कम हुआ है। ...**(व्यवधान)**...

मैं माननीय सदस्य से आग्रह करूँगा कि वे अपने यहाँ राज्य की सरकार से भी इस बात का आग्रह करें कि वह क्रॉप डायवर्सिफिकेशन के ऊपर काम करे। ...(व्यवधान)... माननीय सदस्य ने जो यह उल्लेख किया है कि चावल की फसल पैदा करने के लिए प्रति किलोग्राम चावल के लिए 5,000 लीटर पानी की आवश्यकता पड़ती है। ...(व्यवधान)... पंजाब सरकार ने पिछले कुछ वर्षों से पंजाब में डायरेक्ट सोइंग को प्रमोट करना शुरू किया है, ताकि पानी की खपत को कम किया जा सके। ...(व्यवधान)... इन एफर्ट्स को और अधिक गति प्रदान करने की आवश्यकता है। ...(व्यवधान)... साथ ही साथ, 'जल शक्ति अभियान (JSA)' ने जिस तरह से भूगर्भ के जल के पुनर्भरण के लिए काम किया है, उस तरह की योजनाओं के ऊपर निश्चित रूप से राज्य में भी कार्य करने की आवश्यकता है। ...(व्यवधान)...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : धन्यवाद। ...(व्यवधान)... श्री कामाख्या प्रसाद तासा ...(व्यवधान)... सप्लिमेंटरी। ...(व्यवधान)...

श्री कामाख्या प्रसाद तासा : वाइस चेयरमैन सर, मैं मंत्री जी को इस बात के लिए धन्यवाद देना चाहता हूँ कि उन्होंने विस्तार से आंसर दिया है और बहुत सारी बातें बताई हैं, जो कि उनके आंसर में भी हैं। ...(व्यवधान)... मैं मंत्री जी से जानना चाहता हूँ कि जो रिवर पॉल्यूशन है, उसको रोकने के लिए माननीय प्रधान मंत्री जी के निर्देश पर बहुत सारी संस्थाएँ काम कर रही हैं। ...(व्यवधान)... वाइस चेयरमैन सर, यह आप भी जानते हैं और हमें भी यह देखने को मिला कि गुवाहाटी का भरालू अभी भी पॉल्यूटेड है। ...(व्यवधान)... असम में और भी जितनी रिवर्स हैं, उनमें मैंने पॉल्यूशन देखा। ...(व्यवधान)... पॉल्यूशन रुकवाने के लिए फील्ड विज़िट करने की क्या व्यवस्था है? ...(व्यवधान)... जो इंडस्ट्रीज नदियों में पॉल्यूटेड पानी फेंकती हैं, उनको रोकने हेतु फील्ड विज़िट की क्या व्यवस्था की गई है? ...(व्यवधान)... आपने इसको स्टेट गवर्नमेंट के ऊपर छोड़ दिया या इसके लिए सेंट्रल गवर्नमेंट की क्या व्यवस्था है? ...(व्यवधान)... जो पॉल्यूटेड वॉटर है, जो पॉल्यूटेड केमिकल्स हैं, उनको वे लोग नदी में छोड़ते हैं, उसको रुकवाने के लिए आपकी फील्ड विज़िट की क्या व्यवस्था है, आप कृपया इसकी जानकारी दे दीजिए। ...(व्यवधान)...

श्री गजेन्द्र सिंह शेखावत : माननीय उपसभाध्यक्ष महोदय, जैसा कि मैंने मूल प्रश्न का उत्तर देते हुए भी यह निवेदन किया है कि भारत के संविधान की व्यवस्था के अनुरूप चूंकि जल राज्य का विषय है, इसलिए प्राथमिक तौर पर इन सबका आकलन करना, इन सबकी मैपिंग करके इनको रोकने की व्यवस्था करना राज्य सरकारों की जिम्मेदारी है। ...(व्यवधान)... राज्य सरकारों में स्टेट पॉल्यूशन कंट्रोल बोर्ड्स हैं, राज्य प्रदूषण निवारण मंडल इसके बारे में आकलन करते हैं और फील्ड विज़िट करते हैं और बाद में CPCB सबको एक्युम्युलेट कर उनके माध्यम से अपनी रिपोर्ट तैयार करती है और भारत सरकार को देती है। ...(व्यवधान)... इसी अनुक्रम में, मैं माननीय सदस्य की जानकारी के लिए यह बताना चाहता हूँ कि जो ग्रॉसली पॉल्यूटेड इंडस्ट्रीज हैं, उनमें ऐसी 17 इंडस्ट्रीज को आइडेंटिफाई किया गया है। ...(व्यवधान)... CPCB ने उनको एन्लिस्ट करके डिक्लेयर किया है तथा उसने राज्यों को सूचित किया है कि ये इंडस्ट्रीज जहाँ भी

काम कर रही हैं, वहाँ इस नेचर की इंडस्ट्रीज का periodical maintenance and monitoring करना चाहिए। ...**(व्यवधान)**... राज्य सरकारें उनका periodical maintenance and monitoring करती हैं और उसी सूचीकरण के आधार पर देश भर में हरेक राज्य की ग्रॉस पॉल्यूटिंग इंडस्ट्रीज की एक सूची बनी है। ...**(व्यवधान)**... भारत सरकार के स्तर पर भी हमने एक Central Monitoring Committee under Secretary of Jal Shakti बनाई है, जो प्रत्येक माह उस रिपोर्ट पर राज्यों के साथ संवाद करके रिव्यू करती है। ...**(व्यवधान)**... साथ ही साथ, भारत सरकार के स्तर पर भी हम 68 पैरामीटर्स पर इन पॉल्यूटिंग इंडस्ट्रीज का आकलन करके इनको सूचीबद्ध करने का काम करते हैं। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Members, hon. Leader of the Opposition demanded for discussion on the price rise. ...**(Interruptions)**... Listen to me. ...**(Interruptions)**... Hon. Leader of the Opposition demanded for discussion on the price rise. ...**(Interruptions)**... The Leader of the House has agreed that discussion will take place tomorrow. ...**(Interruptions)**... So, you are not supposed to disrupt and bring disorder in the House. ...**(Interruptions)**... The House is adjourned till 2.00 p.m.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part -I to this Debate, published electronically on the Rajya Sabha website under the link <https://rajyasabha.nic.in/Debates/OfficialDebatesDateWise/>]

The House then adjourned at forty-one minutes past eleven of the clock.

The House re-assembled at two of the clock,

[THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA) in the Chair.]

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Civil Aviation

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GENERAL (RETD.) V. K. SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, under Section 14A of the Aircraft Act, 1934:-

- (1) G.S.R. 253 (E), dated the 1st April 2022, publishing the Aircraft (Second Amendment) Rules, 2022, along with Explanatory Note.

(2) G.S.R. 289 (E), dated the 8th April, 2022, publishing the Aircraft (First Amendment) Rules, 2022, along with Explanatory Note.

(3) G.S.R. 310 (E), dated the 22nd April, 2022, publishing the Aircraft (Investigation of Accidents and Incidents) (Amendment) Rules, 2022, along with Explanatory Note.

[Placed in Library. For (1) to (3) See No. L.T. 7433/17/22]

(4) G.S.R. 465 (E), dated the 22nd June, 2022, publishing the Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Amendment Rules, 2022.

[Placed in Library. See No. L.T. 7253/17/22]

Notifications of the Ministry of Mines

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Danve Raosaheb Dadarao, I lay on the Table:—

A copy each (in English and Hindi) of the following Notifications of the Ministry of Mines, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:-

(1) G.S.R. 204 (E), dated the 15th March, 2022, amending the Second Schedule to the said Act by inserting certain entries therein.

(2) G.S.R. 205 (E), dated the 15th March, 2022, publishing the Minerals (Other than Atomic and Hydro Carbons Energy Minerals) Concession Amendment Rules, 2022.

(3) G.S.R. 273 (E), dated the 5th April, 2022, notifying M/s Indian Mine Planners and Consultants under 'Category A Exploration Agencies' as defined in the guidelines for notification of accredited private exploration agencies issued by the Government of India in the Ministry of Mines *vide* order No. M.VI-16/15/2021-Mines VI dated the 12th August, 2021 for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act.

(4) G.S.R. 284 (E), dated the 7th April, 2021 notifying M/s United Exploration India Private Limited under 'Category A Exploration Agencies' as specified

in the guidelines for notification of accredited private exploration agencies issued by the Government of India in the Ministry of Mines *vide* order No. M.VI-16/15/2021-Mines VI, dated the 12th August, 2021 for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act.

- (5) G.S.R. 285 (E), dated the 7th April, 2022 notifying M/s. Gemcokati Exploration Private Limited under 'Category A Exploration Agencies' as specified in the guidelines for notification of accredited private exploration agencies issued by the Government of India in the Ministry of Mines *vide* order No. M.VI-16/15/2021-Mines VI, dated the 12th August, 2021 for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act.
- (6) G.S.R. 286 (E), dated the 7th April, 2022 notifying M/s. Geotechnical Mining Solutions under 'Category B Exploration Agencies' as specified in the guidelines for notification of accredited private exploration agencies issued by the Government of India in the Ministry of Mines *vide* order No. M.VI-16/15/2021-Mines VI, dated the 12th August, 2021 for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act.
- (7) G.S.R. 294 (E), dated the 11th April, 2022, publishing the Mineral Conservation and Development (Amendment) Rules, 2022.
- (8) S.O. 2050 (E), dated the 2nd May, 2022 notifying M/s GeoExpOre Private Limited, M/s V.M. Salgaocar and Brother Private Limited and M/s Geovale Services Private Limited under the category of Exploration Agencies mentioned therein as specified in the guidelines for notification of accredited private exploration agencies issued by the Government of India in the Ministry of Mines *vide* order No. M.VI-16/15/2021-Mines VI, dated the 12th August, 2021 for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act.
- (9) S.O. 2307(E), dated the 18th May, 2022 notifying M/s FCI Aravali Gypsum and Minerals India Limited under 'Category B Exploration Agencies' as specified in the guidelines for notification of accredited private exploration agencies issued by the Government of India in the Ministry of Mines *vide* order no. M.VI-16/15/2021-Mines VI, dated the 12th August, 2021 for the purposes of the second proviso to sub-section (1) of Section 4 of the said Act.
- (10) G.S.R. 415(E), dated the 3rd June, 2022, publishing the Reimbursement of Exploration Expenditure Rules, 2022.

[Placed in Library. For (1) to (10) See No. L.T. 7418/17/22]

Reports and Accounts (2017-18 to 2020-21) of MGIRI, Wardha, Maharashtra and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह वर्मा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha, Maharashtra, for the year 2017-18, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha, Maharashtra, for the year 2019-20, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha, Maharashtra, for the year 2020-21, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) to (iv) See No. L.T. 7262/17/22]

Notifications of the Ministry of Housing and Urban Affairs

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

A copy each (in English and Hindi) of the following Notifications of the Ministry of Housing and Urban Affairs, under sub-section (2) of Section 32 of the Metro Railways (Construction of Works) Act, 1978:-

- (1) S.O. 3217 (E), dated the 18th July, 2022, adding metro alignment of Lucknow Metro Rail Project Phase-1A, in respect of the metropolitan area of Lucknow as specified therein, to the Schedule to the said Act.
- (2) S.O. 3218 (E), dated the 18th July, 2022, adding metro alignments of Kanpur Metro Rail Project Corridor-I and Corridor-II, in respect of the metropolitan area of Kanpur as specified therein, to the Schedule to the said Act.
- (3) S.O. 3219 (E), dated the 18th July, 2022, adding metro alignments of Agra Metro Rail Project Corridor-I and Corridor-II, in respect of the metropolitan area of Agra as specified therein, to the Schedule to the said Act.

[Placed in Library. For (1) to (3) See No. L.T. 7265/17/22]

Accounts (2020-2021) of NMCG, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI BISHWESWAR TUDU): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Accounts of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2020-21, and the Audit Report thereon.
- (b) Review by Government on the working of the above Mission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 7280/17/22]

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

DR. AMAR PATNAIK (Odisha): Sir, I lay on the Table, a copy (in English and Hindi) of the Seventeenth Report of the Committee on Public Undertakings on 'Avoidable loss due to extension of loan in terminated projects relating to India Infrastructure Finance Company Limited (IIFCL) based on C&AG Audit Para No. 5.2 of Report No. 18 of 2020'.

STATEMENTS OF THE DEPARTMENT- RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI AYODHYA RAMI REDDY ALLA (Andhra Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the Final Action Taken Statements showing Final Action Taken by the Government on the recommendations contained in the following Action Taken Reports of the Department-related Parliamentary Standing Committee on Chemicals & Fertilizers (2021-22):-

- (i) Twenty-fifth Action Taken Report (Seventeenth Lok Sabha) on the recommendations of the Committee contained in their Twentieth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2021-22)' (Department of Fertilizers);
- (ii) Twenty-sixth Action Taken Report (Seventeenth Lok Sabha) on the recommendations of the Committee contained in their Nineteenth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2021-22)' (Department of Chemicals and Petrochemicals);
- (iii) Twenty-seventh Action Taken Report (Seventeenth Lok Sabha) on the recommendations of the Committee contained in their Sixteenth Report (Seventeenth Lok Sabha) on 'Demand and Availability of Petrochemicals including Import and Exports' (Department of Chemicals and Petrochemicals); and
- (iv) Twenty-eighth Action Taken Report (Seventeenth Lok Sabha) on the recommendations of the Committee contained in their Twenty-first Report

(Seventeenth Lok Sabha) on 'Demands for Grants (2021-22)' (Department of Pharmaceuticals).

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : श्री अयोध्या रामी रेड्डी आला जी, आज आपका जन्म दिन है, उसके लिए आपको बहुत-बहुत शुभकामनाएं।

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Sixteenth Report of Department-related Parliamentary Standing Committee on Coal, Mines and Steel

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I lay a Statement regarding Status of implementation of recommendations contained in the Sixteenth Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel on Demands for Grants (2021-22) pertaining to the Ministry of Coal.

Status of implementation of recommendations contained in the Fifteenth Report of the Department-related Parliamentary Standing Committee on Water Resources

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI BISHWESWAR TUDU): Sir, I lay a Statement regarding Status of implementation of recommendations contained in the Fifteenth Report of the Department-related Parliamentary Standing Committee on Water Resources on Demands for Grants (2022-23) pertaining to the Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti.

...(Interruptions)...

GOVERNMENT BILLS

SHRI DEREK O'BRIEN Derek (West Bengal): Sir, thank you so much. You are very kind, Sir. You are very kind and generous on Monday afternoon. Sir, I draw your attention to a point of order. Page 92, I am coming to the Rule Book. If you open

page 92, you see, in the last six years, not even one issue under Rule 267 -- which the Opposition has raised -- has been accepted by this Government. Not even one! Today, we are raising on ED. Today, we are raising the issue of our colleague, Shri Sanjay Raut. Not even one! ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): All right. ...*(Interruptions)*..

SHRI DEREK O'BRIEN: There is a rape in Gujarat. ...*(Interruptions)*.. It is.. ...*(Interruptions)*.. सर, 6 साल हो गए हैं ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Chairman has already given his decision. ...*(Interruptions)*.. It is up to Mr. Chairman and Mr. Chairman has already given his ruling. ...*(Interruptions)*..

श्री देरेक ओब्राईन : सर, 6 साल हो गए हैं...*(व्यवधान)*... सर, लास्ट नोटबंदी में हुआ था। ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): So, we should not question his ruling. Now, the hon. Minister. ...*(Interruptions)*..

SHRI DEREK O'BRIEN: Sir, on Rule 267. ...*(Interruptions)*... We move to the Rule. ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Minister to reply. ...*(Interruptions)*..

***The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022**

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. JAISHANKAR): Mr. Vice-Chairman, Sir, we have had a prolonged discussion on the Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Amendment Bill, 2022. ...*(Interruptions)*.. I compliment all the Members who have spoken. And, I know that there has been a unanimous support for the Bill. A majority of the Members have actually made common points. ...*(Interruptions)*.. Very

* Further consideration continued on a motion moved on 19.07.2022.

briefly, all Members have recognised that terrorism is a serious threat, that weapons of mass destruction are a serious threat, that there is a gap in the law. Currently, the law covers only trading; it does not cover financing. ...*(Interruptions)*.. This gap needs to be filled because the Recommendation 7 of the Financial Action Task Force requires all countries including us to ensure that financing for WMD-related activities is prohibited. ...*(Interruptions)*.. Keeping in mind the lacunae of the current law, we have brought this amendment.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please go to your seats. ...*(Interruptions)*..

SHRI S. JAISHANKAR: I believe this is good for the security of the country, this is good for the reputation of the country. I would commend the Amendment for the consideration of the House. Thank you, Sir. ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put the motion moved by Shri S. Jaishankar to vote. ...*(Interruptions)*..

The question is:

"That the Bill to amend the Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005, as passed by Lok Sabha, be taken into consideration."

The motion was adopted.

SHRI ELAMARAM KAREEM (Kerala): Division, please. ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): We shall now take up Clause-by-Clause consideration of the Bill. In Clause 2, there are two Amendments; Amendments (Nos.1 and 2) by Dr. John Brittas.

Dr. John Brittas, are you moving your Amendments? ...*(Interruptions)*..

Clause 2: Insertion of New Section 12 A

DR. JOHN BRITTAS (Kerala): Sir, I move:

1. That at page 2, *after* line 20, the following proviso be *inserted*, namely:-

“Provided that notwithstanding anything contained in Section 22, a party aggrieved by any actions as per sub-section (2)(a) shall be entitled to prove otherwise by resorting to legal remedies by approaching courts of competent jurisdiction.”

2. That at page 2, line 22, *for* the words “who has been assigned the power under”, the words “referred to in” be *substituted*.

The question was put and the motion was negatived.

SHRI ELAMARAM KAREEM: Sir, division. ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please...
...*(Interruptions)*..

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, Shri S. Jaishankar to move that the Bill be passed.

SHRI S. JAISHANKAR: Sir, I move:

That the Bill be passed.

The question was put and the motion was adopted.

...*(Interruptions)*..

The Indian Antarctic Bill, 2022

and

Amendment for reference of the Indian Antarctic Bill, 2022 to Select Committee

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, we will take up the Indian Antarctic Bill, 2022. ...*(Interruptions)*... Dr. Jitendra Singh to move a motion for consideration of the Indian Antarctic Bill, 2022. ...*(Interruptions)*...

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I move:

"That the Bill to provide for the national measures for protecting the Antarctic environment and dependent and associated ecosystems and to give effect to the Antarctic Treaty, the Convention on the Conservation of Antarctic Marine Living Resources and to the Protocol on Environmental Protection to the Antarctic Treaty and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration."

...(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Minister, do you want to say something on this Bill? ...(Interruptions)...

DR. JITENDRA SINGH: Sir, the Lok Sabha has already passed this Bill. ...(Interruptions)... As we all know, Antarctica is a very unique land with its area of 14 million square kilometres. ...(Interruptions)... It is virtually a 'no man's land' but has certain constraints of geo-politics. ...(Interruptions)... We have four Treaties in place as far as the Antarctic continent is concerned, that is, Antarctic Treaty, the Convention on the Conservation of Antarctic Marine Living Resources and to the Protocol on Environmental Protection to the Antarctic Treaty. ...(Interruptions)... Now, as far as the Antarctic Treaty is concerned, it was signed in 1959. ...(Interruptions)... India became a signatory in 1983, and of the total 54 countries or the nations which are signatory to this treaty, India is among those 29 who have a consultative status, and, on the consultative members, it is mandatory that they bring in a law which is(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No point of order when the Members are in the Well. If everybody goes back to his seat, I will allow you. ...(Interruptions)...

DR. JITENDRA SINGH: As we all know, India has two establishments over there, one 'the *Maitri*' and the other 'the *Bharati*.' ...*(Interruptions)*... and, therefore, in order to take view ...*(Interruptions)*... of any inappropriate or offensive act happening over there, I seek the endorsement of this House, as also already proposed by the lower House, that a Bill, a legislation may be brought in so that the Indian law would be applicable on the Indian jurisdiction therein. ...*(Interruptions)*... After the legislation is passed, a Committee would be constituted to frame the rules. ...*(Interruptions)*... I, therefore, request that the Bill may be considered and passed. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I have told, you all will have to go to your own seats, and then I will allow the point of order. ...*(Interruptions)*... You go to your seats. ...*(Interruptions)*... You go to your seats. You go to your respective seats. ...*(Interruptions)*... You cannot sit anywhere. ...*(Interruptions)*... You have to go to your respective seats, and I will listen to you. ...*(Interruptions)*... Mr. Siva, I will listen to you. Let the House be in order. ...*(Interruptions)*... I will listen to you, Mr. Siva. ...*(Interruptions)*...

So, the motion moved. ...*(Interruptions)*... There is one amendment by Dr. John Brittas for reference of the Indian Antarctic Bill, 2022 as passed by Lok Sabha to a Select Committee of the Rajya Sabha. ...*(Interruptions)*... Mr. John Brittas, are you moving your amendment? ...*(Interruptions)*...

DR. JOHN BRITTAS (Kerala): Yes, Sir, I am moving the amendment. I move:

"That the Bill to provide for the national measures for protecting the Antarctic environment and dependent and associated ecosystems and to give effect to the Antarctic Treaty, the Convention on the Conservation of Antarctic Marine Living Resources and to the Protocol on Environmental Protection to the Antarctic Treaty and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be referred to a Select committee of the Rajya Sabha, consisting of the following Members:-

1. Shri Bikash Ranjan Bhattacharyya
2. Dr. John Brittas
3. Prof. Manoj Kumar Jha
4. Shri Jose K. Mani
5. Shri A.A. Rahim

6. Shri Tiruchi Siva
7. Dr. V. Sivadasan
8. Shri K.C. Venugopal

with instructions to report by the last day of the first week of the next Session (258th) of the Rajya Sabha." ...(*Interruptions*)...

The questions were proposed.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): All right. Very good. ...(*Interruptions*)... So, the motion for consideration of the Bill and the amendment moved thereto are now open for discussion. Members desiring to speak, they can speak. ...(*Interruptions*)... I have allowed you. ...(*Interruptions*)... Dr. John Brittas has moved an amendment. ...(*Interruptions*)... He has the right. He has the right. ...(*Interruptions*)... He has moved the amendment. ...(*Interruptions*)... Don't shout. Please go to your own seats. ...(*Interruptions*)... Dr. Brittas has moved his amendment. ...(*Interruptions*)... He has the first opportunity. ...(*Interruptions*)... Now, you can raise your point of order, and you all go to your seats. ...(*Interruptions*)...

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Vice-Chairman Sir, our energy is unnecessarily being spent... ...(*Interruptions*)... * I need to express our grievances. ...(*Interruptions*)...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Siva, under which Rule? ...(*Interruptions*)...

SHRI TIRUCHI SIVA: Sir, it is under Rule 258. Shall I read it out?

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please read it out. ...(*Interruptions*)...

SHRI TIRUCHI SIVA: You know Rule 258. I have to read it out again and again. It states, "Any member may at any time submit a point of order for the decision of the Chairman, but in doing so, shall confine himself to stating the point." Yes, I am confining myself to the point. ...(*Interruptions*)... Sir, when the Weapons of Mass

* Expunged as ordered by the Chair.

Destruction and their Delivery Systems Bill was passed... *...(Interruptions)...* The Chair has allowed me. Why are you interfering? Why are you interfering? *...(Interruptions)...* It is my point of order *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please address the Chair. *...(Interruptions)...* Please address the Chair. *...(Interruptions)...*

SHRI TIRUCHI SIVA: Sir, I am addressing the Chair. *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You are not addressing the Chair. You are addressing others. You may address the Chair. *...(Interruptions)...*

SHRI TIRUCHI SIVA: Sir, I am addressing you. When the Bill was put to voice vote, Shri Elamaram Kareem stood up and asked for division. * The Bill was passed without giving respect to a Member's points of view. He raised a valid point. *...(Interruptions)...* Sir, he wanted a division. The Chair should have given equal importance to us. What are we shouting for? *...(Interruptions)...* You passed the Bill, and when the House was in order, the next Bill was taken up. *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please be seated. Let me react to Shri Elamaram Kareem's point. *...(Interruptions)...*

Please be seated.

SHRI ELAMARAM KAREEM (Kerala): Sir, I asked for division repeatedly, but you did not hear that. *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I could not hear. *...(Interruptions)...*

SHRI ELAMARAM KAREEM: Sir, I was on my seat. *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Members were in the Well of the House, saying all sorts of things and shouting. *...(Interruptions)...*

* Expunged as ordered by the Chair.

SHRI ELAMARAM KAREEM: Sir, when I was asking for division, how could you pass the Bill? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You cannot raise a point of order from the Well of the House. You cannot demand a division from the Well of the House. ...*(Interruptions)*...

SHRI ELAMARAM KAREEM: Sir, I was speaking from my seat. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You cannot demand a division from the Well of the House. ...*(Interruptions)*... You should have requested your colleagues to maintain order. All of them were in the Well of the House. ...*(Interruptions)*... When Mr. Siva wanted to raise a point of order, I heard him. When Mr. Derek O'Brien wanted to raise a point of order, I heard him. ...*(Interruptions)*... But when the House is not in order, when all of you are in the Well of the House, in a disorderly manner, how can I allow a division? It was not heard. ...*(Interruptions)*... Let me make it clear. ...*(Interruptions)*... You may go back to your seats. Only then would I allow you. ...*(Interruptions)*... You are disturbing your own Leader of the Opposition. The Congress Party is disturbing its own Leader of the Opposition. You are not allowing him to speak. ...*(Interruptions)*... The Leader of the Opposition wants to speak, but you are not allowing him ... *(Interruptions)*... The Congress Party is not allowing him to speak. ...*(Interruptions)*... Go back to your seats. You are disturbing the Leader of the Opposition. The Congress Party is disturbing its own leader, the Leader of the Opposition. ...*(Interruptions)*... How can the House function like this?

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : एक चीज़ तो यह है कि * और जब हाउस ऑर्डर में नहीं था तो उस वक्त आप इधर के मेम्बर को बोलते हैं कि प्वाइंट ऑफ ऑर्डर के लिए आप पहले हाउस क्लियर करो, उसके बाद बोलो। * That is one thing. Secondly, I wish to draw your attention to a matter of grave procedural irregularity. I have addressed a letter on 29th July, 2022 in this regard, wherein I had drawn attention to the fact that reference made by Shrimati Nirmla Sitharaman and Shri Piyush Goyal on 28th July, 2022 to Shrimati Sonia Gandhi, who is a Member of the other House, is in gross violation of

* Expunged as ordered by the Chair.

the time-honoured parliamentary convention. I had sought expunction of those words, of the aforementioned reference made by Shrimati Nirmala Sitharaman and Shri Piyush Goyal, and also sought their apology. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Chairman will look into the record. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: * ...*(Interruptions)*... I have written a letter on 29th. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You cannot defy Mr. Chairman. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: I have written a letter on 29th. ...*(Interruptions)*... *

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): It is under consideration of Mr. Chairman. ...*(Interruptions)*... Leave it at that. ...*(Interruptions)*... It is under consideration of Mr. Chairman. Leave it at that. ...*(Interruptions)*... Thank you very much. ...*(Interruptions)*... Now, the Leader of the House ...*(Interruptions)*...

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, the Leader of the Opposition is casting aspersion on the Chair. ...*(Interruptions)*... The hon. Chair is fair. ...*(Interruptions)*... It is unfortunate that the Leader of the Opposition is alleging that * ...*(Interruptions)*... None of our Members was responsible for disorder. ...*(Interruptions)*... The Members of the Opposition are creating disorder and then raising a point of order. ...*(Interruptions)*... I think the Opposition should not take this dilatory tactics. ...*(Interruptions)*... We have agreed for a debate on price rise. ...*(Interruptions)*... The assurance of the collective Opposition was that once the price rise discussion starts, they will allow the House to run normally. ...*(Interruptions)*... I think it is high time the Opposition stops running away from the debate on price rise. ...*(Interruptions)*... I think the Opposition does not want a debate on price rise. ...*(Interruptions)*... They know that they are in the dock. ...*(Interruptions)*... They know that this Government has taken effective steps to stop price rise and reduce the burden of inflation on the common man. ...*(Interruptions)*... It is the opposition-ruled States who have not yet reduced the

* Expunged as ordered by the Chair.

VAT on petrol and diesel. ...*(Interruptions)*... They know very well that they are responsible, in their States, for the price rise. ...*(Interruptions)*... Therefore, the Opposition is running away from the debate on price rise and raising all these issues. ...*(Interruptions)*... They should sit in their seats and allow discussion and debate; they can have a division also. ...*(Interruptions)*... They should stop casting aspersion on the Chair. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): All right. ...*(Interruptions)*... Hon. Leader of the Opposition has raised an issue and the Leader of the House has properly replied to it. ...*(Interruptions)*... So, the debate on price rise will be taken up tomorrow. ...*(Interruptions)*... The Leader of the House has already promised that the debate on price rise will be held tomorrow. ...*(Interruptions)*... Now, you go to your seats. ...*(Interruptions)*... Shri Nadimul Haque, please speak on the Bill. ...*(Interruptions)*... I have called Shri Nadimul Haque, not you. ...*(Interruptions)*...

DR. SANTANU SEN (West Bengal): I have a point of order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No point of order when the House is in disorder. ...*(Interruptions)*... If they go to their seats, then there can be a point of order. ...*(Interruptions)*.. How can there be a point of order when the House is in disorder? ...*(Interruptions)*...

SHRI MD. NADIMUL HAQUE (West Bengal): When the House is not in order, how can we debate on this Bill? ...*(Interruptions)*...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : महँगाई के विषय पर कल चर्चा होगी। ...*(व्यवधान)*... आप अपनी सीट पर जाइए।...*(व्यवधान)*...

SHRI MD. NADIMUL HAQUE: Members are sitting in the Well. ...*(Interruptions)*..

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You may appeal to your own Members. ...*(Interruptions)*...

SHRI MD. NADIMUL HAQUE: When the Members are sitting in the Well of the House, how can you allow the discussion on the Bill? ...*(Interruptions)*... How can you

allow? ...*(Interruptions)*... Members are asking for a point of order. ...*(Interruptions)*... They are sitting in the Well of the House. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I cannot take any point of order when the Members are sitting here. ...*(Interruptions)*... It cannot go simultaneously. ...*(Interruptions)*... You create disorder and then you want to raise a point of order. ...*(Interruptions)*... There is no point of order in the middle of this disorder. ...*(Interruptions)*...

SHRI MD. NADIMUL HAQUE: How can you allow? ...*(Interruptions)*... * ...*(Interruptions)*... The House is not in order. ...*(Interruptions)*... How can you allow?

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): So, will you speak?

SHRI MD. NADIMUL HAQUE: I am speaking, Sir. ...*(Interruptions)*... I am speaking on it.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): So, please speak on the Bill.

SHRI MD. NADIMUL HAQUE: I am speaking, but the House is not in order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No, that is not the subject. You speak on the subject. ...*(Interruptions)*...

SHRI MD. NADIMUL HAQUE: All the leaders of the House are sitting in the Well. ...*(Interruptions)*... Please bring the House in order. My leader is sitting over there. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): They are your own Members. You appeal to them so that they can go. ...*(Interruptions)*...

SHRI MD. NADIMUL HAQUE: Please bring the House in order, Sir. ...*(Interruptions)*...

* Expunged as ordered by the Chair.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, I am calling the next speaker, Shri M. Mohamed Abdulla - not present. ...*(Interruptions)*...

SHRI MD. NADIMUL HAQUE: # ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Then, Shri Sujeet Kumar to speak on this Bill. ...*(Interruptions)*...

SHRI JOHN BRITTAS: Sir, I have a point of order under Rule 252. ...*(Interruptions)*... I had asked for a division. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No point of order when the House is in disorder, and you have to go to your seat. ...*(Interruptions)*... Everybody will have to go to their seats. Then only...*(Interruptions)*... Mr. Sujeet Kumar...*(Interruptions)*... Mr. Sujeet Kumar, only your speech will go on record. ...*(Interruptions)*... Nothing else will go on record. Only Mr. Sujeet Kumar's speech will go on record. ...*(Interruptions)*...

SHRI SUJEET KUMAR (Odisha): Sir, I stand here on behalf of my Party to support the Bill because it is very much in the interest of the nation. We have two permanent stations in Antarctica -- Maitri and Bharati. We had one station called Dakshin Gangotri way back in 1980s. ...*(Interruptions)*...

Various countries are engaging in various kinds of activities in Antarctica, just like we do. India is a signatory to the Antarctica Treaty amongst the 54 countries that are signatories to the Treaty. India is also a Member of the National Antarctic Programme called COMNAP, and Scientific Committee of Antarctica Research. ...*(Interruptions)*... These are very important international platforms which show the significance and the clout of India in Antarctica. Now, why is there a need for this Bill? ...*(Interruptions)*... Sir, out of the 54 countries, 27 countries have enacted their domestic legislations to regulate activities in Antarctica. ...*(Interruptions)*...

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): *

SHRI SUJEET KUMAR: Now, the responsibility for undertaking any activity in Antarctica, whether it is fishing or whether it is logistics or whether it is scientific

Expunged as ordered by the Chair.

* Not recorded.

research, lies with the country that sets up the station in Antarctica. ...*(Interruptions)*... Hence, there is a need for this Bill.

SHRIMATI JAYA BACHCHAN: *

SHRI SUJEET KUMAR: As we all know, climate change is also a reality now and the activities and the research programme of India in Antarctica is only going to increase. In the future, we also anticipate that there will be a lot of shipping, lot of tourism from India going to Antarctica. ...*(Interruptions)*... As of now, there is no shipping or tourism allowed in Antarctica from India, but in the future, when it is allowed, then, I think, there will definitely be a need to regulate these activities as per the international norms and international conventions. ...*(Interruptions)*... Hence, there is a need for this domestic legislation. This is also in sync with the emergence of India as a major global power in various sectors. Now, why and how this framework will be in India's interest? First of all, this will lead to standardization of environmental clarity...*(Interruptions)*...

SHRIMATI JAYA BACHCHAN: *

SHRI SUJEET KUMAR: It will lead to standardization of environmental clarity in tune with the domestic environmental legislations. Secondly, it will give a huge boost to domestic research, scientific research and I have said this time and again that we, as a nation, spend very less on research. As a nation, we spend only 0.7 per cent of our GDP on scientific research. So, I think, this Bill, when enacted into an Act, will give a boost to scientific research in our country. ...*(Interruptions)*... Hence, we welcome this Bill.

Finally, when the world is looking at alternate logistics network, alternate supply chain, I think, India has a great opportunity to emerge as a supply chain provider of the world. So, our shipping industry will also get a boost when there is regulation and when we are in tune with global conventions and norms. ...*(Interruptions)*... So, all in all, I think, this is a wonderful Bill which will help India realise its dream of becoming a five trillion dollar economy. ...*(Interruptions)*... It will give boost to scientific research and it will finally give a boost to our scientific community. Thank you, Sir.

* Not recorded.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Next speaker is Shri Niranjan Reddy Sirgaapoor. ...*(Interruptions)*... Hon. Members, please do not disturb. It is his maiden speech. ...*(Interruptions)*... Please speak. As it is your maiden speech, you can take your time. I will allow you. ...*(Interruptions)*...

SHRI NIRANJAN REDDY SIRGAPOOR (Andhra Pradesh): Mr. Vice-Chairman, Sir, first of all, I thank you for giving me the opportunity to participate in the discussion on this Bill. ...*(Interruptions)*... Sir, this is my first opportunity to speak in this august House. So, I want to start my speech by thanking the person who made it possible for me to come to this House and address this great House, that is, my Chief Minister, Shri Jagan Mohan Reddy. ...*(Interruptions)*...

Sir, I stand here to support the Bill on behalf of my party because this is a Bill that shows India as a consultative partner. India is amongst the only 29 consultative partners that has been accorded a status to be consulted with regard to the actions in Antarctica. ...*(Interruptions)*... I commend the Government for bringing this Bill because in the special capacity as a consultative partner, I think, it is our responsibility to ensure that we do the environmentally important activities. ...*(Interruptions)*... Sir, while I support the Bill entirely, on three or four aspects, I have a few constructive suggestions for the Government and the hon. Minister. Sir, if I may have the hon. Minister's attention... ...*(Interruptions)*... Sir, I have three or four constructive suggestions, which, I think, will improve the Bill.

Sir, my first suggestion is with regard to the extent and applicability of the Act. I think, unwittingly, the Act seems to confine itself only to expeditions that are undertaken by the Indian Government. ...*(Interruptions)*... Sir, if I may draw your attention to two clauses. Clause 2 deals with the applicability and Clause 3(1) (k) defines Indian expedition to mean a journey undertaken by any person or persons to the Antarctica organised by India. ...*(Interruptions)*... Sir, as a lawyer, I can understand that this expression can be understood to mean that if it is the Government that is undertaking an expedition, only then, this Act would be applicable. While from the Statement of Objects and Reasons, I see that the intention seems to be that this Act must be made applicable to whoever is travelling from India on a permit given by our country under this Act, which also brings in tour operators. ...*(Interruptions)*... So, a small clarification is required. Some countries have a feature which mentions, 'permit granted under this Act'. So, if these words are added, any private tour operator, any private expedition, any private research organization will be covered because they will be taking the permit under this Act,

and, they will not be able to say that Act as it stands does not apply to private players. This is my first suggestion. ...*(Interruptions)*...

Sir, my second suggestion is with regard to the Committee's composition. I have no quarrel with the composition as such. It provides for ten members of the level of Under Secretary or above but it provides for only two scientific or independent experts. ...*(Interruptions)*... Sir, this is an Act which deals with environment and it also requires the Committee to consider environmental aspects. So, my humble suggestion to you is to consider increasing the number of independent experts to four or five because they may be able to assist the Committee better. ...*(Interruptions)*...

Sir, my third suggestion is with regard to the functioning of the Committee. ...*(Interruptions)*... Clause 25 provides that the Committee will also monitor the activities in relation to permits granted. ...*(Interruptions)*... That is a very salutary feature because it is not a committee that is only going to be granting permits and doing nothing more. ...*(Interruptions)*... So, if the committee has to monitor, I find one small lacuna in the Act which is that there is no provision made for any permit holders after completing their expedition to come back and submit a compliance report. ...*(Interruptions)*... So, Sir, if you can bring in a feature that whoever is permitted, the permit is for a particular length of time; after the length of time, they are required to come back and submit a compliance report. ...*(Interruptions)*... then the committee would be able to monitor it. You have a similar feature with regard to Clause 38 where for waste disposal requirement, they have to come back and submit a compliance report. ...*(Interruptions)*... So, it is a part of the Act but it is there only for waste and sewage disposal. It is not there in relation to the other conditions which can be laid down as a part of granting the permit itself. ...*(Interruptions)*...

Sir, the next suggestion I have, and I think this is going to be a little critical for the functioning of the Act, is on the permit granted under Clause 27. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Hon. Member, please address the Chair.

SHRI NIRANJAN REDDY SIRGAPOOR: I am sorry, Sir. My apologies. Sir, Clause 27 provides for the permit which is to be granted. ...*(Interruptions)*... It provides for three steps for a person seeking permit. Even if it is a tour operator undertaking a tour or any scientific expedition, our Act is a little cumbersome because it is providing for three different steps. ...*(Interruptions)*... If I may show Clause 27 and if I seek your indulgence to refer to it very briefly, step number one is, whoever is applying for

grant of any permit must undertake one environment impact assessment under Clause 27 (5). ...*(Interruptions)*... After he makes that assessment, he will then make an application to the committee. The committee will then decide if this would have any minor or transitory impact on environment. ...*(Interruptions)*... If it so feels, then in the next step, it will ask these persons to undertake an initial environment assessment study. After that initial environment assessment is done, if they find that it is likely to cause more damage, they will ask them to submit a comprehensive environment assessment. ...*(Interruptions)*... Sir, I will just take two or three more minutes. I am making some important legal points only for consideration.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Okay. Please conclude.

SHRI NIRANJAN REDDY SIRGAPOOR: Sir, the three-stage process is slightly removed from comparable international legislations like the U.K. and the U.S. where the U.S. provides that in the first instance if the person starting the project himself knows that this is likely to cause considerable damage, more than the normal damage, he can directly apply by saying that I have undertaken this comprehensive environment impact assessment. ...*(Interruptions)*... please consider for the serious one only. Otherwise, now, if someone wants to carry out any expedition which may have more than minor consequences, three-stage process is provided. ...*(Interruptions)*... And, in the comparable laws, if the first study reports that it is likely to cause less than minor damage, then the expedition can start straightaway. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your party time is over. But since you are a new Member and this is your maiden speech, I allow you more time. ...*(Interruptions)*...

SHRI NIRANJAN REDDY SIRGAPOOR: I am going to take only one or two more minutes. I don't want to claim that privilege and waste the House's time. ...*(Interruptions)*...

Sir, the last of my suggestions is with regard to the court's jurisdiction. Sir, we have to constitute special courts under Clause 48, and very importantly, I commend the Government for thinking through this. In Clause 48 (5), it provides that even if an offence is committed on the Antarctica glacier or the lands, it will be deemed that it has been committed in India. ...*(Interruptions)*... This is very important so that it

takes away any allegations of extra territorial application. By law, it can be deemed to have been committed in India. ...*(Interruptions)*... But, while we make this provision in Clause 48 (5), I find that we are missing out a similar provision under Clause 48 (6). ...*(Interruptions)*... Clause 48 (6), again, is a very important feature where you provide to say that apart from any offence under this Act, if a person is committing any other offence, the special court can try the other offence also. ...*(Interruptions)*... You are providing for the other offence also to be tried...*(Interruptions)*... But the Bill does not provide that even that offence will be deemed to have been committed within the territory of India. ...*(Interruptions)*... If it provides that it will be deemed to be committed like under Clause 48 (5), then there won't be a problem. ...*(Interruptions)*... Otherwise, tomorrow someone might say that an offence under this Act can be tried in India because Clause 48(5) provides for it. ...*(Interruptions)*... But an offence under IPC or some other provision cannot be tried in India because Clause 48(6) does not provide for it. ...*(Interruptions)*... I have completed my suggestions on the legality of the Bill.

Sir, this is a forward-looking Bill. It is a timely Bill. It espouses the cause of environment and establishes India as an environmentally responsible State. In the global order that we are seeking to achieve where we want to be the forerunner of environmental issues, this is a very, very important Bill.

Sir, I would conclude by only making one more request. This is a very salutary Bill in respect of any expedition to Antarctica. We have a few ecologically sensitive areas in the immediate neighbourhood of India. We have Andaman corals and we have Lakshadweep. I am suggesting that the Government may consider taking a cue from what we are doing in respect of Antarctica Bill and we can come up with some other Bill to protect the ecologically sensitive regions in our immediate vicinity which are also a part of our territory. Thank you, Sir, for granting me the opportunity.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The next speaker is Shri A.A. Rahim. ...*(Interruptions)*... It looks like he is not going to speak. ...*(Interruptions)*... The next speaker is Shri G.K. Vasani.

SHRI G.K. VASANI (Tamil Nadu): Sir, the aim of the Bill is to take national preventive measures to protect the environment of Antarctica...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Sanjay Singh, please go to your seat. ...*(Interruptions)*... Don't disturb the Member. ...*(Interruptions)*...

SHRI G.K. VASAN: The Bill provides a comprehensive list of...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Don't disturb the Member. ...*(Interruptions)*...

SHRI G.K. VASAN: This includes people for scientific expedition as well as individuals, companies...*(Interruptions)*... The Bill is the need of the hour not only for our country but also for the world. I extend my support to this Bill. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, point of order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shrimati Priyanka Chaturvedi. ...*(Interruptions)*... Not present. ...*(Interruptions)*... Shri Ramji...*(Interruptions)*... Prof. Ram Gopal Yadav. ...*(Interruptions)*... Absent. ...*(Interruptions)*... Shri Abdul Wahab. ...*(Interruptions)*...

SHRI ABDUL WAHAB (Kerala): Sir, we are talking about climate change in Antarctica. ...*(Interruptions)*... But I am asking about the democratic climate in India. ...*(Interruptions)*... First you bring democratic climate in India in order, then we can talk about Antarctica climate. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Speak on the subject. ...*(Interruptions)*... The next speaker is Shrimati Vandana Chavan.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, there is so much disruption in the House and we are not getting a chance to speak. ...*(Interruptions)*... सर, ईडी का मिसयूज हो रहा है।...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You are very right. ...*(Interruptions)*... You are disturbing hon. Members. ...*(Interruptions)*... The House is missing good contribution in this House. ...*(Interruptions)*...

SHRIMATI VANDANA CHAVAN: Sir, what about the misuse of ED? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The House is missing the good contribution which could have been made by Shrimati Vandana Chavan ji. ...*(Interruptions)*... The next speaker is Shri Binoy Viswam. ...*(Interruptions)*... He is not speaking. ...*(Interruptions)*... Shri Sushil Kumar Modi.

श्री सुशील कुमार मोदी (बिहार) : उपसभाध्यक्ष महोदय, मैं इंडिया अंटार्कटिक बिल, 2022 के पक्ष में बोलने के लिए खड़ा हुआ हूँ।...**(व्यवधान)**... Antarctica has a history of 140 years. ...*(Interruptions)*... 20वीं शताब्दी के प्रारंभ में अनेक एक्सप्लोरर्स ने समुद्री यात्रा की, लेकिन कोई सफल नहीं हुआ।...**(व्यवधान)**... 15 दिसम्बर, 1911 को रोआल्ड एमंडसन पहली बार साउथ पोल पहुँचा और वहाँ से जिन्दा लौट कर आया।...**(व्यवधान)**... The Antarctic ice sheet is the single largest piece of ice on the earth. अगर साउथ पोल की आइस मेल्ट करने लग जाए, तो पेसिफिक और इंडियन ओशन के बहुत सारे जो आइलैंड्स हैं, वे खतरे में पड़ जाएँगे।...**(व्यवधान)**... उपसभाध्यक्ष महोदय, it is the fifth largest continent on earth with a geographical area of 14 million square kilometres. It is the coldest, driest and windiest continent. वहाँ मुश्किल से हजार-डेढ़ हजार लोगों की आबादी है। ...**(व्यवधान)**... वहाँ जो 40 रिसर्च स्टेशंस हैं, वे लोग साल भर वहीं पर काम करते हैं। ...**(व्यवधान)**... जैसा कि बताया गया कि वहाँ पर भारत के भी दो स्टेशंस हैं - 'मैत्री' और 'भारती'। ...**(व्यवधान)**... वहाँ पर टूरिस्ट्स की संख्या, जो 2015 में 36,000 थी, वह बढ़कर 73,000 हो गई है। ...**(व्यवधान)**... उपसभाध्यक्ष महोदय, इस बिल के पास होने के बाद जो मरीन फिशिंग करने का काम है, जिसमें भारत शामिल नहीं हुआ है, उसमें भारत को भी शामिल होने का मौका मिलेगा। ...**(व्यवधान)**... उपसभाध्यक्ष महोदय, भारत सरकार इंस्पेक्शन टीम का गठन कर सकती है। ...**(व्यवधान)**... इस बिल में इंस्पेक्शन का प्रावधान है, पैनल्टी का प्रावधान है। ...**(व्यवधान)**... अगर कोई इन प्रावधानों का उल्लंघन करता है, तो उसके लिए पैनल्टी का प्रावधान है। ...**(व्यवधान)**... इसमें अंटार्कटिका फंड के गठन का भी प्रावधान किया गया है। ...**(व्यवधान)**... साथ ही साथ, अगर कोई प्रावधानों का उल्लंघन करता है, तो डेज़िग्नेटेड कोर्ट्स को यह अधिकार दिया गया है कि वे उस पर कार्रवाई कर सकें। ...**(व्यवधान)**... उपसभाध्यक्ष महोदय, मैं इस बिल का समर्थन करता हूँ और सदन से भी आग्रह करता हूँ कि इस बिल को सर्वसम्मति से पारित करें।

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now, Dr. Thambidurai. ...*(Interruptions)*... Let it be over. Then, I will take it. ...*(Interruptions)*... Dr. Thambidurai.

DR. M. THAMBIDURAI (Tamil Nadu): Sir, the Indian Antarctic Bill, 2022 was introduced in Lok Sabha on 1st April, 2022. ...*(Interruptions)*... The Bill aims to provide for the national measures for protecting the Antarctic environment, dependent and associated ecosystems and to give effect to the Antarctic Treaty, the Convention on the Conservation of Antarctic Marine Living Resources and to the Protocol on

Environment Protection to the Antarctic Treaty and for matters connected therewith. ...*(Interruptions)*...

Sir, we, the AIADMK Party, are supporting the Bill. ...*(Interruptions)*... The only thing is this. The Modi Government has taken a lot of measures and AIADMK has supported all the things. ...*(Interruptions)*... Therefore, the Bill is very important in respect of environmental protection and also for promoting research in Antarctica. ...*(Interruptions)*... Already, we have stations there. The intention of the Government is good. ...*(Interruptions)*... Therefore, the AIADMK Party is supporting the Bill unanimously. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The next speaker is Shri K. Ravindra Kumar. ...*(Interruptions)*...

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I am very thankful to you for allowing me to participate in the discussion on the Indian Antarctic Bill, 2022. ...*(Interruptions)*... I and my Party, TDP, wholly support the Bill. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I have told him that I would allow him. ...*(Interruptions)*...

SHRI KANAKAMEDALA RAVINDRA KUMAR: Sir, Antarctica is a very unique place. ...*(Interruptions)*... The total area of Antarctica is 14 million square kilometres. ...*(Interruptions)*... It is occupied mostly by researchers and scientists. ...*(Interruptions)*... The Bill proposes to prohibit Indian expedition to Antarctica or carrying of certain activities in Antarctica without a permit or the written authorisation of another Party to the Protocol. ...*(Interruptions)*... It also proposes to establish a Committee to be called the Committee on Antarctic Governance and Environmental Protection which shall perform the functions specified therein. ...*(Interruptions)*... It also proposes to provide for inspection in India by an officer designated by the Central Government as an Inspector and to constitute an inspection team to carry out inspections in Antarctica. ...*(Interruptions)*... It also proposes to provide for penalty for contravention of certain provisions of the Bill. ...*(Interruptions)*... It also proposes to provide for the constitution of the fund to be called the Antarctic fund which shall be applied towards the welfare of Antarctic research work and protection of Antarctic environment. ...*(Interruptions)*... It also proposes to provide for Designated Courts and their jurisdiction. ...*(Interruptions)*... The Bill aims to

promoting Antarctica as a natural reserve devoted to science and to ensure that Antarctica does not become an object of discord. ...*(Interruptions)*... Sir, the Bill aims to promoting Antarctica as a natural reserve. ...*(Interruptions)*... With these submissions, once again, I support the Bill. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please go back to your seats. ...*(Interruptions)*... I would take the point of order of Dr. Santanu Sen. ...*(Interruptions)*... Dr. Santanu Sen, do you have a point of order? ...*(Interruptions)*... Under what rule? ...*(Interruptions)*...

DR. SANTANU SEN (West Bengal): Sir, I have a point of order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Firstly, you go back to your seats; otherwise I will not....*(Interruptions)*... No. ...*(Interruptions)*... I cannot take point of order until and unless you go to your seats. ...*(Interruptions)*... You go to your seat. ...*(Interruptions)*... How can I take? ...*(Interruptions)*... It is a disorder. ...*(Interruptions)*... There has to be order and then I will take the point of order. ...*(Interruptions)*... Dr. Santanu Sen. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, one second. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You go back to your seats. ...*(Interruptions)*... I have to hear Dr. Santanu Sen. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*... No, no; not here. ...*(Interruptions)*... No. ...*(Interruptions)*... This is not your place. ...*(Interruptions)*... You are an hon. Member. ...*(Interruptions)*... You have been allotted a seat there. ...*(Interruptions)*... Do not bring dishonour to this House. ...*(Interruptions)*... Do not bring dishonour to this House Mr. Sanjay Singh. ...*(Interruptions)*... Go to your seat. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, one second. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Go to your seats. ...*(Interruptions)*... I have allowed Dr. Santanu Sen. ...*(Interruptions)*... I have allowed Dr. Santanu Sen provided you all go to your seats. ...*(Interruptions)*... You all go to your seats. ...*(Interruptions)*... I cannot take. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, there is my point of order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You are bringing dishonour to this House. ...*(Interruptions)*... How can I say that you are honourable? ...*(Interruptions)*... You are bringing dishonour to this House. ...*(Interruptions)*... Dr. Santanu Sen. ...*(Interruptions)*... आप लोग अपनी सीट्स पर जाइए। ...*(व्यवधान)*... You allow him. ...*(Interruptions)*... You go back to your seats. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, one second. ...*(Interruptions)*... My point of order.....*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Dr. Santanu Sen, I have allowed you but your own Members are not allowing you. ...*(Interruptions)*... Your own Members are disturbing you. ...*(Interruptions)*... Dr. Santanu Sen, please raise your point of order. ...*(Interruptions)*... Please raise your point of order. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, my point of order is under Rule 258. ...*(Interruptions)*... One second. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your own Members are disturbing you. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, you listen to me. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): They have to go back to their seats. ...*(Interruptions)*... You call your Party Members to go back to their seats. ...*(Interruptions)*... You go back to your seats; then only I can hear him. ...*(Interruptions)*... Nobody is hearing anything. ...*(Interruptions)*...

DR. SANTANU SEN: You can listen to me, Sir. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I am listening to you but others are not listening to you. ...*(Interruptions)*... I am listening to you. ...*(Interruptions)*... Your own Members are not listening to you. ...*(Interruptions)*...

DR. SANTANU SEN: One second. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Your own Members are not listening. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, they are silent now. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I am listening to you. ...*(Interruptions)*... Dr. Santanu Sen, I have allowed you. ...*(Interruptions)*... I am listening but your own Members are not listening. ...*(Interruptions)*... You make an appeal to your own Members so that they can go to.....*(Interruptions)*...

DR. SANTANU SEN: Sir, please do not.....*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You appeal to your Leader. ...*(Interruptions)*... You appeal to your Leader so that you can get some time. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, you may remain silent; they are listening to me. ...*(Interruptions)*... They are listening to me, you may kindly remain silent. ...*(Interruptions)*... My point of order is under Rule 258. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): But you ask your Members to go to their seats. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, my point of order is under Rule 258. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I am hearing you but they are not hearing you. ...*(Interruptions)*...

DR. SANTANU SEN: They are listening to me. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You go to your seat and.....*(Interruptions)*... Please go. ...*(Interruptions)*... Please go to your seat. ...*(Interruptions)*... Let Dr. Santanu Sen speak. ...*(Interruptions)*... Let Dr. Santanu Sen raise his point of order. ...*(Interruptions)*... He is not being able to do that because of his own Members. ...*(Interruptions)*... Because his own Party Members are disturbing Dr. Santanu Sen. ...*(Interruptions)*... So, you go back to your seats. ...*(Interruptions)*...

DR. SANTANU SEN: They are not disturbing now. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please go back to your seat and listen to the Member. ...*(Interruptions)*...

DR. SANTANU SEN: They are not disturbing now. ...*(Interruptions)*... My point of order is.....*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): No. ...*(Interruptions)*... It is disturbing others because they are.....*(Interruptions)*... Let them go to their seat. ...*(Interruptions)*... No, no. ...*(Interruptions)*... This is.....*(Interruptions)*...

DR. SANTANU SEN: Sir, they are not shouting. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): They are disturbing the Chair. ...*(Interruptions)*... How can I listen to you? ...*(Interruptions)*...

DR. SANTANU SEN: How are you listening the.....*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): They are disturbing the Chair, how can I listen to you? ...*(Interruptions)*...

DR. SANTANU SEN: How are you listening to the discussion? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): How can I listen to you when your own Members are disturbing? ...*(Interruptions)*... They are bringing disorder. ...*(Interruptions)*... They are not listening to you. ...*(Interruptions)*... Your own Members are not listening to you. ...*(Interruptions)*...

DR. SANTANU SEN: Then, how are you listening to the discussion on the Bill? ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Please go back to your seats. ...*(Interruptions)*... No. ...*(Interruptions)*... I have allowed Dr. Santanu Sen. ...*(Interruptions)*... You please go back to your seat. ...*(Interruptions)*... I have allowed Dr. Santanu Sen. ...*(Interruptions)*... Please go back to your seats. ...*(Interruptions)*... In a disorderly manner, I cannot listen to the point of order. ...*(Interruptions)*... Yes. ...*(Interruptions)*... I cannot. ...*(Interruptions)*... In that case,

go back to your seats. ...*(Interruptions)*... I am giving you one minute. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, my point of order is under Rule 258. ...*(Interruptions)*... I have seen...*(Interruptions)*...

उपसभाध्यक्ष (श्री भुबनेश्वर कालिता) : आप सभी अपनी-अपनी सीट पर जाइए। ...*(व्यवधान)*... They are not listening to you. ...*(Interruptions)*... You request them. ...*(Interruptions)*...

DR. SANTANU SEN: Sir, I have seen the...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Nothing can be heard, Dr. Santanu Sen. ...*(Interruptions)*...Your Members are disturbing. ...*(Interruptions)*... Your Members are disturbing. ...*(Interruptions)*... I will listen to you once the House is in order. ...*(Interruptions)*... Now I will take the Bill. ...*(Interruptions)*... I shall now put the Amendment moved by Dr. John Brittas for reference of the Indian Antarctic Bill, 2022, as passed by Lok Sabha, to a Select Committee of Rajya Sabha to vote. ...*(Interruptions)*... Dr. John Brittas. ...*(Interruptions)*...

DR. JOHN BRITTAS: Sir, I am pressing. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Have you moved it? ...*(Interruptions)*...

DR. JOHN BRITTAS: Yes, Sir. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I have heard the Amendment of Dr. John Brittas. Mr. Minister, do you want to say something?

DR. JITENDRA SINGH: Sir, I request the Chair to move the Bill for being passed. I have carefully listened to all the speakers. I thank them; Shri Sujeet Kumar, Shri Niranjana Reddy Sirgapor, Shri Sushil Kumar Modi, Dr. M. Thambidurai, Shri Kanakamedala Ravindra Kumar. ...*(Interruptions)*... Mr. Niranjana Reddy has made some very studied suggestions which have been taken note of. More or less, they are already incorporated in the part of the Bill and when the rules are framed, the rest will be taken in. ...*(Interruptions)*... I request that the Bill passed. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Thank you. I shall first put the Amendment moved by Dr. John Brittas for reference of the Indian Antarctic Bill, 2022, as passed by Lok Sabha, to a Select Committee of the Rajya Sabha to vote.

The question is :

"That the Bill to provide for the national measures for protecting the Antarctic environment and dependent and associated ecosystems and to give effect to the Antarctic Treaty, the Convention on the Conservation of Antarctic Marine Living Resources and to the Protocol on Environmental Protection to the Antarctic Treaty and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be referred to a Select Committee of the Rajya Sabha, consisting of the following Members :-

1. Shri Bikash Ranjan Bhattacharyya
2. Dr. John Brittas
3. Prof. Manoj Kumar Jha
4. Shri Jose K. Mani
5. Shri A.A. Rahim
6. Shri Tiruchi Siva
7. Dr. V. Sivadasan
8. Shri K.C. Venugopal

with instructions to report by the last day of the first week of the next Session (258th) of the Rajya Sabha."

DR. JOHN BRITTAS: Sir, I want division. ...*(Interruptions)*... Sir, I have asked for division. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put the motion moved by Dr. Jitendra Singh to vote. The question is...*(Interruptions)*...

DR. JOHN BRITTAS: Sir, I have asked for division. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Let the lobbies be cleared. There will be division. Let the lobbies be cleared. There will be a division.

3:00 P.M.

AN HON. MEMBER: Sir, a point of order.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The process of division has already started. No point of order, and if you have to take part in the division, go to your seats. ...*(Interruptions)*... Mr. Brittas, you want a division. How can there be a division? ...*(Interruptions)*...

DR. JOHN BRITTAS: Sir, it is your responsibility. ...*(Interruptions)*... It is your responsibility to bring the House in order. I am only an individual Member. ...*(Interruptions)*... How can I say? ...*(Interruptions)*... Let them cooperate.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): You appeal to your Members to cooperate; they are not listening to you. ...*(Interruptions)*...

DR. JOHN BRITTAS: It is your responsibility, it is not the responsibility of the Member. ...*(Interruptions)*... It is your responsibility and the Government should extend cooperation to the Opposition; that matters. ...*(Interruptions)*... Let them cooperate with the Opposition. ...*(Interruptions)*... To bring the House in order is your responsibility. ...*(Interruptions)*... It is not my responsibility.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Unless you go to your seats, I cannot go on with the voting process. ...*(Interruptions)*... Now, no point of order. ...*(Interruptions)*... There is no rule like this. ...*(Interruptions)*... Unless you go to your seats, I cannot proceed with the voting. ...*(Interruptions)*... This is not the procedure. ...*(Interruptions)*... This is not the way. ...*(Interruptions)*... I allowed division. ...*(Interruptions)*... But, what to do? ...*(Interruptions)*... See, Mr. Elamaram Kareem, what the effect is. ...*(Interruptions)*... Now, it looks like there is no demand for division and the Members do not want division. ...*(Interruptions)*... A majority of the Members do not want division; so, I will not go for division now. ...*(Interruptions)*... Once again I put the Amendment moved by Dr. John Brittas for reference of the Indian Antarctic Bill, 2022, as passed by Lok Sabha to a Select Committee of the Rajya Sabha to vote.

The motion was negatived.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Now I put the motion moved by Dr. Jitendra Singh to vote.

The question is:

"That the Bill to provide for the national measures for protecting the Antarctic environment and dependent and associated ecosystems and to give effect to the Antarctic Treaty, the Convention on the Conservation of Antarctic Marine Living Resources and to the Protocol on Environmental Protection to the Antarctic Treaty and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): We shall now take up Clause-by-Clause consideration of the Bill. In Clause 2, there is one Amendment (No.2) by Dr. John Brittas. ...(Interruptions).. Dr. John Brittas, are you moving?

Clause 2-- Application

DR. JOHN BRITTAS: Sir, I move:

2. That at page 2, *for* lines 15 and 16, the following be *substituted*, namely:—

"If such person, entity, vessel or aircraft is part of an Indian expedition to Antarctica or enter or remain in an Indian station in Antarctica under a permit issued under this Act or the written authorisation of another Party to the Protocol and shall include any such vessel or aircraft which is registered in"

The question was put and the motion was negatived.

Clause 2 was added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 3, there are six Amendments; Amendments (Nos.3 & 4) by Dr. John Brittas ...(Interruptions).. Amendments (Nos. 24 to 27) by Shri A.A. Rahim. Dr. Brittas, are you moving the Amendments? ...(Interruptions)..

Clause 3 --Definitions

DR. JOHN BRITTAS: Sir, I move:

3. That at page 3, line 28, for the word "signed", the words "drawn up" be *substituted*.
4. That at page 4, line 8, for the words "came into force", the words "was acceded to by India" be *substituted*.

SHRI A.A. RAHIM (Kerala): Sir, I move:

24. That at page 3, line 9, for the words "fishing and commercial fishing", the words "fishing, commercial fishing and mining" be *substituted*.
25. That at page 3, after line 32, the following be *inserted*, namely:—
“(jj) “emergency plan” means a plan to meet the environmental emergency referred to in section 39 of this Act.”.
26. That at page 4, line 19, after the words "protection of the environment;" , the words "or radioactive waste material" be *inserted*.
27. That at page 4, after line 21, the following be *inserted*, namely:—
“(y) “waste management plan” means the waste management plan referred to in sub-section (3) of section 34 of this Act;

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall first put Amendments (Nos.3 and 4) moved by Dr. John Brittas to vote.

The motion was negatived.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put Amendments (Nos.24 to 27) moved by Shri A.A. Rahim to vote.

The motion was negatived.

Clause 3 was added to the Bill.

Clauses 4 to 7 were added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 8, there are two Amendments; Amendments (Nos.28 and 29) by Shri A.A. Rahim. Are you moving it?

Clause 8-- Permit for certain activities in Antarctica

SHRI A.A. RAHIM: Sir, I move:

28. That at page 5, lines 15, 17, 19, 21 and 30, for the word "intentionally", the words "purposefully or knowingly" be *substituted*.
29. "That at page 5, line 32, after the words "such act was done", the words "as an act of self-defence" be *inserted*.

The question was put and the motion was negatived.

Clause 8 was added to the Bill.

Clauses 9 to 16 were added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Insertion of New Clause 16A. There is one Amendment (No.19) by Dr. V. Sivadasan. Are you moving it?

Insertion of New Clause 16a --Special Permit for introducing Native Species of animals, plants or micro-organism in other Countries

DR. V. SIVADASAN (Kerala): Sir, I move:

19. "That at page 7, *after* clause 16, the following new clause be *inserted*, namely:—

| | |
|--|---|
| <p>“16A. No person who returns from Antarctica shall introduce native species of animals, plants or microorganisms deliberately or inadvertently into other countries except in accordance with a permit or the written authorization of another Party to the Protocol.”</p> | <p>Special permit for introducing native species of animals, plants or micro-organism in other countries.</p> |
|--|---|

The question was put and the motion was negatived.

Clauses 17 to 21 were added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 22 there are two Amendments; Amendment (No.5) by Dr. John Brittas and Amendment (No. 30) by

Shri A. A. Rahim. Dr. John Brittas, are you moving your Amendment? ...*(Interruptions)*..

Clause 22: Prohibition of discharge of certain Products or substances

DR. JOHN BRITTAS: Sir, I move:

5. That at page 7, line 23, *before* the words "No vessel", the words "Save as otherwise provided in sections 12 and 13," be *inserted*.

The question was put and the motion was negatived

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri A. A. Rahim, are you moving your Amendment?

SHRI A. A. RAHIM: Sir, I move:

30. That at page 7, line 23, *after* the word "any", the word "waste", be *inserted*.

The question was put and the motion was negatived.

Clause 22 was added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): There cannot be a division as there is no order in the House. In Clause 23, there are seven Amendments; Amendments (Nos. 6 and 7) by Dr. John Brittas; Amendments (Nos. 10 to 12) by Shri Binoy Viswam; and Amendments (Nos. 20 and 21) by Dr. V. Sivadasan. Dr. John Brittas, are you pressing your amendments? ...*(Interruptions)*...

Clause 23: Constitution of Committee.

DR. JOHN BRITTAS: Sir, I move:

6. That at page 7, *for* line 34, the following be *substituted*, namely:-

"(a) A person of eminence in public life with wide knowledge and experience in Antarctic environment to be appointed on the recommendation of a three member committee consisting of the Prime Minister as Chairperson,

the Leader of Opposition in Lok Sabha and the Minister of Earth Sciences - Chairperson;" .

7. That at page 8, *for* lines 17 to 22, the following be *substituted*, namely:-

"(c) two experts to be nominated by the Central Government from the field of Antarctic environment."

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri Binoy Viswam, are you moving your Amendments? ...*(Interruptions)*...

SHRI BINOY VISWAM (Kerala): Sir, I move:

10. That at page 8, line 1, *for* the word "ten", the word "five" be *substituted*.

11. That at page 8, *for* lines 17 to 20, the following be *substituted*, namely:-

"(c) five experts, with experience of eight years in fields relevant to the substantive provisions of this Act, to be appointed on the recommendation of a three member committee consisting of the Prime Minister as Chairperson, the Leader of Opposition in Lok Sabha and the Minister of Earth Sciences;" .

12. That at page 8, lines 21 and 22, be *deleted*.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Dr. V. Sivadasan, are you moving? ...*(Interruptions)*...

DR. V. SIVADASAN: Sir, I move:

20. That at page 8, line 20, *for* the word "Geo-political", the word "Geo-politics" be *substituted*.

21. That at page 8, *after* line 20, the following be *inserted*.

"(iii) Social Sciences;" .

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put Amendments (Nos. 6 and 7) moved by Dr. John Brittas to vote.

The motion was negatived.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put Amendments (Nos. 10 to 12) moved by Shri Binoy Viswam to vote.

The motion was negatived.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put Amendments (Nos. 20 and 21) by Dr. V. Sivadasan to vote.

The motion was negatived.

Clause 23 was added to the Bill.

Clauses 24 to 26 were added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 27, there is one Amendment (No. 31) by Shri A. A. Rahim. Are you moving it?

Clause 27: Application for Permit

SHRI A. A. RAHIM: Sir, I move:

31. That at page 10, lines 27 to 31, be *deleted*.

The question was put and the motion was negatived.

Clause 27 was added to the Bill.

Clause 28 was added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 29, there are two Amendments; Amendment (No. 13) by Shri Binoy Viswam and Amendment (No. 32) by Shri A. A. Rahim. Are you moving, Mr. Binoy Viswam?

Clause 29: Suspension or Cancellation of Permit

SHRI BINOY VISWAM: Sir, I move:

13. That at page 11, lines 10 to 12, be *deleted*.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Are you moving Shri A.A. Rahim?

SHRI A. A. RAHIM: Sir, I move:

32. That at page 10, line 45, *after* the word "concealed", the words "or suppressed" be *inserted*.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall first put the Amendment (No. 13) moved by Shri Binoy Viswam to vote.

The motion was negatived.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put the Amendment (No. 32) moved by Shri A.A. Rahim to vote.

The motion was negatived.

Clause 29 was added to the Bill.

Clauses 30 to 34 were added to the Bill.

SHRI TIRUCHI SIVA: Sir, we are walking out in protest. ...*(Interruptions)*...

(At this stage, some hon. Members left the Chamber.)

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 35, there are two Amendments; Amendment (No. 8) by Dr. John Brittas and Amendment (No. 33) by Shri A.A. Rahim. Are you moving your Amendment, Dr. John Brittas.

Clause 35 — Removal of wastes from Antarctica

DR. JOHN BRITTAS: Sir, I move:

8. That at page 14, line 28, *after* the word and figure "section 12", the words "or the written authorization of another Party to the Protocol" be inserted.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Shri A.A. Rahim, are you moving your Amendment?

SHRI A.A. RAHIM: Sir, I move:

33. That at page 14, line 21, *after* the word "lake", the words "or water bodies" be *inserted*.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put the Amendment (No. 8) moved by Dr. John Brittas to vote.

The motion was negatived.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): I shall now put the Amendment (No. 33) moved by Shri A.A. Rahim to vote.

The motion was negatived.

Clause 35 was added to the Bill.

Clauses 35 to 40 were added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 41, there are three Amendments; Amendments (Nos. 14 to 16) by Shri Binoy Viswam. Are you moving?

Clause 41 —Penalty for Contravention of certain provisions of Act by Person

SHRI BINOY VISWAM: Sir, I move:

14. That at page 15, *for* lines 45 to 47, the following be *substituted*, namely:-

“(a) section 4 or section 5 or section 19 or section 21 or sub-section (4) of section 29 shall be punishable with imprisonment for a term which may extend to two years, or with fine which shall not be less than ten lakh rupees but which may extend to fifty lakh rupees, or with both.”

15. That at page 16, line 1 and 2, be *deleted*.

16. That at page 16, *after* line 20, the following be *inserted*, namely:-

“(f) section 8 or section 12 or section 18 or section 20 or section 36 or section 37, shall be punishable with imprisonment for a term which may extend to five years, or with fine which shall not be less than twenty lakh rupees but which may extend to five crore rupees, or with both.”

The question was put and the motion was negatived.

Clause 41 was added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 42, there are two Amendments; Amendments (Nos. 17 and 18) by Shri Binoy Viswam. Are you moving?

Clause 42 — Penalty for Contravention of certain provisions of Act involving Vessel

SHRI BINOY VISWAM: Sir, I move:

17. That at page 16, *for* lines 23 to 26, the following be *substituted*, namely:-

“(a) for contravention of section 6 or section 11 or section 19 or section 21 or section 22, with imprisonment for a term which may extend to three years, or with fine which shall not be less than one crore rupees but which may extend to five crore rupees, or with both.”

18. That at page 16, *after* line 29, the following be *inserted*, namely:-

(c) for contravention of section 12 or section 13 or section 18, with imprisonment for a term which may extend to seven years and with fine which shall not be less than two crore rupees but which may extend to ten crore rupees, or with both.”

The question was put and the motion was negatived.

Clause 42 was added to the Bill.

Clauses 43 to 47 were added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 48, there is one Amendment (No. 34) by Shri A.A. Rahim. Are you moving?

Clause 48 — Designated Court and Jurisdiction

SHRI A.A. RAHIM: Sir, I move:

34. That at page 17, line 47, *after* the words “Operator in”, the words “Indian station at” be *inserted*.

The question was put and the motion was negatived.

Clause 48 was added to the Bill.

Clauses 49 to 55 were added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 56, there is one Amendment (No. 9) by Dr. John Brittas. Are you moving?

Clause 56 - Power to remove difficulties

DR. JOHN BRITTAS: Sir, I move:

9. That at page 20, clause 56, be *deleted*.

The question was put and the motion was negatived.

Clause 56 was added to the Bill.

Clause 57 was added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In Clause 1, there are two Amendments; Amendments (Nos. 22 and 23) by Shri A.A. Rahim.

Clause 1 -- Short Title and Commencement

SHRI A.A. RAHIM: Sir, I move:

22. That at page 1, line 5, *for* the words "The Indian Antarctic Act, 2022", the words "The Indian Antarctic (Regulation of Activity and Implementation of Convention, Treaty and Protocol) Act, 2022" be *substituted*.
23. That at page 1, *for* line 10, the following be *substituted*, namely:-

"(b) any person other than a citizen of India; or".

The question was put and the motion was negatived.

Clause 1 was added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): In the Preamble, there is one Amendment (No.1) by Dr. John Brittas. Are you moving?

Preamble

DR. JOHN BRITTAS: Sir, I move:

1. That at page 2, line 4, *for* the word "signed", the words "drawn up" be *substituted*.

The question was put and the motion was negatived.

The Preamble was added to the Bill.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): Mr. Minister to move that the Bill be passed.

DR. JITENDRA SINGH: Sir, I move:

That the Bill be passed.

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI BHUBANESWAR KALITA): The House stands adjourned to meet at 11.00 a.m. on Tuesday, the 2nd August, 2022.

The House then adjourned at twenty-two minutes past three of the clock till eleven of the clock on Tuesday, the 2nd August, 2022.

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